BEFORE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI.

O.A.No.104 OF 2022 (SZ)

Girish N.P

...Applicant

-Vs-

The State of Karnataka & others

...Respondents

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Dated at Chennai on this the 23rd day of August, 2023

COUNSEL FOR 5th RESPONDENT

Regional Office - Doddaballapura
Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀಣ್ಯ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

towards a cleaner Karnataka

No.PCB/DBP-RO/2023-24/355 Date: 25 JUL 2023

To,

The Member secretary,
Karnataka State Pollution Control Board,
Parisara Bhavan, Church Street
Bengaluru-560001

//Kind Attention: Legal Section, Head office //

Sir,

Sub : Submission of status report in respect of O.A.No.104/2022 filed before the National Green Tribunal, South Zone, by Sri.GirishN.P. v/s State of Karnataka and others – reg.

Ref :
1. This Office status report submitted to Board Office on.25.10.2022.
2. This Office status report submitted to Board Office on.24.11.2022.
3. Hon'ble NGT Order in respect of O A No 104/2022 01.11.2022, 21.09.2022 and 01.12.2022
4. This Office status report submitted to Board Office on 9.01.2023
5. Hon'ble NGT Order in respect of O A No 104/2022 17.02.2023
6. This Office status report submitted to Board Office on 24.03.2023
7. Hon'ble NGT Order in respect of O A No 104/2022 dated:31.03.2023
8. This Office status report submitted to Board Office on 26.05.2023
9. Hon'ble NGT Order in respect of O A No 104/2022 dated:3.07.2023

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With reference to the above subject. Board office vide its E-mail dated 07.10.2022 has forwarded the Original Application O.A.No.104/2022 filed before the National Green Tribunal, South Zone, by Sri.GirishN.P. v/s State of Karnataka and others in respect of pollution/contamination of the Nagarakere Lake and Chikkatumakuru lake. Further this Office has submitted the status report on vide ref (1), (2) (4) (6) & (8).

Now based on the directions of Hon'ble NGT vide order dated 3.07.2023, status report is prepared and submitted alongwith annexure for your kind reference.

This is for your kind information and needful

Yours faithfully,

Encl: As above

Environmental Officer
Regional Office-Doddaballapura

AS PER THE DIRECTIONS OF THIS HON'BLE TRIBUNAL DATED 03.07.2023, THE STATUS REPORT IS FILED IN RESPECT OF THE FOLLOWING 4 LAKES.

1. Nagarakere Lake.
2. Majarahosahalli Lake (Chikka Tumakuru Lake).
3. Doddatumakuru Lake.
4. Veerapura Lake.

- **In so far as the Nagarakere Lake, and Majarahosahalli Lake (Chikkatumakuru Lake)**, Karnataka State Pollution Control Board has already filed a detailed Status Report dated 25.10.2022 and copy of the same is produced herewith and marked as **Annexure-1** for the ready reference of this Hon'ble Tribunal. Analysis report of the Nagarkere Lake and Majarahosahalli Lake (Chikkatumakuru Lake) are enclosed

- **In so far as the Doddatumakuru Lake**: The area of the said lake is about 295 Acres 23 Guntas situated towards downstream of Chikkatumakuru Lake at a aerial distance of about 1.73 Kms., and over flow from Chikkatumakuru Lake enters the Doddatumakuru lake. The sewage generated within the limits of Doddaballapur City Municipal Council and Bashettihalli Town Panchayath is entering into Chikkatumkur Lake and there is a continuous over flow from the Chikkatumakuru Lake to Doddatumkur Lake. If the pollution of Chikkatumakuru Lake is not prevented and controlled and the water quality is not restored, Doddatumakuru lake water pollution cannot be controlled.

- If Doddaballapur City Municipal Council and Bashettihalli Town Panchayath takes steps to restore the water quality of Chikkatumakuru Lake, the water quality in the Doddatumakuru lake can be restored, and any steps to restore the water quality of Doddatumakuru lake without restoring of Chikkatumkur Lakeis of no use.

- Further, it is also observed that, within the limits of Doddaballapura City Municipal Council, some of the residents

are undertaking Yarn Dyeing activity in their houses in small quantities, and the waste water from dyeing activity is discharged directly into the Storm Water Drain and the Sewer Line, and the same is directly joining the Chikkatumakuru Lake. In this regard, the Doddaballapura City Municipal Council has to take a thorough step to identify those residences where the dyeing activities are illegally carried out and take immediate steps to stop such activities, and the Karnataka State Pollution Control Board officials extend all support to the officers of the Doddaballapura City Municipal Council, for joint inspection and render all assistance in this regard, and necessary directions may be issued to the Doddaballapura City Municipal Council in this regard.

- The officers of Karnataka State Pollution Control Board are monitoring the Bashettihalli Town Panchayath area regularly; observed that the sullage along with sewage from the UGD network area within the limits of Bashettihalli Town Panchayath is flowing in to the natural Nala and joining the Chikkatumakuru Lake.

- The Bashettihalli Town Panchayath has not provided any Sewage Treatment System to treat the sewage from the UGD network area and sullage from the Town Panchayath limits. Karnataka State Pollution Control Board has filed a criminal case against the Bashettihalli Town Panchayath which is pending for consideration before Judicial Magistrate I Class, Doddaballapura. And also a criminal case is filed against Doddaballapura City Municipal Council in CC No. 603/2023 before the Judicial Magistrate I Class, Doddaballapura.

1) **Regarding Veerapura Lake** is concerned, towards its upstream, an industrial area is established by the Karnataka Industrial Area Development Board, and now there are about 27 Industries, the particulars of which are as follows:

Red Category Industries:	6 Nos.
Orange Category Industries:	3 Nos.
Green Category Industries:	17 Nos.
White Category Industries:	1 Nos.

The particulars of the Red Category Industries are as follows:

a) **M/s.BPL Limited:**

- M/s. BPL Limited is a large Red Category Industry manufacturing Printed Circuit Boards of capacity 50,000 Sq.Mtrs., per month; obtained the consent for operation vide Order AW-334588, dated 25.11. 2022 valid up to 30.06.2026 under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.

- The domestic water consumption is about 12.5 KLD and the sewage generated is 11.5 KLD. For the purpose of industry is 172.7 KLD and the effluent generated is 147.0 KLD. The industry has provided Sewage Treatment Plant for treating domestic effluent of 15 KLD and Effluent Treatment Plant for treating industrial effluent of capacity 150 KLD.

- The treated sewage utilized for on land for gardening and the treated effluent of 87 KLD being reused for processing and remaining 60 KLD utilized for on land for gardening within premises as per the Terms and Conditions of the consent. Industry has 7.5 acres of green belt. Land is sufficient to used the treated effluent.

b) **M/s Himathsingka seide Ltd.**

- M/s Himathsingka seide Ltd., located Plot No. 23/A, KIADB Industrial area, Veerapura, Doddaballapura, Bengaluru Rural District- It is a Large Red- industry obtained the consent from the Board for Manufacture of followings:

  1) Spun silk of capacity 410 MT/Annum (34.17 MT/Month)
  2) Cotton and blended fabrics of capacity 4,28,500 sq. mts./Annum (35708.33 sq. mts./Month)
  3) Dyeing of silk /yarn of capacity 30,000 kgs/Month

4) Pile fabrics of capacity 2,88,000 Mts./Annum (24000 Mts./Month)
5) Natural silk / blended fabrics of capacity 25.51 lakhs sq. mts./Annum (2.13 lakhs mts./Month)

- Consent for operation vide Order AW-331896, dated 23.06.2022 valid upto 30.06.2026 under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.

- The domestic water consumption is 75 KLD and sewage generated is 60 KLD. The process water consumption is 250 KLD and effluent generation is 250 KLD.

- Domestic effluent is being treated in sewage treatment plant of capacity 60 KLD followed by RO-1 and ERP – RO2 (effluent recycling plant). The RO permeate is collected in final collection tank and reused back to process. The RO reject is being used for gardening during summer season. During rainy season the same is bieng treated in RO 3 stage followed by MEE and ATFD. They have green belt of 8 acre.

- Trade effluent generated from the process and Boiler blow down is being treated in the existing ETP of capacity 400 KLD followed by 3 stage RO. The RO permeate is being used back in the process and RO reject is being treated in MEE and ATFD.

c) <u>M/s Jodhani Paper India Pvt Ltd.,</u>

- M/s Jodhani Paper India Pvt Ltd., located at No.32 and 33, KIADB Industrial Area, Bashettyhalli, Doddaballapur, Bengaluru Rural District. It is a Large Red category industry obtained the consent from the Board for Manufacture of Unbleached kraft paper by using waste kraft papers of capacity 6000 Ton per Month consent for operation vide order AW-326368 Dated:24.08.2021 for the period up to 30.06.2026.

- The domestic water consumption is 14 KLD and sewage generated is 11.5 KLD. The process water consumption is 172 KLD and effluent generation is 149 KLD.

- Domestic effluent is being treated in the in 15 KLD Eco STP; trade effluent is treated in ETP of capacity 250 KLD and recycled back completely into process.

- As there were complaints against this industry, the Board has issued a Prohibitory order under Section 32 (1)(C) of the Water (Prevention and Control of Pollution) Act, 1974 vide order No.120 dated:10.08.2022 and notice of proposed direction under Section 33 (A) of the Water (Prevention and Control of Pollution) Act, 1974 vide order No. 121 dated: 10.08.2022. The industry was called for personal hearing on 19.11.2022. The industry has submitted that it has taken all the necessary steps not to discharge any effluent outside and has maintained zero discharge, and thereafter, the Board has permitted the industry to carry on its operations. Copy of the notice of proposed direction and copy of the personal hearing held are produced herewith enclosed marked as **Annexure-2.**

- During the inspection there was no discharge of effluent to outside was observed and trade effluent is being treated in ETP and recycled back completely into process.

d) <u>M/s. Mach Aero Components (I) Limited</u>,

- M/s. Mach Aero Components (I) Limited Plot no. 112C, 2nd Cross, KIADB Industrial Area, Bashettihalli , Kasaba Hobli, Doddaballapura taluk, Bengaluru Rural District.

- This unit is large Red category industry has obtained the consent for Manufacture of Civil Aviation components (general engineering using CNC machines with electroplating) of capacity 2,88,000 Nos./Annum (24000 Nos./Month) under the Water (Prevention & Control of

Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 valid for the period upto 30.06.2026.

- The domestic water consumption is 10 KLD and sewage generated is 8.0 KLD. The process water consumption is 16 KLD and effluent generation is 16 KLD

- Domestic effluent is being treated in the in 16KLD Eco STP and used for gardening, trade effluent Treated in ETP of 16 KLD and used for gardening. Industry has about 1.5 acres of land for gardening.

e) <u>M/s Foundation for Neglected Disease Research</u>

- M/s Foundation for Neglected Disease Research at Plot No.20 A, KIADB Industrial Area, Sy.No.94, Veerapura Village, Doddaballapura, Bangalore Rural District. The unit is a Small Red category Industry engaged in Research and Development activity. The consent for operation valid upto 30.06.2024 under provision of Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.
-
- The domestic water consumption is 0.9 KLD and sewage generated is 0.7 KLD. The process(washings and laboratory)water consumption is 0.5 KLD and effluent generation is 0.5 KLD
- Domestic effluent is being disposed to ST & SP. trade effluent is treated in primary treatment tank and sent to CETP for further treatment.

f) <u>M/s. Indo Mim Tec Pvt Ltd.</u>

- M/s. Indo Mim Tec Pvt Ltd., at Plot No.43-45, Plot No.43-45, Veerapura Village, KIADB Industrial area, Doddaballapura, Bangalore Rural Dist. The unit is a Large Red category industry has obtained the consent for Ceramic Trays-10 MT/month, Complex shaped metal parts -60 MT/month and Surface finishing process-400 Sqm/month vide order No. AW-331778 dated:

17.06.2022 for the period up to 30.06.2026 under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981.

- The domestic water consumption is 70 KLD and sewage generated is 56 KLD. For the process water consumption is 56 KLD and effluent generation is 40 KLD

- Domestic effluent is being Treated in STP of capacity 100KLD (MBR) and used on land for gardening. they have green belt area of 16,152 sq m (1.6152 Hectare). Hence, they have a sufficient land to use the treated effluent into on land for gardening.

- Trade effluent is Treated in ETP of capacity 100KLD with RO system. The RO permeates (28 KLD) is being reused back to the process after treatment in 2 stage RO Plant (5 Kl/hr) and remaining 30% RO rejects (12 KLD) handed over to CETP further treatment and disposal

The particulars of the Orange Category Industries are as follows;

- In so far as Orange Category Industries are concerned, there are three such Industries in the said industrial area. Three of them have obtained consent from the Board and operating in accordance with the Terms and Conditions. They have provided Effluent Treatment Plant and Sewage Treatment Plant for treatment of domestic as well as trade effluents generated from the process.

The particulars of the Green Category Industries are as follows;

a) There are 17 Green Category Industries in Veerapura Karnataka Industrial Area Development Board Area.
b) One industry namely M/s Praxair India Pvt. Ltd., has closed its operations
c) One more is newly industry was identified and a notice was issued to the said industry to comply with the provisions of Water (Prevention and Control of Pollution) Act, 1974.

d) **M/s Supreme Solar Projects Pvt. Ltd."**

- M/s Supreme Solar Projects Pvt. Ltd." accorded the consent under the Green Category for manufacture of 15000 numbers/Month of Electrical Geysers; 15000 numbers/month of Solar Water Heaters vide order no. AW:-114054 dated: 20.08.2020 for the period up to 31.12.2023.
- Earlier, on 03.04.2021, Board has issued a closure direction to the Supreme Solar on the ground that the industry was discharging the canteen Waste Water and Solar Inner Tank Leakage Test Water, to the Storm Water Drain, which ultimately reaches the Veerapura Lake.
- Further M/s. Supreme Solar Projects Pvt., Ltd. requested the Board office that to withdraw the closure directions on 07.04.2021 in response to this, Board Office in its letter No. 175 dated: 8.04.2021 directed Regional Office, Doddballpura to coordinate the ZSEO for inspection and to report the compliance.
- In view of the Board office letter the Senior Environmental Officer, Bengaluru North was inspected the industry on 15.04.2021 along with officers of Regional office Doddaballapura and forwarded the report to the Board office vide letter No. 34 dated: 20.04.2021 with a recommendation that to keep the closure order in abeyance Accordingly Board has issued abeyance of Closure Direction for the period up to 30.06.2021 vide order No. PCB/CEO-2 (NEIA-BNG) ABEYANCE-WA/Supreme/2021-22/48 dated: 01.07.2021.
- Further Regional office, Doddballpura received a memo vide No. KSPCB/SEO/NEIA-BNG/ Supreme/ 2021-22/2132 dated 10.08.2021 from Board office to coordinate the ZSEO for inspection and report of the compliance. In view of the above, the industry was inspected by the zonal SEO on 18.08.2021 along with EO, DEO and AEO of Regional Office, Doddaballapura and report of has been forwarded to Board Office vide

No.141 dated: 26.08.2021 with a recommendation that Closure order may be revoked with a conditions to treat the effluent in STP of capacity 10 KLD to the standards for gardening and use the same in the garden and shall not be discharge of any effluent outside the premises.

- In continuation, industry was inspected on 26.12.2022 on receipt of the complaint from the public through whatsapp on 24.12.2022 and sample of enamel coating effluent and effluent from the electroplating activity were collected under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Mahazar was conducted.
- Regional Office, Doddaballapura forwarded the inspection report to Board Office with a recommendation to implement the Closure Directions at the earliest on 29.12.2022 and issued the Show Cause notice industry on 29.12.2022. Industry authorities have submitted the letter on 01.02.2023 reply to Show Cause Notice dated: 29.12.2022 and reported that the electroplating activity carried out at the site was outsourced to third party M/s. M/s.Sunstrom International Pvt. Ltd. The reply submitted by the industry authorities was not satisfactory, since the electroplating activity carried out in the same industry building. Further this office forwarded the analysis report to the Board Office with a recommendation to implement the Closure Directions vide dated: 03.02.2023.
- Accordingly, Board Office has reclamped the closure direction No. 166 dated: 14.03.2023 under section 33 (A) of the Water (Prevention & Control of Pollution) Act, 1974 read with Rule 34 of Karnataka State Board for the Prevention and Control of Pollution (Procedure for transaction of Business) and the Water (Prevention and Control of Pollution) Rules 1976. Meanwhile Industry authorities have submitted the application for the electroplating activity in different entity M/s.Sunstrom International Pvt. Ltd.,

on 23.03.2023 through XGN software. Since the unit is in the same industry building (Shed) of M/s.Supreme Solar projects Pvt. Ltd., and for the non compliances; application was not accepted.

- To verify the implementation of the closure order, industry was inspected on 01.04.2023 and it was observed that, industry was operating with help of the BESCOM power supply and in this regard a letter has been addressed to the BESCOM authorities on 05.04.2023 to disconnect the power supply and further industry was inspected on 17.04.2023 and inspection report has been forwarded to Board Office for further course of action on 21.04.2023

- M/s.Sunstrom International Pvt. Ltd., have submitted the letter for one time disposal of effluent generated from the electroplating activity of 3500 L whereas during the inspection it was observed that the effluent was stored in a tank size of 3.0 m X 4.5 m X 3.0 m and in that effluent stored to a depth of 1.2 m; about 16 KLD of effluent stored in the tank. Letter submitted by the industry is herewith enclosed.

- In the mean time industry was filed the writ petition against the Board Closure order in Hon'ble High Court of Karnataka (WP No.10087 of 2023 (GM-POL)). Vide order dated 11.05.2023 the Hon'ble High Court has set aside the closure order dated 14.03.2023. Further actions will be initiated as per the directions of Board Office.

Copy of the Inspection Report, Mahajar drawn at the time of collection of samples and Analysis Report, Closure order are produced herewith and collectively marked as **Annexure-3.**

The inspection reports of the industries are herewith enclosed as **Annexure-4**

The Regional Office Doddaballapura of Karnataka State Pollution Control Board monitoring the water quality of the lake of the following;

- Nagarakere Lake.
- Majarahosahalli Lake (ChikkatumakuruLake).
- Doddatumakuru lake.
- Veerapura Lake.
- Mutturu Lake
- Bahsettihalli Lake

Regional Office Doddaballapura is monitoring the water quality of Veerapura Lake under National Water Quality Monitoring programme (NWMP) on monthly basis and water quality of the said lakes are as follows;

Nagarakere Lake:

Nagarakere Lake Water Quality Details

Sl. No	Date of Water Sample Collected	Analysis Results	Designated best use as per CPCB Criteria
1	12.10.2022	Class D	Propagation of Wild Life and Fisheries
2	09.06.2023	--	Results awaited

Majarahosahalli Lake (ChikkatumakuruLake)

Cikkatumakuru Lake is located in Sy.Nos.35 and 4 of Majara Hosalli, Doddaballapur Taluk, Bangalore Rural District. The total extent of the said lake is 71 Acres (33 acres handed over to CMC Doddaballapura for STP) and the same comes under the control of Zilla Panchayath, Bengaluru Rural District.

Chikkatumakuru Lake Water Quality Details;

Sl. No	Date of Water Sample Collected	Analysis Results	Designated best use as per CPCB Criteria
1	16.08.2022	Class D	Propagation of Wild Life and Fisheries
2	23.12.2022 (Adjacent to CMC STP)	Class E	Irrigation, Industrial Cooling, controlled waste disposal

3	23.03.2023 (Inlet)	Class E	Irrigation, Industrial Cooling, controlled waste disposal
4.	23.03.2023 (Outlet)	Class D	Irrigation, Industrial Cooling, controlled waste disposal

Doddatumakuru Lake:

Doddatumakuru Lake is located at Sy.No.40 40 of Doddatumakuru Village, Doddaballapura Taluk, the area of the lake is about 295 acres 23 Gunta. The overflow of Chikkatumakuru Lake enters to the Doddatumakru Lake.

Doddatumakuru Lake Water Quality Details

Sl. No	Date of Water Sample Collected	Analysis Results	Designated best use as per CPCB Criteria
1	16.08.2022	Class D	Propagation of Wild Life and Fisheries
2	23.12.2022	Class D	Propagation of Wild Life and Fisheries
3	24.03.2023	Class D	Propagation of Wild Life and Fisheries

Veerapura Lake:

The Veerapura Lake spreads over the area of 11 acres 12 guntas. Water Quality Details; there are two inlets to the Verapura Lake one is from the KIADB Industrial Area Strom water drain another form the layout M/s Bhagyashree Akshaya layout.

Sl. No	Date of Water Sample Collected	Analysis Results	Designated best use as per CPCB Criteria
1	05.07.2022	Class D	Propagation of Wild Life and Fisheries
2	04.08.2022	Class D	Propagation of Wild Life and Fisheries
3	15.09.2022	Class D	Propagation of Wild Life and Fisheries
4	19.10.2022	Class D	Propagation of Wild Life and Fisheries
5	14.11.2022	Class D	Propagation of Wild Life and Fisheries

6	12.12.2022	Class D	Propagation of Wild Life and Fisheries
7	04.01.2023	Class D	Propagation of Wild Life and Fisheries
8	03.02.2023	Class D	Propagation of Wild Life and Fisheries
9	14.03.2023	Class D	Propagation of Wild Life and Fisheries
10	12.04.2023	Class E	Irrigation, Industrial Cooling, controlled waste disposal

Mutturu Lake Details:

- Mutturu lake is located in CMC Doddaballapura Limits. The said lake falls under Arkavathi River Sub basin.
- As per the information's furnished by ZP, the Mutturu Lake water spread area is about 7.69 Ha (19.0024 Acres).
- The Mutturu Lake is having about 2 numbers of natural inlets from eastern side of the lake. As per the field observations and details furnished during inspection, overflow from Dibbaluru lake flows into the Mutturu Lake.
- Mutturu Lake is having one outflow weir, the overflow from Mutturu Lake flows into Nagarakere and overflow Nagarakere Lake ultimately joining to Chikkatumakuru Lake.

Mutturu Lake Water Quality Details

Sl. No	Date of Water Sample Collected	Analysis Results	Designated best use as per CPCB Criteria
1	01.02.2023	Class D	Propagation of Wild Life and Fisheries
2	22.06.2023	-	Results awaited

Bashettihalli Lake:

Bashettihalli Lake is located in Town Panchayth Bashettihalli limits. The said lake falls under Arkavathi River Sub basin.
The Lake water spread area is about 19.5 Ha (48.18 Acres).

- The lake is having about 2 number of storm water drain from the industrial area inlets from eastern side of the lake.

- Lake is having one outflow weir, the overflow from Lake Flows into to Chikkatumakuru Lake.

Bashettihalli Lake Water Quality Details:

Sl. No	Date of Water Sample Collected	Analysis Results	Designated best use as per CPCB Criteria
1	08.12.2021	Class D	Propagation of Wild Life and Fisheries
2.	5.05.2023	Class D	Propagation of Wild Life and Fisheries

The analysis report of the lake and Map showing the location are herewith enclosed as **Annexure-5 and Annexure-6**

- If Doddaballapura City Municipal Council and Bashettihalli Town Panchayath take effective action to prevent entering of sewage directly into the Nagarakere Lake, Mutturu Lake, Chikkatumakuru Lake the water quality of all the Lakes could be restored to its wholesomeness. In so far as the industrial pollution is concerned, this office is continuously monitoring the entire industrial area and some of the Industries have maintained zero discharge, and the other Industries have provided Sewage Treatment Plant and Effluent Treatment Plant for treating the domestic and industrial effluents and in this regard, if this Hon'ble Tribunal issues any further directions, this office would comply with the same and render all assistance.

- Further, KSPCB respectfully prays that, this Hon'ble Tribunal be pleased to grant another 2 months time for conducting further survey of the Industries situated within the limits of Bashettihalli Town Panchayath and submit the report.

Environmental Officer
Karnataka State Pollution Control Board
Regional Office, Doddballpura

DETAILED STATUS REPOT OF SRI.S.RAJASHEKARA, EO, AND SMT.VISHALAKSHI, AEO, REGIONAL OFFICE, KSPCB, DODDABALLAPUR, BENGALURU RURAL DISTRICT IN RESPECT OF NAGARAKERE, CHIKKATUMAKURULAKES(MAJARA HOSAHALLI LAKE); ITS POLLUTION DUE TO DISCHARGE OF DOMESTIC SEWAGE AND INDUSTRIAL EFFLUENTS AND ITS CATCHMENT AREA; reg:

The Board office vide its E-mail dated 07.10.2022 has forwarded the Original Application O.A.No.104/2022 filed before the National Green Tribunal, South Zone, by Sri.GirishN.P. v/s State of Karnataka and others in respect of pollution/contamination of the aforesaid two lakes. After receipt of the said notice, we have inspected the said two lakes accompanied by the Commissioner, and Assistant Executive Engineer(Environment) of City Municipal Council, Doddaballapur, on 4 days i.e. on 11.10.2022, 12.10.2022, 14.10.2022 and 17.10.2022, and accordingly, we are submitting the following report.

11.10.2022:

- We have inspected the Cikkatumakuru Lake along with Assistant Executive Engineer (Environment) of City Municipal Council, Doddaballapur and CMC Doddaballapura has established and operating the STP i.e. Sewage Treatment Plant of 12 MLD capacity. The City Municipal Council, Doddaballapur has, in all, 31 Wards and out of it, 25 Wards have been provided with Underground Drainage Network, and the domestic sewage generated within the said 25 Wards is being collected and taken to the Sewage Treatment Plant. The said Sewage Treatment Plant consists of following units.

1.	Bar Screen Chamber	-	1
2.	Grit Removal Chamber	-	1
3.	Wet Well	-	1
4.	Anaerobic Pond	-	2
5.	Flocculation Pond	-	2
6.	Maturation Pond	-	2

Aerators-10 Nos. have been installed in the Flocculation ponds. To establish and operate the said STP. The Board has granted consent to the City Municipal Council, Doddaballapur. While inspecting the said Sewage Treatment Plant, we have observed the non-compliance with reference to Terms and Conditions of Consent.

- The City Municipal Council has not installed OCEMS i.e. Online Continuous Effluent Monitoring System, Cameras at the entrance and flow meters.

- There is no disinfection facility is provided.

- No safety measures provided such as railing to ponds; secure fencing to the STP area. It is noticed further that there is every chance of unauthorized entry of persons along with cattle, sheep etc., and there is high risk of occurrence of accident.

- Further, as per the consent condition, the treated sewage shall be utilized for irrigation only, whereas, during the inspection, it was observed that City Municipal Council, Doddaballapur is discharging the untreated/partially treated sewage into the lake itself.

- It was observed that the entire rain water is stagnated in Bar Screen Chamber area; in and around inlet pipes; lot of weeds were grown around the inlet conduits.

- The Grit Chambers are completely filled with grit. The grit was removed at the time of inspection.

- The manhole located inside the STP is over flowing.

- The area is stagnated with sewage and rain water.

- The aforesaid aspects show that the STP is not functioning properly and the sewage not been treated fully and untreated sewage is discharged directly to the lake which is resulted in pollution/contamination of the lake.

On the same day, Cikkatumakuru Lake was also inspected and the following observations were made.

- Cikkatumakuru Lake is located in Sy.Nos.35 and 4 of MajaraHosalli, Doddaballapur Taluk, Bangalore Rural District. We enquired with the Panchayath Development Officer of Majarahosalli and he informed that the total extent of the said lake is 33 Acres and the same comes under the control of Zilla Panchayath, Bengaluru Rural District.

- The said lake is having 2 inlets. The outflow from Nagarakere lake enters the Cikkatumakuru Lake in one inlet, and from Bashettihalli area, the sewage enters along with the storm water through another inlet.

- The overflow of Cikkatumakuru Lake would enter into the Doddatumakuru lake from overflow weir at Southern Side of the lake.

- The catchment area of Cikkatumakuru Lake spreads all along Doddaballapur,Sonnappanahalli, Tammashettihalli, Adinarayana Hosahalli, K.G. Govindapura, Tippapura and Bashettilhalli.

- Grab sample of Cikkatumakuru Lake was collected; handed over to the laboratory for analysis; reports are awaited.

Details of catchment area of Cikkatumakuru Lake:

- The untreated sewage from Bashettihalli Town Panchayath area is entering the lake through natural nala. Town Panchayath Bahettihalli is newly formed Town Panchayat. The authorities have not provided UGD facility to entire town panchayat limits, there is no STP facility to treat the sewage. Hence the sewage generated from Town Panchayath Bashettihalli limit is flowing into the natural nala and there by entering into the lake and causing water pollution.
- Based on the earlier complaints received on discharge of untreated sewage into Chikkatumakuru Lake, Regional Officer-Doddaballapura inspected the TP-Bahsettihalli area on 21.06.2022 and samples of untreated sewage flowing in the natural nala (Strom water drain) near Puttani Building was collected.
- As per the non-compliances observed, Personal Hearing was conducted on 16.07.2022 and they were directed the following;

  - ✓ To take immediate steps to identify land for establishing STP for treating the domestic sewage generated within the limits of Town Panchayat and to submit the application for Consent for Establishment.
  - ✓ To take steps not to discharge industrial effluent into the under-ground drainage (UGD) of within the limits of Town Panchayath.
  - ✓ To take steps to cover the entire Town Panchayath limits within the UGD network.
  - ✓ To take steps not to discharge the sewage generated into the natural nala and lake and to construct Septic Tank and Soak pit

within 15 days and temporarily preventing the discharge of sewage from Bashettihalli UGD into the lakes.

✓ To obtain authorization for disposal of Municipal solid waste as per Municipal Solid Waste Management Rules 2016.

Pursue into the aforesaid proceeding, now on 03.10.2022 Bahettihalli Town Panchayath authorities have submitted a letter informing that they have identified land measuring 32Guntas in Sy.No.28/1 for establishing STP. Copy of the proceedings dated 16.07.2022 and copy of letter submitted by Town Panchayath Bashettihalli is enclosed as **Annexure-1**.

- Further a letter was addressed to Board Office on 20.10.2022 to issue authorization to file case under the provisions of Water (Prevention and Control of Pollution) Act 1974 copy of the letter is enclosed as **Annexure-2**
- The catchment area of the Chikkatumakuru Lake includes DITPL, KIADB Apparel Park, KIADB-Baashettihalli Industrial Area, KIADB-Ellupura, KIADB–Obedanahalli(Phase-3),KIADB-Veerapura, KSSIDC, Converted land, others and AdinaryanaHosahalli Industrial Area. Number of industries along with category are tabulated below ;

Sl. No.	Industrial Area	Red Category	Orange Category	Green Category	Total
1	DITPL	9	6	18	33
2	KIADB Apparel Park	9	10	24	43
3	KIADB Bashettihalli	6	10	21	37
4	KIADB Ellupura	4	4	7	15
5	KIADB Obedanahalli	2	16	24	42
6	KIADB Veerapura	7	2	16	25
7	KSSIDC	8	11	26	45
8	Converted Land	5	27	30	62
9	Others	2	0	8	10
	Total	**52**	**86**	**174**	**312**

In the above said industrial areas, Adinaryana Hosahalli Industrial Area is newly formed industrial area. The industrial area is yet to be established.

- All the aforesaid 312 Industries have been covered under the consent mechanism of the Board, and from time to time consent has been renewed to all the said Industries.

- Further, with regard to the major Industries situated in the industrial areas, most of the Industries have provided their own treatment facility and in this regard, a separate status report will be filed within 2 months.

KSSIDC Industrial Estate:

- In KSSIDC Industrial Estate i.e. Karnataka Small Scale Industrial Development Corporation area there are 8 Red category Industries. The sewage generated in those Industries, are collected in Common Septic Tank and Soap Pit and there is no treatment facility provided for the same. The overflow of domestic sewage would join the lake directly. In this case necessary direction has to be issued to the Karnataka Small Scale Industrial Development Corporation to take immediate steps for providing treatment facility. In such an event, the pollution of lake would be considerably reduced.

12.10.2022

We have inspected Nagarakere lake on 12.10.2022 along with one Sri.Kiran Kumar, Junior Engineer of City Municipal Council, Doddaballapur.

Details of catchment area of Nagarakere Lake Details;

Nagarakere Lake is located at Doddaballapura City at Sy No. 53,6,32,48 coming under city municipal council limits of Doddabalapura CMC, Bengaluru Rural District. Nagarakere lake area is falls Arkavathi River sub basin. The total area of the Nagarakere Lake is 184 Acres. Nagarakere lake is under control of Department of Minor Irrigation, Government of Karnataka. The details with respect to inlet and outlet points to the lake is detailed below;

- The lake is having 11 inflow drains.
- Major inflow to the lake is from Arkavathi River flow from Nandi Hills. This Arkavathi river natural nala is entering into the Nagarakere lake from northern side of the lake.
- Towards western side there are about 8 inlet drains to the lake.
- These inlets are carrying the rain water alongwith sewage from CMC - Doddaballapura limits.
- There are missing links and unsewered area of CMC Doddabalapura.
- 2 inlet drains located towards Eastern side of the lake which allows rain water from from villages and agriculture field is entering into the lake.
- The Lake is having 2 outflow weirs at southern side of the lake. The overflow through the said outflow weirs flowing through natural nala and ultimately enters to Chikkatumakuru Lake and in turn to Hesaraghatta Lake.
- Any pollution or contamination of Nagarakere Lake would ultimately affect the quality of Chikkatumakuru Lake and lakes situated downstream thereafter.

- Further it is observed adjacent to the storm water drain located at Madhu Mess 'D'Cross Road Doddaballapura there is entry of sewage and the same is entering into the lake.

- From missing links/ unsewered area within the limits of CMC Doddaballapura sewage is directly entering into the lake.

A copy of Google Map showing the Nagarakere Lake and Entire Nagarakere Lake catchment area are produced at **Annexure-3.**

A copy of Google Map showing the Chikkatumakuru Lake and Entire Chikkatumakuru Lake catchment area are produced at **Annexure-4.**

- CMC Doddaballapura city is situated towards west side of the Nagarkere Lake.
- All along the west bank side, at both side of D Cross road, there are commercial establishments/shops are located.
- Towards Eastern side of the Nagarakere lake, agriculture land and about 4 to 5 villages are located.
- City Municipal Council, Doddaballapura Officials informed that, the sewer line with about 37 Manholes which are provided all along the lake bund inside the lake. Now due to heavy rain, the lake is completely filled with water, manholes were not visible during inspection. The manholes are running inside the lake at D Cross Road upto waste weir at Daramarayanagar, Near Narayana Mandir, KereBaagilu at D Cross Road, Doodaballapura. The Officers informed that, the sewer line is constructed during 2010-11. As the sewer line is laid inside the lake area, in case sewer line chokes there are very high chances of sewage mixing with lake water and thereby causing pollution of lake water.
- As per the observation, about 50% of the lake is covered with weeds, which indicates that there is entry of sewage into the lake.
- There is also disposal of C & D waste at the west side bund of Nagarakere lake was noticed.
- Based on the observations noticed on 11.10.2022 and 12.10.2022, show-cause notice was issued to CMC Doddaballpaura on 20.10.2022, Copy of the notice is enclosed as **Annexure-5**
- As per the observations made and notice issued, a letter has been addressed to Board Office to issue authorization to file the case under the provisions of Water (Prevention and Control of Pollution) Act 1974. Copy of the letter is enclosed as **Annexure-6.**

17.10.2022.

Further we have inspected said 2 lakes and we have collected grab samples at thefollowing places;

- Grab sample of Natural drain culvert near railway track, MuthuruDoddaballapura (Inflow to Nagarakere Lake) at Lat: 13.28522244 N Long:77.55172666 E was collected.
- Grab sample of Natural Nala Culvart near 12 MLD STP of CMC Doddaballapura at Majarahosahalli Village, outflow of Nagarakere lake (Inflow to Chikkatumakuru Lake) at Latitude 13.26500578 N Longitude 77.54083003 E was collected
- Grab sample of Drain sample at culvert inlet to Doddatumakuru Lake at Latitude 13.255842 N Longitude 77.53395 E was collected.
- Further to ascertain the quality of ground water around Chikkatumakuru lake grab samples of bore well water collected at the fallowing locations;
  - Sri. ThipparayaHouse, Veerapura Village, Doddaballapura.Bangalore Rural District At Lat: 13.2591834 Long:77.54178505,
  - Borewell located at Majarahosahalli Village Doddaballapura Taluk Bangalore rural Dist at Lat:13.26063 Long:77.53444(Borewell belongs to Majarahosahalli Grama Panchayat)
  - Bore well located in Chikkatumkur village, Doddaballapura.Bangalore Rural District, at 13.2616692 Long:77.53301623

As per the observations made during inspection, catchment area details, there are no industries located in the catchment area of the Nagarakere Lake. The inflow from Arkavathi river which originates from Nandhi Hills flows through natural nala through various villages; enters Shivapura Lake and then into Nagarakere Lake. Due to heavy rains from last month the inflow in the natural nala at Railway Bridge was over flowing.

Photographs taken during inspection on 11.10.2022, 12.10.2022, 14.10.2022 and 17.10.2022 are enclosed as **Annexure-7**.

The sample Collection details on 11.10.2022, 12.10.2022, 14.10.2022 and 17.10.2022 are tabulated below;

Sl. No	Date Of Sample Collection	Nature of sample	Location	GPS readings
1	11.10.2022	Grab sample	12 MLD STP treated effluent discharged into Chikkatumakuru lake	**Lat-13.262214 N, Long-77.539021 E**
2	11.10.2022	Grab Sample	Chikkatumakuru Lake water sample	Lattitude-13.256819, Laingitude-77.538694
3	12.10.2022	grab sample	Storm water drain at inlet point adjacent to Madhu Mess, D Cross Road, Doddaballapura	Lattitude:13.299908N, Longitude:77.543248E
4	12.10.2022	grab sample	Nagarakere Lake water sample Near Kodi, Narayana Mandira, Dharmarayanagara, Doddapete,	Lat-13.289615N, Long-77.544527E
5	14.10.2022	Grab sample	Natural Nala entering into Nagarakere Lake (Arkavathi River) located at North side of the lake at	Latitude 13.304461 N Longitude 77.547602 E
6	14.10.2022	Grab sample	Culvert in natural nala Near JP Palace Hotel entering into Chikkatumakkuru Lake	Latitude 13.264329 N Longitude 77.552867 E
7	14.10.2022	Grab sample	At culvert entering into Nagarakere Lake Opposite to RBL Bank, D Cross Road, Doddaballapura at	Latitude 13.303979 N Longitude 77.544746
8	17.10.2022	Grab sample	Natural drain culvert near railway track, MuthuruDoddaballapura (Inflow to Nagarakere Lake)	Lat: 13.28522244 N Long:77.55172666 E
9	17.10.2022	Grab sample	Natural Nala Culvart near 12 MLD STP of CMC Doddaballapura at Majarahosahalli Village, outflow of Nagarakere lake (Inflow to	Latitude 13.26500578 N Longitude 77.54083003 E

			Chikkatumakuru Lake)	
10	17.10.2022	Grab sample	Natural Nala at Culvert inlet to Doddatumakuru Lake (Outflow of Chikkatumakuru Lake)	Latitude 13.255842 N Longitude 77.53395 E
11	17.10.2022	grab sample BW1	Sri. Thipparaya (BW)House,Veerapura village, Doddaballapura, Bangalore Rural District	Lat:13.2591834 Long:77.54178505
12	17.10.2022	grab sample BW2	At Majarahosahalli Village Doddaballapura Taluk Bangalore rural Dist at (Borewell belongs to Majarahosahalli Grama Panchayat)	Lat:13.26063 Long:77.53444
13	17.10.2022	grab sample BW3	BW at Chikkatumkur village, Doddaballapura.Bangalore Rural District,	Lat:13.2616692 Long:77.53301623

Google Map showing the locations of sample collected on the above said tables is produced as **Annexure-8**.

Remedial Measures Required to be taken:

- Since the entire domestic sewage is directly entering the Chikkatumakurulake which is the main concern for pollution/contamination of lake. Bashettilhalli Town Panchayath has to take immediate steps to collect the entire domestic sewage generated within its Panchayath limits and make provision for treating the same by providing the required capacity of Sewage Treatment Plant, and till such time, the contamination of lake would continue.

- Further, the outflow from the Nagarakere lake would also ultimately join the Cikkatumakuru Lake. Therefore, the pollution of Nagarakere lake has to be prevented and, in this regard, necessary direction has to be issued to the City Municipal Council, Doddaballapur for preventing the entry of raw sewage/untreated sewage from missing links and the sewage from unsewered area i.e. six wards where from the sewage is directly joining the Nagarakere lake. If action is not taken in this regard, the pollution of the tank would go unabated and cannot be solved.

- The City Municipal Council, Doddaballapur has to take immediate steps for shifting sewer line and 37 manholes provided inside the lake. All manholes are sub-merged in the lake water and are not visible for inspection. Since the entire sewage generated within the limits of City Municipal Council, Doddaballapur, are passing through said sewer line provided inside the lake, there is every possibility of overflow from the manholes provided to the said sewer line. Therefore, unless and until the entire sewer line is shifted from the lake, contamination of lake water cannot be prevented, and the contamination would recur every year whenever there is heavy rain.

- Under such circumstances, the City Municipal Council, Doddaballapur and the Municipal Administration Department of the State has to take immediate action for shifting the sewer line out of Nagarakere Lake and further to prevent the entry of sewage from missing links and from unsevered area i.e. six wards. Further, the City Municipal Council, Doddaballapur should ensure no untreated sewage shall enter directly into the lake.

- In the catchment area of Nagarakere lake Village (Arkavathi River), there is a natural Nala near the Railway Bridge at Latitude 13.304461N Longitude 77.547602E. Since it is a natural Nala meant to carry only the storm water, the City Municipal Council, Doddaballapur should take steps to prevent the entering / joining of domestic sewage into the natural Nala by providing necessary required sewer line and connect the said sewer line to the STP in which event joining the sewage into the natural Nala near the Railway Bridge entering into the Nagarakere lake.

Assistant Environmental Officer,
KSPCB

Environmental Officer
KSPCB
Regional Office-Doddaballapura

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080 2763 0487/490

080 2763 0422

CIN : U21019KA1992PLC038321

Ref: JPPL/A243/2022-23

Date: August 12, 2022

To,

The Regional Senior Environmental Officer,
Karnataka State Pollution Control Board,
KSPCB, Bangalore North,

Dear Sir,

Sub: Compliance of Notice Direction under section 33(A) of Water (Prevention & Control of Pollution) Act, 1974

Ref: Your letter no. PCB/RSEO-N/NPD/2022-23/121, dated. 10.08.2022

With reference to your above notice of Direction under section 33(A) of Water (Prevention & Control of Pollution) Act, 1974, we would like to submit as under:

We are engaged in the business of manufacturing of Unbleached Kraft Paper by using old and used wastepaper, which is used in packaging industries.

We would like to draw your attention that our production activity was non-operative w.e.f. 3rd August 2022 as planned shut down for preventive maintenance and replacement of 30 years old fragility asbestos sheets, rusted purlins and truss. We have finalized the work order accordingly but inadvertently, have not informed the department about the above planned shutdown schedule, we are extremely sorry for the same.

Observation made by the officer during the joint inspection.	Compliance	Remarks
1. Flow of untreated trade effluent which is black in color with pungent odor in the storm water drain passing in front of the M/s Jodhani Papers Private Limited	As observed by your goodslf that the Plant was under shutdown at the time of inspection and the same was under shutdown w.e.f. 3 August 2022 for preventive maintenance and replacement of 30 years old fragility asbestos sheets, rusted purlins and truss. The work of replacement of the fragile asbestos sheets and rusted beams and trusses. Unfortunately, it started raining incessantly during the replacement work and during the rain, the dusts from the asbestos sheets and rusted purlin dust and Boiler fuel dust were all mixed with rainwater which looked black in color and was collected in the rainwater harvesting tank.	Attached photos of dismantling roof sheets and other maintenance works

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	1. Without the knowledge of the management our Contract workers pumped rainwater around 500 liters into the adjacent vacant land which was flowed into the storm water drainage. 2. We have already taken back the water from the vacant land in our process tank and it has been cleaned. 3. We apologize for the above mistake made by our contract workers without the knowledge of the management. We have already suspended two contract workers who made mistakes 4. We are bound by the terms and conditions of Pollution Control Board, and we reassure you that such mistake will not be repeated.	
2. The Unit was not operating at the time of inspection. The Machineries were Shut down for maintenance and Repairs.	Yes, we have stopped production activities completely with effect from 3rd of August 2022 for preventive maintenance and restoration of the shed.	Attached photos of the same
3. The trade effluent collection tank provided at the entrance gate was filled about 75% with floating matter of paper pieces.	We have provided water collection tank at entrance gate for floor washing and waste plastic water in case there is overflow from the process and the same water is being taken in the process. Yes, the tank was filled around 75% as our production activity was stopped and unable to use water in process. But there was no discharge. We have now consumed entire water in the process after chest cleaning and the entrance water collection tank is now empty.	Attached copy of the empty tank.
4. The industry has provided ETP to treat the	Our ETP is interlinked with pulp mill process area, and it is a part of the	Attached common

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	trade effluent generated from the process. However, during inspection it was observed that, all the units of the ETP were empty except clarifier tank.	production line which was installed within the pulp mill process with the facilities of ZLD in closed circuit concept. We have also provided emergency and common collection tank with equalization which was found empty during inspection as we have pumped water from common collection tank to Clarifier Tank, Overhead Tank, Overflow Tank, Super Clear Water Tank, Cloud Tank, Krofta and Dum Chest for cleaning of mud and sand. We have already taken back water from above water tanks after the cleaning is completed.	collection tank photos
	5. The industry has provided a collection sump for collecting the process effluent at southeast corner of the unit. The unit authorities are pumping the untreated trade effluent to the vacant plot of the KIADB located at the south side of the unit. There by the trade effluent was flowing towards the roadside storm water drain passing from side of the unit.	We have stopped our plant for preventive maintenance and replacement of 30 years old fragility asbestos sheets, rusted purlins and truss with effect from 3 August 2022 for preventive maintenance and replacement of 30 years old fragility asbestos sheets, rusted purlins and truss. The work of replacement of the fragile asbestos sheets and rusted beams and trusses. Unfortunately, it started raining incessantly during the replacement work and during the rain, the ducts from the asbestos sheets and rusted purlin dust and Boiler fuel dust were all mixed with rainwater which looked black in color and was collected in the rainwater harvesting tank. 5. Without the knowledge of the management our Contract workers pumped rainwater around 500 liters into the adjacent vacant land which was flowed into the storm water drain. 6. We have already taken back the water from the vacant land in our process tank and it the adjacent land has been cleaned. 7. We apologize for the above	

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	and now we have displayed the flow diagram near by the STP, attached a copy of the flow diagram of the STP for your reference.	STP for your reference.
9. There is no dedicated operator for the STP	We would like to draw your attention that we have established STP Anaerobic Bioengineered Zero Power Zero Chemical Technology, there is no mechanical system. We believe that dedicated operator is not required for Anaerobic system STP. However, we have dedicated manpower for dosing Chlorine in the outlet water and shifting outlet water through a mechanical system in our process tank to use in the process.	
10. The authorities are not maintaining the logbook for STP	Since, we do not have any discharge system and we are completely taking outlet water into the process. We feel that there is no need to maintain logbook. However, based on your suggestion, we can put a water meter in the outlet pipe to quantify the amount of water.	
11. The industry has not maintained the records of treated effluent and recycled.	We are maintaining water consumption logbook but not of treated water as we are operating our process under ZLD in closed circuit concept.	Attached The logbook of water consumption
12. There is no adequate land for utilization of treated effluent for gardening	We agree that we do not have adequate land to utilize the treated effluent, but we do not need to discharge the treated effluent as we are completely using it for re-processing.	
13. There is no labeling of units of ETP and there is no display of flow diagram of ETP.	We have not provided labeling as our ETP units are part of the production line as it is set up within the pulp mill process area. However, based on your suggestion we have already displayed the flow diagram of the ETP and marked the labeling accordingly.	Attached the photos of the labeling and copy of flow diagram.
14. The ETP units are part of production line as it is installed within the pulp mill process area with the facility of Zero liquid	Yes, our ETP units are part of the production line, and are installed within the pulp mill process area with ZLD facilities in closed circuit concept, but we are not discharging effluent	

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	discharge in closed circuit concept. However, the authorities are discharging the process waste without treating into the storm water drain, thereby polluting the nearby lakes. The Industry authorities are grossly violating the conditions of Water (Prevention and Control of Pollution) Act, 1974 and discharging the untreated trade effluent into the drain.	water anywhere, it is completely Recycling and using in the process. We are deeply regret that the water flowing into the storm water drainage was rainwater which was pumped to the vacant land from the rainwater harvesting tank by our contractor workers without the knowledge of the management. We would also like to draw your attention that due to preventive maintenance and restoration of 30-year-old industrial shed we have completely stopped our production activities.	

Considering above fact, we request to not take any legal action against our unit and oblige.

Thanking you,

For Jodhani Papers Private Limited

Authorised Signatory

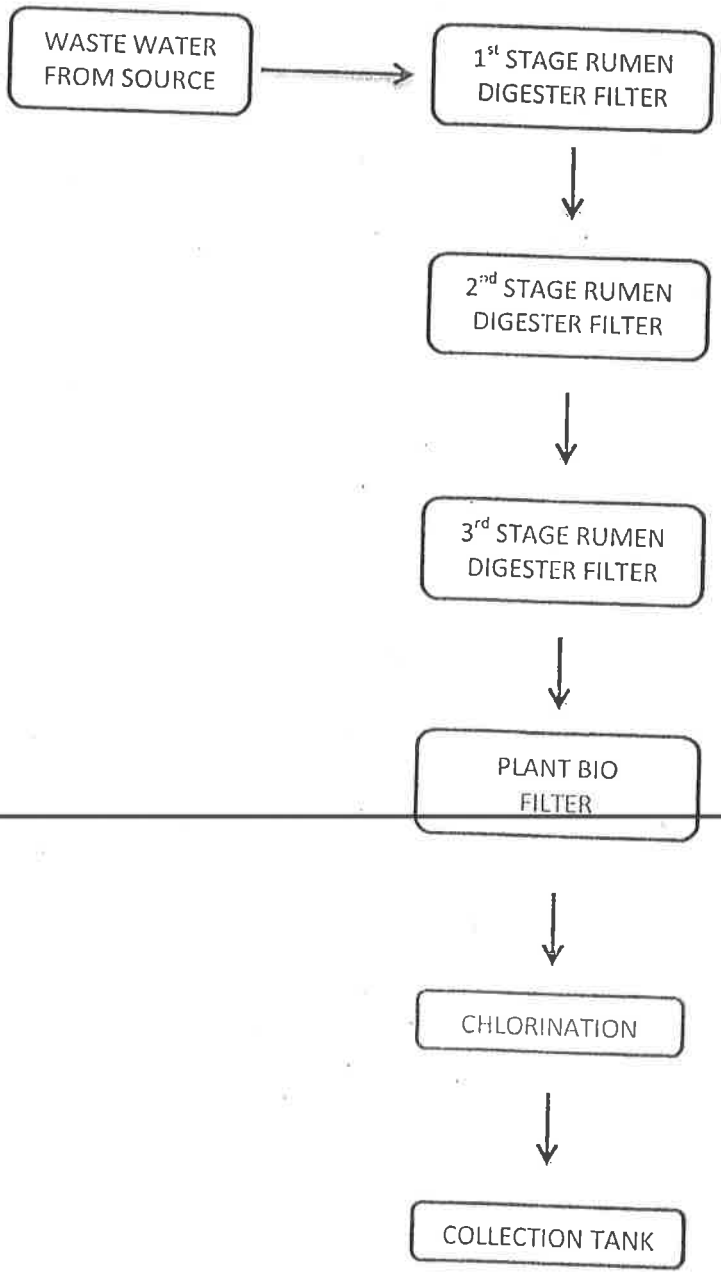
Copy to

1. The Regional Environmental Officer, Doddaballapur,
   KSPCB, Bangalore
2. The Member Secretary,
   KSPCB, Church Street, Bangalore

Wastewater Treatment System Design

The design concept is as per the flowchart below:

ECOSTP PROCESS FLOW



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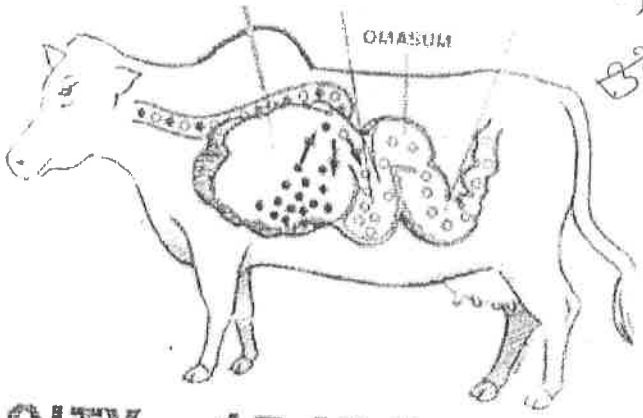

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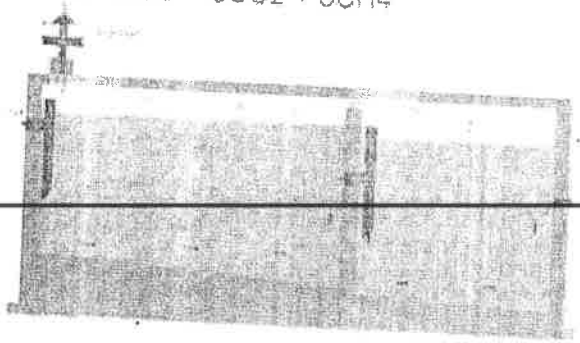
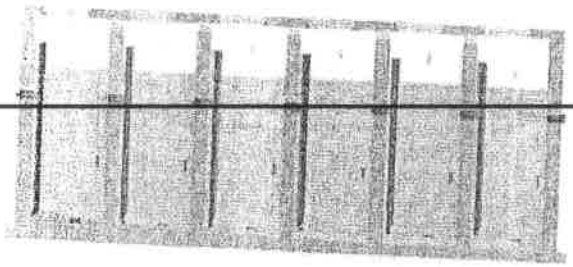
STAGE 1
RUMEN DIGESTER FILTER

- Primary Sedimentation Chamber
- Mesophilic anaerobic reactor to breakdown water pollution
- $C_6H_{12}O_6 \rightarrow 3CO_2 + 3CH_4$



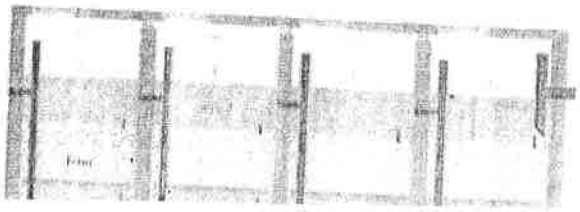
STAGE 2
RUMEN DIGESTER FILTER

- Upflow baffled reactor chambers
- Incoming Stage 1 wastewater is forced to pass through active bacteria chambers
- $C_6H_{12}O_6 \rightarrow 3CO_2 + 3CH_4$



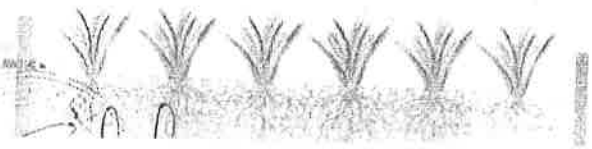
STAGE 3
RUMEN DIGESTER FILTER

- Attached Growth biological filters with a high surface area
- Incoming Stage 2 wastewater is forced to pass through filter mass with bacteria lawn/film
- $C_6H_{12}O_6 \rightarrow 3CO_2 + 3CH_4$



STAGE 4
PLANT BIO FILTER

- Incoming Stage 3 wastewater is forced to pass through the horizontal wetland with vascular plants and algal colonies.
- Removal of suspended solids, pathogens and nutrients (nitrogen and phosphorus)
- High rate treatment combination of Physical, chemical, and biological processes



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RAW WATER CONSUMPTION LOGBOOK REPORT-2022

MONTH:-JUNE

DATE	BOREWELL 1			BOREWELL 2			Total Borewell water (B1+B2) (M^3)	storage in Tank(M^3)	Net consumption (M^3)
	R.opening (M^3)	R.closing(M^3)	Borewell water (M^3)	R.opening (M^3)	R.closing(M^3)	Borewell water (M^3)			
01-Jun	50146	50211	65	36574	36742	168	233	128	105
02-Jun	50211	50371	160	36742	36774	32	192	130	62
03-Jun	50371	50554	183	36774	36779	5	188	26	162
04-Jun	50554	50732	178	36779	36829	50	228	62	166
05-Jun	50732	50892	160	36829	36912	83	243	103	140
06-Jun	50892	51092	200	36912	36970	58	258	98	160
07-Jun	51092	51245	153	36970	37027	57	210	99	111
08-Jun	51245	51473	228	37027	37055	28	256	95	161
09-Jun	51473	51660	187	37055	37090	35	222	42	180
10-Jun	51660	51807	147	37090	37218	128	275	130	145
11-Jun	51807	51829	22	37218	37322	104	126	82	44
12-Jun	51829	52065	236	37322	37367	45	281	132	150
13-Jun	52065	52188	123	37367	37486	119	242	75	167
14-Jun	52188	52386	198	37486	37486	0	198	54	144
15-Jun	52386	52534	148	37486	37492	6	154	137	17
16-Jun	52534	52683	149	37492	37653	161	310	140	170
17-Jun	52683	52845	162	37653	37755	102	264	122	142
18-Jun	52845	52971	126	37755	37807	52	178	100	78
19-Jun	52971	53123	152	37807	37828	21	173	72	101
20-Jun	53123	53316	193	37828	37911	83	276	107	169
21-Jun	53316	53451	135	37911	37988	77	212	40	172
22-Jun	53451	53457	6	37988	38136	148	154	89	65
23-Jun	53457	53577	120	38136	38239	103	223	83	140
24-Jun	53577	53710	133	38239	38371	132	265	141	124
25-Jun	53710	53810	100	38371	38375	4	104	52	52
26-Jun	53810	53915	105	38375	38404	29	134	65	69
27-Jun	53915	54016	101	38404	38603	199	300	134	166
28-Jun	54016	54063	47	38603	38832	229	276	101	175
29-Jun	54063	54271	208	38832	38895	63	271	123	148
30-Jun	54271	54328	57	38895	39011	116	173	58	115
TOTAL									3799

Authorised Signatory

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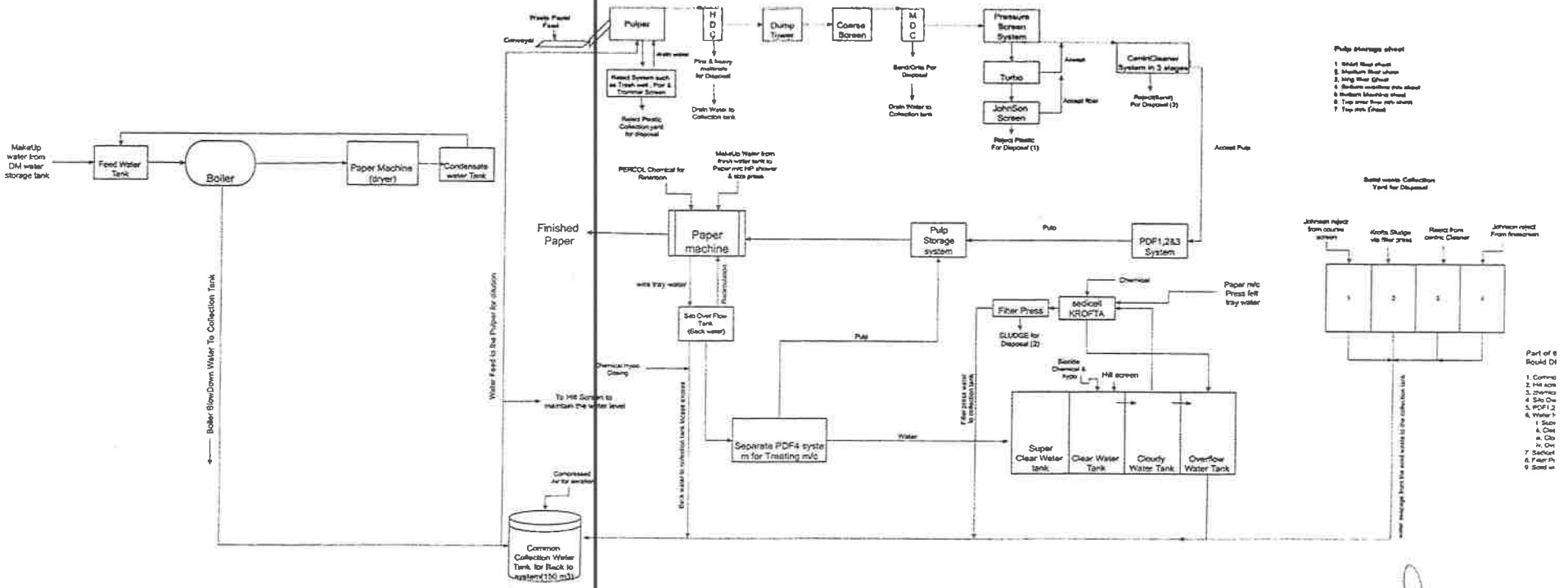
JODHANI PAPERS PRIVATE LIMITED

RAW WATER CONSUMPTION LOGBOOK REPORT-2022

MONTH:-MAY

DATE	BOREWELL 1			BOREWELL 2			Total Borewell water (B1+B2) (M^3)	storage in Tank(M^3)	Net consumption (M^3)
	R.opening (M^3)	R.closing(M^3)	Borewell water (M^3)	R.opening (M^3)	R.closing(M^3)	Borewell water (M^3)			
01-May	42735	42998	263	35702	35751	49	312	146	166
02-May	42998	43195	197	35751	35843	92	289	113	176
03-May	43195	43402	207	35843	35917	74	281	116	165
04-May	43402	43585	183	35917	35964	47	230	112	118
05-May	43585	43892	307	35964	35982	18	325	139	186
06-May	43892	44175	283	35982	36024	42	325	144	181
07-May	44175	44435	260	36024	36077	53	313	128	185
08-May	44435	44721	286	36077	36085	8	294	131	163
09-May	44721	44892	171	36085	36124	39	210	122	88
10-May	44892	45102	210	36124	36149	25	235	107	128
11-May	45102	45310	208	36149	36152	3	211	121	90
12-May	45310	45575	265	36152	36201	49	314	139	175
13-May	45575	45865	290	36201	36228	27	317	137	180
14-May	45865	46130	265	36228	36229	1	266	127	139
15-May	46130	46385	255	36229	36276	47	302	146	156
16-May	46385	46620	235	36276	36309	33	268	123	145
17-May	46620	46785	165	36309	36348	39	204	136	68
18-May	46785	47065	280	36348	36354	6	286	142	144
19-May	47065	47225	160	36354	36362	8	168	96	72
20-May	47225	47435	210	36362	36374	12	222	103	119
21-May	47435	47715	280	36374	36374	0	280	142	138
22-May	47715	47998	283	36374	36381	7	290	134	156
23-May	47998	48102	104	36381	36381	0	104	65	39
24-May	48102	48325	223	36381	36431	50	273	130	143
25-May	48325	48580	255	36431	36473	42	297	127	170
26-May	48580	48822	242	36473	36498	25	267	139	128
27-May	48822	49035	213	36498	36531	33	246	125	121
28-May	49035	49320	285	36531	36531	0	285	109	176
29-May	49320	49602	282	36531	36538	7	289	125	164
30-May	49602	49895	293	36538	36547	9	302	139	163
31-May	49895	50146	251	36547	36574	27	278	131	147
TOTAL									4390

FLOW CHART OF PULP MILL INTERLINKED WITH ETP (ZERO LIQUID DISCHARGE)



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JODHANI PAPERS PRIVATE LIMITED

RAW WATER CONSUMPTION LOGBOOK REPORT-2022

MONTH:-AUG

DATE	BOREWELL 1			BOREWELL 2					
	R.opening (M^3)	R.closing(M^3)	Borewell water (M^3)	R.opening (M^3)	R.closing(M^3)	Borewell water (M^3)	[illegible]	Storage in Tank(M^3)	Net consumption (M^3)
01-Aug	57992	58167	175	42707	42723	16	[illegible]	93	98
02-Aug	58167	58355	188	42723	42790	67	[illegible]	134	121
03-Aug	58355	58420	65	42790	42820	30	[illegible]	85	10
04-Aug	58420	58501	81	42820	42835	15	[illegible]	81	15
05-Aug	58501	58590	89	42835	42865	30	[illegible]	104	15
06-Aug	58590	58660	70	42865	42871	6	[illegible]	68	8
07-Aug	58660	58685	25	42871	42888	17	[illegible]	32	10
08-Aug	58685	58712	27	42888	42903	15	[illegible]	32	10
09-Aug	58712	58725	13	42903	42911	8	[illegible]	11	10

JODHANI PAPERS PVT. LTD. Authorised Signatory Doddaballapur 561 203

JODHANI PAPERS PRIVATE LIMITED

RAW WATER CONSUMPTION LOGBOOK REPORT-2022

MONTH:-JULY

DATE	BOREWELL 1			BOREWELL 2			Total Borewell water (B1+B2) (M^3)	storage in Tank(M^3)	Net consumption (M^3)
	R.opening (M^3)	R.closing(M^3)	Borewell water (M^3)	R.opening (M^3)	R.closing(M^3)	Borewell water (M^3)			
01-Jul	54328	54399	71	39011	39238	227	298	98	200
02-Jul	54399	54540	141	39238	39298	60	201	44	157
03-Jul	54540	54576	36	39298	39520	222	258	139	119
04-Jul	54576	54630	54	39520	39768	248	302	142	160
05-Jul	54630	54726	96	39768	39973	205	301	135	166
06-Jul	54726	54726	0	39973	40120	147	147	129	18
07-Jul	54726	54842	116	40120	40215	95	211	77	134
08-Jul	54842	54842	0	40215	40434	219	219	57	162
09-Jul	54842	54997	155	40434	40567	133	288	93	195
10-Jul	54997	55113	116	40567	40659	92	208	41	167
11-Jul	55113	55270	157	40659	40791	132	289	117	173
12-Jul	55270	55404	134	40791	40883	92	226	78	148
13-Jul	55404	55586	182	40883	40974	91	273	144	129
14-Jul	55586	55674	88	40974	41025	51	139	129	10
15-Jul	55674	55779	105	41025	41070	45	150	81	69
16-Jul	55779	55908	129	41070	41143	73	202	18	184
17-Jul	55908	56037	129	41143	41233	90	219	55	164
18-Jul	56037	56154	117	41233	41330	97	214	42	172
19-Jul	56154	56281	127	41330	41404	74	201	33	168
20-Jul	56281	56413	132	41404	41497	93	225	92	133
21-Jul	56413	56506	93	41497	41536	39	132	31	101
22-Jul	56506	56632	126	41536	41677	141	267	136	131
23-Jul	56632	56795	163	41677	41795	118	281	145	136
24-Jul	56795	56901	106	41795	41923	128	234	123	111
25-Jul	56901	57034	133	41923	42019	96	229	94	135
26-Jul	57034	57166	132	42019	42113	94	226	48	178
27-Jul	57166	57343	177	42113	42209	96	273	67	206
28-Jul	57343	57457	114	42209	42338	129	243	93	150
29-Jul	57457	57672	215	42338	42470	132	347	149	198
30-Jul	57672	57807	135	42470	42601	131	266	116	150
31-Jul	57807	57992	185	42601	42707	106	291	134	157
TOTAL									4479

Authorised Signatory

Zonal Office - Bangalore North
Karnataka State Pollution Control Board
1st Floor, Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area, Bengaluru-560 058.
Telefax: 080-28396559
Mobile : 9845311539

ವಲಯ ಕಛೇರಿ : ಬೆಂಗಳೂರು ಉತ್ತರ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
1ನೇ ಮಹಡಿ, ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀಣ್ಯ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396559
Email: seon@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

towards a cleaner Karnataka

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No: PCB/RSEO/BNG-North/2022-23/ 120 **Date:** 10 AUG 2022

RESTRAINING /PROHIBITORY ORDER UNDER SECTION 32(1)(C) OF THE WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974

Sub : Non-compliance to the conditions of combined Consent issued under the provisions of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 by M/s Jodhani Papers India Pvt Ltd –reg.

Ref :
1. Combined consent order No. AW-326368 PCB ID:10762 date: 24.08.2021.
2. Complaint received by RO Doddaballapura regarding fish kill at Veerapura lake received through phone call and Whatsapp on 08.08.2022 by the Doddatumukuru Grama Pnachayati and Majarahosahalli Grama Panchayati Kere Samrakshana Vedike and President of Majara Hosahalli Grama Panchayati.
3. Joint Inspection of Veerapura Lake on 08.08.2022.
4. Inspection report of RO Doddaballapura Vide No.292 dtd 10.08.2022

****

In view of the complaint received by RO Doddaballapura regarding fish kill at Veerapura lake received through phone call and Whatsapp on 08.08.2022 by the Doddatumakuru Grama Pnachayati and Majarahosahalli Grama Panchayati Kere Samrakshana Vedike and President of Majara Hosahalli Grama Panchayati, the Officers of Karnataka State Pollution Control Board, Regional Office-Doddaballapura, Assistant Director of Fisheries Department and PDO of Majara Hosahalli Grama Panchayati have jointly inspected the KIADB Industrial Area to verify the illegal discharge effluent on 08.08.2022.

During inspection it was observed that there is a flow of untreated trade effluent which is black in color with pungent odor in the storm water drain passing in front of the M/s Jodhani Papers India Pvt Ltd.,

M/s. Jodhani Papers India Pvt Ltd located at No.32 and 33, KIADB Industrial Area, Bashettyhalli, Doddaballapur -561203 is engaged in manufacture of unbleached kraft paper by using waste kraft papers of capacity 6000 Ton per Month. The authorities have obtained consent for operation under Water Act and Air Act and the same is valid for the period upto 30.06.2026.

Joint inspection team inspected in and around of M/s Jodhani Papers India Pvt Ltd. The Regional Officer of KSPCB, Doddaballapura has reported as below:

1. The unit was not operating at the time of inspection. The machineries were made shut down for maintenance and repair works.

2. The trade effluent collection tank provided at the entrance gate was filled about 75%, with floating matter of paper pieces.
3. The authorities have provided ETP to treat the trade effluent generated from the process. However, during inspection it was observed that, all the units of the ETP were empty except clarifier tank.
4. The unit authorities have provided a collection sump for collecting the process effluent at South East corner of the unit. The unit authorities are pumping the untreated trade effluent to the vacant plot of the KIADB located at the South side of the unit. There by the trade effluent flowing towards the road side storm water drain passing front side of the unit.
5. The untreated trade effluent flowing in the storm water drain which ultimately joining the Veerapura Lake located at a distance of about 500 Mtr towards North side of the Industry. There by polluting the nearby lake.
6. The STP was not operating; the units of STP were not labeled.
7. The flow diagram of STP was not displayed.
8. There is no dedicated operator for the STP.
9. The authorities are not maintaining the logbook for STP.
10. The authorities have not maintained the records of treated effluent and recycled.
11. There is no adequate land for utilization of treated effluent for gardening
12. There is no labeling of units of ETP and there is no display of flow diagram of ETP.
13. The ETP units are part of production line as it is installed within the pulp mill process area with the facility of zero liquid discharge in closed circuit concept. However the authorities are discharging the process waste without treating into the storm water drain, there by polluting the nearby lakes. The industry authorities are grossly violating the conditions of Water (Prevention and Control of Pollution) Act 1974 and discharging the untreated trade effluent into the drain.
14. During inspection, grab sample of untreated trade effluent discharged by the industry into the storm water passing in front of the industry was collected, mahazar was drawn by RO Doddaballapura under the provisions of Water (Prevention and Control of Pollution) Act 1974 in the presence of industry authorities, PDO of Majara Hosahalli Grama Panchayat and complainants. The samples collected are handed over to the Central Environmental Laboratory for analysis results awaited.
15. The same sample of untreated trade effluent is also collected by the PDO of Majara Hosahalli Grama Panchayat for analysis from their end.

Further as per the records you are repeatedly violating the provisions of Water (Prevention and Control of Pollution) Act 1974 and also Board office had already issued closure directions under the provisions of Water Act on 03.04.2021. After Personal Hearing and with specific conditions, Board Office had revoked the closure directions on 21.05.2021.

From the above, it is clear that, you have not adhered to the Consent conditions and previous orders and violating the provisions under Water Act, 1974. The illegal discharge of untreated trade effluent into storm water drain which ultimately joining the Veerapura Lake located at a distance of about 500 Mtr towards North side of your industry is causing pollution of land and nearby water body and also causing grave injury to the environment in the surrounding area. Hence, the Board proposes to issue directions under Sec 32(1) (C) of Water Act, 1974;

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DIRECTIONS

In the circumstances explained above and in exercise of the powers conferred under section 32(1) (C) of Water (Prevention and Control of Pollution) Act 1974, the designated officer namely **Senior Environmental Officer, KSPCB, Bangalore North,** here by impose prohibitory orders against discharge of effluents outside of your Industry premises.

If you violate the said prohibitory order, the Board will take action to issue closure directions without further notice.

FOR AND ON BEHALF OF THE
KARNATAKA STATE POLLUTION CONTROL BOARD

Sd/-
SENIOR ENVIRONMENTAL OFFICER
KSPCB, BANGALORE NORTH

To,

The Occupier,
M/s Jodhani Paper India Pvt Ltd.,
No.32 and 33, KIADB Industrial Area,
Bashettyhalli, Doddaballapur -561203

Copy submitted to:

The Member Secretary, KSPCB, Church Street, Bangalore for kind information.

Copy To:

1. The Regional Officer, Doddaballapura, KSPCB, Bangalore for information and for follow up actions.
2. Case file

SENIOR ENVIRONMENTAL OFFICER
KSPCB, BANGALORE NORTH

Zonal Office - Bangalore North
Karnataka State Pollution Control Board
1st Floor, Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area, Bengaluru-560 058.
Telefax: 080-28396559
Mobile : 9845311539

ವಲಯ ಕಛೇರಿ : ಬೆಂಗಳೂರು ಉತ್ತರ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
1ನೇ ಮಹಡಿ, ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
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ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396559
Email: seon@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

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No.PCB/RSEO-N/NPD/2022-23/ 21

Date: 10 AUG 2022

NOTICE OF PROPOSED DIRECTIONS UNDER SECTION 33(A) OF WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974, READ WITH RULE 34 OF KARNATAKA STATE BOARD FOR THE PREVENTION AND CONTROL OF WATER POLLUTION (PROCEDURE FOR TRANSACTION OF BUSINESS) AND THE WATER (PREVENTION AND CONTROL OF POLLUTION) RULES, 1976

Sub: Non-compliance of the provisions of Water (Prevention & Control of Pollution) Act 1974 by M/s. Jodhani Papers Private Limited, No.32,33, KIADB Industrial Area, Bashettyhalli, Doddaballapura tq, Bangalore Rural Dist.

Ref:
1. Combined consent order No. AW-326368 PCB ID:10762 date: 24.08.2021.
2. Complaint received by Regional office Doddaballapura regarding fish kill at Veerapura lake received through phone call and Whatsapp on 08.08.2022 to RO-Doddaballapura by the Doddatumukuru Grama Pnachayati and Majarahosahalli Grama Panchayati Kere Samrakshana Vedike and President of Majara Hosahalli Grama Panchayati.
3. Joint Inspection of Veerapura Lake on 08.08.2022 by Regional office Doddaballapura.
4. Joint Inspection of M/s Jodhani India Pvt ltd., on 08.08.2022 by Regional office Doddaballapura with PDO of Majara Hosahalli Grama Panchayati
5. Regional Officer, Doddaballpura letter number 292 dated:10.08.2022

****

Preamble:

M/s.Jodhani Papers India Pvt Ltd located at No.32 and 33, KIADB Industrial Area, Bashettyhalli, Doddaballapur -561203 is engaged in manufacture of unbleached kraft paper by using waste kraft papers of capacity 6000 Ton per Month. The authorities have obtained consent for operation under Water Act and Air Act and the same is valid for the period up to 30.06.2026

In view of the complaint received by Regional office, Doddaballapura regarding fish kill at Veerapura lake received through phone call and Whatsapp on 08.08.2022 by the Doddatumakuru Grama Pnachayati and Majarahosahalli Grama Panchayati Kere Samrakshana Vedike and President of Majara Hosahalli Grama Panchayati. To verify the illegal discharges by the industries located in KIADB industrial area, the industrial area was inspected by jointly by the Regional office – Doddaballapura along with PDO of Majara Hosahalli Grama Panchayati on 08.08.2022.

Regional office -Doddaballapura reported that, during inspection there is a flow of untreated trade effluent which is black in color with pungent odor in the storm water drain passing in front of the M/s.Jodhani Papers India Pvt Ltd., and following observations were made during the Joint inspection team.

1. The unit was not operating at the time of inspection. The machineries were shut down for maintenance and repair.

2. The trade effluent collection tank provided at the entrance gate was filled about 75%, with floating matter of paper pieces.
3. The Industry has provided ETP to treat the trade effluent generated from the process. However, during inspection it was observed that, all the units of the ETP were empty except clarifier tank.
4. The Industry has provided a collection sump for collecting the process effluent at South East corner of the unit. The unit authorities are pumping the untreated trade effluent to the vacant plot of the KIADB located at the South side of the unit. There by the trade effluent was flowing towards the road side storm water drain passing front side of the unit.
5. The untreated trade effluent flowing in the storm water drain which ultimately joining the Veerapura Lake located at a distance of about 500 Mtr towards North side of the Industry. There by polluting the nearby lake.
6. The STP was not operating, the units of STP were not labeled.
7. The flow diagram of STP was not displayed.
8. There is no dedicated operator for the STP.
9. The authorities are not maintaining the logbook for STP.
10. The Industry has not maintained the records of treated effluent and recycled.
11. There is no adequate land for utilization of treated effluent for gardening
12. There is no labeling of units of ETP and there is no display of flow diagram of ETP.
13. The ETP units are part of production line as it is installed within the pulp mill process area with the facility of zero liquid discharge in closed circuit concept. However the authorities are discharging the process waste without treating into the storm water drain, there by polluting the nearby lakes. The industry authorities are grossly violating the conditions of Water (Prevention and Control of Pollution) Act, 1974 and discharging the untreated trade effluent into the drain.

Further as per the records you are repeatedly violating the provisions of Water (Prevention and Control of Pollution) Act 1974 and also Board office had already issued closure directions under the provisions of Water Act on 03.04.2021. After Personal Hearing and with specific conditions, Board Office had revoked the closure directions on 21.05.2021.

Hence, as per the recommendations of Regional office -Doddaballapura, this Office has issued Restraining/Prohibitory Order under Sec 32(1)C of the Water (Prevention & Control of Pollution) Act, 1974 vide no. 120 dated: 10.08.2022

From the above, it is very clear that, the industry has not adhered to the Consent conditions and there by violating Board directions and discharging untreated trade effluent outside the premises through the storm water drain which finally flows into the Veerapura lake causing water body pollution/ ground water pollution/ contaminating soil.

In view of the above Violations the Regional officer, Doddaballapur has recommended this office vide letter cited at ref(5) to issue Notice of Proposed Directions under the provisions of the Water (Prevention and Control of Pollution) Act, 1974. Hence the following order;

Proposed Direction

In exercise of the powers conferred under Section 33(A) of Water (Prevention & Control of Pollution) Act-1974, read with Rule 34 of Water (Prevention & Control of Pollution) Rules the designated officer, namely Regional Senior Environmental officer, Bangalore North Region, Karnataka State Pollution Control Board, intends to give the following proposed directions why not to:

1. Direct the Occupier of M/s. Jodhani Papers Private Limited, No.32,33, KIADB Industrial Area, Bashettyhalli, Doddaballapura tq, Bangalore Rural Dist to close the industrial operation or process forthwith and until further orders.
2. Direct the Managing Director, BESCOM, Near K.R. Circle, Nrupathunga Road, Bangalore, to issue necessary directions to the concerned Executive Engineer & Assistant Executive Engineer of BESCOM, Doddaballapura Sub Division, Bangalore Rural District, to Stop /Cut-Off power supply to the said industry forthwith and until further orders.
3. Direct the Deputy Commissioner, Bangalore Rural District to seize the industry.

If no objections are received within 15 days, the Board will take necessary action in accordance with the proposed directions.

For and on Behalf of
Karnataka State Pollution Control Board
Bangalore

Sd/-
Regional Senior Environmental Officer
KSPCB, Bangalore North

To,
The Occupier,
M/s. Jodhani Papers Private Limited,
No.32,33, KIADB
Industrial Area, Bashettyhalli,
Doddaballapura tq,
Bangalore Rural Dist

Copy submitted to: The Member Secretary, KSPCB, for kind information and necessary action

Copy to:
1. The Regional Officer, Doddaballapura, for information and necessary action.
2. Case File
3. Master File

Senior Environmental Officer
Bangalore North

ಹೆಲ್ಪ್‌ಲೈನ್ / Helpline : 080-25582559
ಈಮೇಲ್ / E-mail : contact@kspcb.gov.in
ವೆಬ್‌ಸೈಟ್ / Website : kspcb.karnataka.gov.in

080-25581383, 25589112
080-25589113, 25589114

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

Karnataka State Polution Control Board

"ಪರಿಸರ ಭವನ", 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ.49, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು–560001, ಕರ್ನಾಟಕ ರಾಜ್ಯ, ಭಾರತ
"Parisara Bhavan", 1st to 5th Floor, # 49, Church Street, Bangalore - 560 001, Karnataka State, India

No: KSPCB/SEO/NEIA/66/PH /2022-23/ 5842 **Date:** 30 NOV 2022

PROCEEDINGS OF THE PERSONAL HEARING HELD WITH M/s. JODHANI PAPERS PRIVATE LIMITED, PLOT NO.32 & 33, KIADB INDUSTRIAL AREA, VEERAPURA, DODDABALLAPUR, BENGALURU RURAL DISTRICT HELD ON 19.11.2022.

OFFICERS AND REPRESENTATIVES PRESENT:

Presiding Officer:

1. **Sri. Vijay kumar T Kadakabavi.**
   Chief Environmental Officer -2,

Officers Present on behalf of the Board:

1. Sri. S Shivappa Naik
   Regional Senior Environmental Officer,
   Bengaluru North Zone.
2. Dr. Shakuntala Bai,
   Senior Environmental Officer,
   NEIA section, Board Office.
3. Sri. Rajashekar. S.,
   Environmental Officer,
   Regional Office,
   Doddaballapura.
4. Sri. Bhaskar H G, Environmental Officer,
   NEIA section, Board Office
5. Smt. Vishalakshi, AEO ,
   Regional Office, Doddaballapura.

Representative from the industry attended:

1. Sri. Narendra Jodhani, Managing Director.
2. Sri. Ajit Pal, Factory Manager.

----//-----

Preamble:

M/s. Jodhani Papers Private Limited is an existing industry located at Plot No.32 & 33, KIADB Industrial Area, Veerapura, Doddaballapur, Bengaluru Rural District.

Board has accorded Combined consent vide order No.AW-326368, dated: 24.08.2021 for manufacturing of unbleached craft paper of capacity 6000 MT/Month by using waste craft paper as raw materials, which is valid for the period upto 30.06.2026.

Regional Office (RO), Doddaballapura received compliant against the industry from Doddatumukuru Grama Panchayat, Majarahosahalli Grama Panchayath, Kere Samrakshana Vedike and President of Majarahosahalli Grama Panchayath. through phone call and whatsapp on 08.08.2022 regarding fish kill at Veerapura Lake due to the discharge of effluent from the said industry into the drain leading to the Veerapura Lake.

In this regard Environmental Officer, Regional Office (RO), inspected the industry on 08.08.2022, along with PDO of Majar Hosahalli Grama Panchayat wherein following non-compliances/violations were noticed:

- Discharge of untreated trade effluent was noticed which was black in color with pungent odor into the storm water drain passing in front of the above said industry and thereby polluting the nearby water bodies and damaging the Environment.
- Hence RO, Doddaballapura collected the untreated trade effluents from storm water drain as per the provisions of Water Act, 1974 and Mahazar was drawn.

Environmental Officer, Regional Office (RO), Doddaballapura forwarded the above non-compliances inspection report along with mahazar copy & photographs taken during the inspection to RSEO, Bengaluru North Zone with recommendations to issue Restraining/ Prohibitory Order and Notice of Proposed Directions(NPD) to the industry for the above violation and violation of the consent conditions,

As per the above recommendations the RSEO, Bengaluru North zone has issued Restraining/ Prohibitory Order under Sec 32(1) C of the water Act, 1974 vide letter No. 120, dated: 10.08.2022. Also issued **Notice of Proposed Directions (NPD)** to the industry under the provision of Water Act, 1974 vide letter No. 121 dated: 10.08.2022 for the below mentioned non-compliances/violations;

1. The trade effluent collection tank provided at the entrance gate was filled about 75%, with floating matter of paper pieces.
2. The I/A's have provided ETP to treat the trade effluent generated from the process. However, during inspection it was observed that, all the units of the ETP were empty except clarifier tank.
3. The I/A's have provided a collection sump for collecting the process effluent at South East corner of the unit. The unit authorities are pumping the untreated trade effluent to the vacant plot of the KIADB located at the South side of the unit. There by the trade effluent was flowing towards the road side storm water drain passing front side of the unit.
4. The untreated trade effluent flowing in the storm water drain which is ultimately joining the Veerapura Lake located at a distance of about 500 M towards North side of the industry. There by polluting the nearby lake.
5. The STP was not operating, the units of STP were not labeled.
6. The flow diagram of STP was not displayed.
7. There was no dedicated operator for the STP & ETP.
8. The I/A's are not maintaining the logbook for operation of STP& ETP.

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9. The I/A's has not maintained the records of treated effluent being recycled.
10. There is no adequate land for utilization of treated effluent for gardening.
11. There were no labeling of units of ETP and there was no display of flow diagram of ETP.
12. The ETP units are part of production line as it is installed within the pulp mill process area with the facility of zero liquid discharge in closed circuit concept. However the authorities are discharging the process waste without treating into the storm water drain, there by polluting the nearby lakes. The industry authorities are grossly violating the provisions of Water (Prevention and Control of Pollution) Act, 1974 and discharging the untreated trade effluent into the outside drain.

As the industry authorities continue to violate the consent conditions, and on the above observations & violations, Environmental Officer, RO-Doddaballapura recommended Board Office to confirm the NPD issued under Sec 33(A) Water Act, 1974 & to call the industry authority for the personal hearing to give an opportunity of hearing.

Meanwhile, the industry was inspected by Hon'ble Chairman of the Board along with RSEO, Bengaluru North Zone and officers of Regional Office, Doddaballapura on 09.09.2022 and the following observations were noticed;

1. The industry was not operating at the time of inspection & the machineries were shut down for maintenance works.
2. The industry authorities have dumped the waste paper slurry and sludge at the storage yard near ETP area. In case of rains, the slurry may mix with rain water and flow into the nearby lake/water body.
3. The tanks near bailing area, drains in the processing area were filled with trade effluent.
4. The industry authorities are disposing the sludge illegally in the vacant site located towards south side of the industry.
5. Foul smell was felt in and around the industry.
6. The ETP area was not accessible due to disposal of slurry on the ground near the ETP.
7. Not provided proper drainage network inside the industry premises. In case of rain, the entire runoff from the process area, waste storage area and admin area will join the nearby water body through KIADB drains.
8. The industry authorities have stored the waste papers in an open area. They were directed to provide closed shed for storage of paper waste and to prevent mixing of waste with rainwater.
9. Not provided Proper drainage facility for collection of all sewage generated from staff quarters and admin building.
10. Not provided flow meter to Eco STP to record the raw and treated domestic sewage. Tertiary treatment facility is not provided.
11. Not maintained log book on operation and maintenance of ETP and Eco STP. There were no records with respect to quantity of effluent generation, treatment and utilization of treated effluent.

12. Not provided chimney of adequate height for 82.5 KVA DG Set.

13. The boiler ash and debris are stored in an unscientific manner in open area, which may pollute the downstream water bodies during rainy season due to runoff.

14. The house keeping near the processing area and waste collection area was very poor.

15. Not provided Storm Water Management system in the premises.

On the above violations Hon'ble Chairman directed to call the industry authorities for Personal Hearing.

During the hearing, Senior Environmental Officer of Head Office briefed the above facts and thereby explained the purpose of calling the industry authority for hearing.

Environmental Officer of RO-Doddaballapura briefed to the Presiding Officer with the above facts & also presented that industry was inspected again on 08.11.2022 to verify the compliance, wherein it is found that the industry authorities are yet to completely comply with all the above non-compliances and the RO also produced latest photos of the industry premises. Presented the details of compliances against non-compliances reported by Hon'ble Chairman & also against Notice of Proposed Directions is as follows:

Sl. No	Non-Compliances	Observations made on 08.11.2022	Remarks
1	The trade effluent collection tank provided at the entrance gate was filled about 75%, with floating matter of paper pieces.	The effluent collection tank provided at the entrance gate was empty	--
2	The I/A's had provided ETP to treat the trade effluent generated from the process. However, during inspection it was observed that, all the units of the ETP were empty except clarifier tank.	The ETP was operating at the time of inspection.	
3	The I/A's had provided a collection sump for collecting the process effluent at South East corner of the unit. The authorities are pumping the untreated trade effluent to the vacant plot of the KIADB located at the South side of the unit. There by the trade effluent was flowing towards the road side storm water drain passing front side of the unit.	There was no discharge in the KIADB storm water drain.	--
4	The untreated trade effluent flowing in the storm water drain which ultimately joining the Veerapura Lake located at a distance of about 500 Mtr towards North side of the Industry. There by polluting the nearby lake.	There was no discharge of effluent in KIADB storm water drain located at the entrance of the industry.	--
5	The STP was not operating, the units of STP were not labeled.	The STP was operating at the time of inspection	--
6	The flow diagram of STP was not displayed.	The flow diagram was displayed	--
7	There is no dedicated operator for the STP.	Complied	--

8	The authorities are not maintaining the logbook for STP.	Complied	--
9	The Industry has not maintained the records of treated effluent and recycled.	Not complied	The authorities informed that they will maintain the records.
10	There was no adequate land for utilization of treated effluent for gardening.	The authorities informed that, the treated sewage is connected to the process area.	--
11	There is no labeling of units of ETP and there is no display of flow diagram of ETP.	Complied.	--
12	The ETP units are part of production line as it is installed within the pulp mill process area with the facility of zero liquid discharge in closed circuit concept. However the authorities are discharging the process waste without treating into the storm water drain, there by polluting the nearby lakes. The industry authorities are grossly violating the conditions of Water (Prevention and Control of Pollution) Act, 1974 and discharging the untreated trade effluent into the drain.	The ETP was operating and the effluent from the clarifier tank is taken back to the process	--

Details of the compliances w.r.t Hon'ble Chairman inspection report:

Sl. No	Non-Compliances	Observations made on 08.11.2022	Remarks
1.	The industry authority have dumped the waste paper slurry and sludge at the storage yard near ETP area. In case of rains, the slurry may mix with rain water and flow into the nearby lake/water body.	The area was clean and there is no disposal of waste paper sludge and slurry.	--
2.	The tanks near bailing area, drains and inside the processing area were filled with trade effluent.	The tanks near bailing area were clean.	--
3.	The industry authorities are was disposing the sludge illegally to the vacant site towards south side of the industry.	There was no discharge. The area is closed to stop the disposal	--
4.	Foul smell was felt in and around the industry.	Mild smell near the paper recycling plant was felt.	--
5.	The ETP area was not accessible due to disposal of slurry on the ground near the ETP.	There is no discharge of slurry, ETP units were accessible.	--

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6.	Not provided proper drainage network inside the industry. In case of rain, the entire runoff from the process area, waste storage area and admin area will join to the nearby water body through KIADB drains.	The industry authorities have provided the rain water sump at the entrance next to the Staff quarters (in waste paper storage yard) for collection of rain water from the ETP area and waste paper storage area. The authorities informed that, the rain water is used for processing.	--
7.	The industry authorities have stored the waste papers in an open area and they were directed to provide closed shed for storage of paper wastes, to prevent the mixing of waste with rainwater	The work is under progress.	During inspection, the authorities informed that, the work will be completed within 6 months time.
8.	Not provided proper drainage facility for collection of all sewage generated from staff quarters and admin building.	Complied. The sewage is connected to the STP	--
9.	Not provided flow meter Eco STP to record the raw and treated domestic effluent. Tertiary treatment facility is not provided.	Not complied	The authorities informed that they have placed the orders and within 1 week the same will be completed.
10.	Not maintained log book on maintenance of ETP and Eco STP of effluent generation and treated/utilized.	Complied	--
11.	Not provided adequate chimney height for 82.5 KVA DG Set.	Complied	--
12.	The authorities have stored the Boiler ash and debris in an unscientific manner in open area which may carries to nearby water bodies during rainy season.	The boiler ash is stored in the closed shed.	--
13.	The house keeping near the processing area and waste collection area was very poor.	Housekeeping is improved	--
14.	The industry authority has not provided Storm Water Management facility	Not complied	The industry authorities are required to provide the drainage facility and proper pipeline

			arrangements for secured collection of the waste water and run off --

The Environmental Officer of the Regional Office further mentioned that the analysis reports of sample of untreated effluent Collected from the outlet of industry collected on 08.08.2022 being discharged into storm water drain revealed that samples have parameter viz.,Total suspended solids with 320mg/L, BOD with 4,350mg/L (Report L-37), COD 13,138mg/L (Report L-37A), which are very much exceeding the standards.

On the above facts the Sri. Narendra Jodhani, Managing Director of the industry submitted that the plant was closed for the previous 45 days. The production is reduced from installed capacity of 6000 T/Month to 4000T/M. Mentioned that due to recent heavy rain, the incident has happened and accepted the above non compliances and the lapses on their part. Further submitted that after the incident and visit of Chairman of the Board, they have taken all mesures to comply with most of the above observations by investing about Rs. 30 Lakhs to rectify the non-compliances and pleaded to grant some more time to take up all the remaining corrective measures and assured that they will comply with all the consent conditions and directions of the Board and requested not to initiate any action against the industry.

The Presiding Officer seriously noted that in spite of issuing Notice of proposed Directions, the industry authority have failed to comply for the non-compliances & they have failed to comply to the non-compliances observed by the Hon'ble Chairman. Also noted that such incidents are occurring repeatedly which infer that the ETP may not be adequate to treat the trade effluent and need to be upgraded.

The Presiding Officer heard both the Officers of the Board and the industry authorities and after detailed deliberation felt that the report from RO is incomplete and inconclusive, hence recommended the following decisions to the Hon'ble Chairman for consideration and concluded the hearing:

1. The Environmental Officer, Regional office, Doddaballapura to inspect the industry once again verify the status of compliance made to all the non-compliances, collect samples as per the provisions of the Water Act, 1974, verify the material balance, water balance, adequacy of the existing ETP capacity & to submit the detailed report to the Board Office within 15 days with clear recommendations to take further action at Head Office. If the non- compliance persists, the action as per the provisions of Water Act, 1974 needs to be taken by the Board

Sd/-
Sri. Vijay kumar T Kadakabavi,
Presiding Officer,
Karnataka State Pollution Control Board

To,

The Managing Director,
M/s. Jodhani Papers Private Limited
Plot No.32 & 33, KIADB Industrial Area, Veerapura,
Doddaballapura, Bengaluru Rural District.

Copy To:

1. The Technical Officer to Hon'ble Chairman to bring to the notice of the Chairman.
2. The Regional Senior Environmental Officer, Bengaluru North for information.
3. The Environmental Officer, Regional Office, Doddaballapura for information & necessary action.
4. Case file.

SENIOR ENVIRONMENTAL OFFICER

Annexure-R1

No: KSPCB/RO-DBP/IR/2022-23/ 872 Date: 29 DEC 2022

INSPECTION REPORT OF SRI RAJASHEKHAR S, ENVIRONMENTAL OFFICER, , KARNATAKA STATE POLLUTION CONTROL BOARD, REGIONAL OFFICE, DODDABALLAPURA

Name & Address of the industry inspected	**M/s Supreme Solar projects Pvt. Ltd.** No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura village, KIADB Industrial area, Doddballapura, Bengaluru rural district.
Co ordinates	13°15'06.3"N 77°33'03.2"E
Officers accompanied	Miss Vijaya M, DEO,
Date of Inspection	26.12.2022
Persons contacted	Sri Pavan Kumar, Manager
Category	Large Green G-97 Activity of Powder Coating on surface of the furniture (3 in 1chemical solution) without generating trade effluents
Consent Status	The consent issued under the provision of the Water Act and Air Act to manufacture Electrical Geysers of capacity 15,000 Nos./Month and Solar water Heaters of capacity 15,000 Nos./Month is valid for the period up to 31.12.2033

****

Preamble:

M/s Supreme Solar projects pvt. Ltd. is located at No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura village, KIADB Industrial area, Doddaballapura, Bengaluru Rural district. They have accorded the consent under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 to manufacture ***Electrical Geysers of capacity 15,000 Nos./Month and Solar Water Heaters of capacity 15,000 Nos./Month*** vide order No. AW-114054 dated:20.08.2020 is valid up *to* ***31.12.2033 under*** **Green category** with a condition, ***to treat the domestic effluent (sewage and canteen waste water) of quantity 6 KLD and drum leakage test water of quantity 0.4 KLD in the STP of capacity 10 KLD and to use treated effluent for gardening within the premises .***

Board has issued the closure directions under the provisions of the Water Act, 1974 to industry vide order no. PCB/CEO-2(NEIA-BNG)/CLOSURE-WA/Supreme/2020-21/01, dated: 03.04.2021 for discharging the canteen waste water and solar inner tank leakage test water into industry storm water drain ultimately reaching veerapura lake.

Further M/s. Supreme Solar Projects Pvt Ltd. requested the Board office that to withdraw the closure directions on 07.04.2021 in response to this, Board Office in its letter No. 175 dated:8.04.2021 directed this office to coordinate the ZSEO for inspection and to report the compliance.

In view of the Board office letter the Senior Environmental Officer, Bengaluru North was inspected the industry on 15.04.2021 along with officers of Regional office Doddaballapura and forwarded the report to the Board office vide letter No. 34 dated:20.04.2021 with a recommendation that to keep the closure order in abeyance Accordingly Board has issued abeyance of Closure Direction for the period up to 30.06.2021 vide order No. PCB/CEO-2(NEIA-BNG) ABEYANCE-WA/Supreme/2021-22/48 dated 01.07.2021.

Further this Office received a memo vide No. KSPCB/SEO/NEIA-BNG/Supreme/2021-22/2132 dated 10.08.2021 from Board office to coordinate the ZSEO for inspection and report of the compliance. In view of the above, the industry was inspected by the zonal SEO on 18.08.2021 along with EO, DEO and AEO of Regional Office, Doddaballapura and report of has been forwarded to Board Office vide No. 141 dated:26.08.2021 with a recommendation that Closure order may be revoked with a conditions to treat the effluent in STP of capcaity 10 KLD to the standards for gardening and use the same in the garden and shall not be discharge of any effluent outside the premises.

In continuation, this office has received the complaint from the public through whatsapp on 24.12.2022 at 11.30 PM regarding the discharge in the storm water drain in front of the **M/s Supreme Solar projects pvt. Ltd.** On receipt of the complaint , marshal of KSPCB in the night patrol were informed to inspect the location to verify the status. Accordingly Sri Suresh, Marshal of KSPCB was inspected the location and confirms that discharge of effluent from the **M/s Supreme Solar projects pvt. Ltd** at 12.15 AM on 25.12.2022 and sample were collected at storm water drain in front of the industry. Sample has been submitted to Central Lab for the analysis.

To verify that, the industry was inspected on 26.12.2022 and following observations were made

1. The industry was under operation at the time of inspection and engaged in the manufacturing of Solar water Heaters.
2. They have accorded the consent for to treat the sewage and waste water generated from the leakage of drums shall be treated in STP of capacity 10 KLD. Treated effluent shall be used for on land for gardening within the premises. Whereas at the time of inspection STP was not under operation and sewage stored in the separate tank and they have failed to furnish details of the treatment and disposal of sewage.
3. They have installed the enamel coating activity, the effluent and sludge from the activity stored in a separate tank they have failed to furnish the details of the treatment and disposal of the same.
4. They have installed and operatingthe electroplating activity without prior consent from the Board. The effluent from the electroplating activity stored in a tank they have provide ETP and it was not under operating condition and they have failed to furnish the details of the treatment and disposal of the same. Which is clear violation of the Consent Conditions.
5. They have accorded the consent for powder coating booth only under the provisions of Air Act.

6. They were carrying out the spray painting activity in an open area within the shed without prior consent from the Board.
7. They have provided a chimney to the duct from the electroplating activity.
8. where as they have installed the shot/grit blasting unit with a dust collector as air pollution control measures and one more grit blasting unit under installation stage.
9. There was no discharge of any effluent in the drain noticed at the time of inspection
10. New building was under construction phase, in that building they have installed the grain powder machines without prior consent from the Board
11. They have not taken authorization under the provisions of the Hazardous and. Other Wastes (Management and Transboundary Movement) Rules, 2016. they have stored the insulation material, metal waste and waste glass from the activity stored unscientifically they have failed to furnish the details of disposal of waste.
12. The sample of untreated effluent from the electroplating activity which was stored in tank of ETP and effluent from the enamel coating activity which was stored in a tank was collected under the provisions of Water (Prevention and Control of Pollution) Act, 1974 and also Mahazar was drawn and samples were submitted to the central lab for the analysis. Copy of mahazar and photographs are enclosed for your kind reference .

Recommendation: based on the observations and due to repeated violations, it is recommended to implement the Closure Directions at the earliest.

Environmental Officer
RO, Doddaballpapura

Mahazar (1)

On Receipt of the Complaint from Pubic on 24.12.2022 at 11:30 PM through Whatsapp regarding discharge of effluent to the storm water drain infront of M/s Supreme Solar Project Pvt Ltd., located at NO. 28C Sy. No. 92, 93, 94 & 95, Veerapura Village, KIADB industrial Area, Doddaballapura taluk, Bengaluru Rural District.

On Receipt of the Complaint, the Marshal of Karnataka State Pollution Control Board (KSPCB) was on night Patrol in the area was enjoined to inspect the location Accordingly Sri Suresh, Marshal, KSPCB was inspected the M/s Supreme Solar Pvt Ltd., location & confirms that there was a discharge of effluent to the storm water drain they have collected the sample 12.15AM on 26.12.2022 from the storm water drain.

Further to which, M/s Supreme Solar Project Pvt. Ltd., was inspected by Sri. Rajashekar Environmental officer, Regional office Doddaballapura (KSPCB), on 26.12.2022

Smt Vijaya.M, Deputy Environmental officer, KSPCB Regional office, Doddaballapura was present behalf of the Board.

Sri Pavan Kumar K, Manager of the M/s Supreme Solar project Pvt. Ltd, was present behalf of the Industry. from his owned refused as Representative of the Industry was present.

-2-

To the industry authority (Department of the industry) Sampling that regarding the empowered to collect the sample of effluent (trade) from the industry under the provisions of water (Prevention & Control of Pollution Act 1974. for the purpose of analysis.

During the inspection following observation were made

→ Industry was engaged in Manufacture of Solar water heater.
They have obtained the Consent from the Board. for Manufacturing of
Electrical geyser of capacity 15,000 No's/Month
Solar water heater of capacity 15,000 No's/Month.
Vide Order No. AW-114054 dated: 20.08.2020 for the period upto 31-12-2038.

→ They have accorded the Consent for Powder coating only whereas they are engaged in enamel painting

→ Effluent from the activity stored in a tank Sludge stored in tank. but they failed to furnish the details for disposal of sludge & effluent treatment.

→ Sewage treatment was not under operation.

→ Industry carrying out the Spray painting in a open area to the Solar cylinder (tank) which is violation to the Conditions stipulated in Consent order

→ They are carrying out the Chrome (electroplating activity & effluent from the activity stored in the tank of ETP ETP is not in working Condition. They have not taken Consent for the activity from the Board

→ they have constructed the new building in the premis they have installed some machenim & equipment for the production Atta from the grain with prior Consent from the Board.

→ During the inspection there was no discharge of effluent to the outside the premis

→ Industry failed to furnish the details of daily Check of effluent from electroplating activity.

As informed earlier regarding the empower of collecting effluent from the Industry Notice of enclosure issued in the prescribed form to the Manager of the industry for collection of sample of trade effluent from the electroplating activity in CETP tank for analysis of General parameter & heavy metals. -

trade effluent from enamel painting (Coating) activity which was collected in a tank for analysis of general parameter, COD, heavy metals.

Sample of effluent collected in the presence of Industry representative, it was labled, sealed by the said officer & (signed by Industry representative)

During the course of proceeding of Mahazar there was no damage caused to person, property. aforementioned officer & representative of the industry present during the Mahazar.

-4-

The Mahazar Started at 3.00PM on 26.12.20
& ended at (Completed) 5.45 PM on 26.12.2022
Mahazar was Read out & translated into Kannada.
Completed at 5.45 PM on 26.12.2022

Written by.
(Vijaya M) 26/12/22
Deputy Environmental Officer
Karnataka State Pollution Control Board
Doddaballapura

Signature of the
endorsey Representative

SUPREME SOLAR PROJECTS PVT. LTD. BANGALORE 561 203.
26/12/22
Manager.

S. Nithin
Environmental Officer
Karnataka State Pollution Control Board
Doddaballapura

Witness.
M. C. Giri
Factory Supervisor

SUPREME SOLAR PROJECTS PVT. LTD. BANGALORE 561 203.

Sample No: 1

TABLE

1	Name of Sampling Authority	Rajashekhar S. Environmental officer K.S.P.C.B. Regional office Doddaballapura
2.	Name & Address of the industry	M/S Supreme Solar pvt Ltd No. 58C, Sy. No. 92, 93, 94 & 95 Veerapura Village, KIADB industrial Area Doddaballapura Bangalore Rural District Grab.
3.	Nature of Sample	: Effluent from electroplating already stored in collection tank - CIP.
4.	Place, date & time of sample collection	: 4.15 PM, 26.12.2022
5.	Temperature	: 24°C
6.	Colour	: Yellowish Brownish
7.	Odour	: Chemical Smell

Environmental Officer
Karnataka State Pollution Control Board
Doddaballapura

SIGNATURE OF SAMPLEIN AUTHORITY

SIGNATURE OF OCCUPIER OR AGENT

SIGNATURE OF MAHAZAR WITNESS

Sample No: 1 A

TABLE

1	Name of Sampling Authority	Raja Shekhar S. Environmental officer K.S.P.C.B Regional office Doddaballapura
2.	Name & Address of the Industry:	M/s Supreme Solar pvt Ltd, No. 58C, Sy No. 92, 93, 94 & 95 Veerapura Village, KIADB industrial Area Doddaballapura Bangalore Rural District Grab
3	Nature of Sample	: Effluent from electroplating already stored in collection tank - CIP,
4.	Place, date & time of sample collection	: 4.15 PM, 26/12/2022
5.	Temperature	: 24°C
6.	Colour	: Yellowish + Brownish
7.	Odour	: Chemical Smell.

SIGNATURE OF SAMPLEIN AUTHORITY

SIGNATURE OF OCCUPIER OR AGENT

SIGNATURE OF MAHAZAR WITNESS

28.

Sample No:

L A B L E

1.	Name of Sampling Authority		Rajashekhar S, Environmental Officer, KSPCB, Regional office, Doddaballapura
2	Name & Address of the Industry		M/s Topcon Solar Project PVt Ltd, No 28 Sy No 92, 93, 96 & 91 Veerapura KIADB Industrial Area Doddaballapura Taluk, Bengaluru Rural
3.	Nature of Sample		Grab
4	Place, date & time of sample collection		Effluent collected from the tank which from enamel coating activity, 4.30 26/12/2022
5	Temperature		23°C
6.	Colour		Light bluish
7	Odour		odourless

Environmental Officer
Karnataka State Pollution Control Board
Doddaballapura

SIGNATURE OF SAMPLING AUTHORITY

SIGNATURE OF OCCUPIER OR AGENT

SIGNATURE OF MAHAZAR WITNESS

Sample No: 2.

T A B L E

1.	Name of Sampling Authority	Rajashekhar S. Environmental officer KSPCB Regional office Doddaballapura.
2	Name & Address of the Industry:	M/s Supreme Solar Project PVT LTD NO 28C Sy.No 92, 93, 94, 95 Veerapura Village, KIADB Industrial Area Doddaballapura (T) Bangalore Rural Dist
3	Nature of Sample	Grab
4	Place, date & time of sample collection	Effluent collected from the tank which is from enamel coating activity 4.30PM 26.12.2022.
5	Temperature	23°C
6.	Colour	colourless light whitish
7	Odour	odourless

Environmental Officer
Karnataka State Pollution Control Board
AUTHORISED
Doddaballapura

SIGNATURE OF OCCUPIER OR AGENT

SIGNATURE OF MAHAZAR WITNESS

Sample No: 2A

T A B L E

1.	Name of Sampling Authority	Rajashekhar S. Environmental officer KSPCB. Regional office Doddaballapura
2.	Name & Address of the Industry	M/s Supreme Solar Project PVT LTD NO 28C Sy.No 92, 93, 94, 95 Veerapura Village, KIADB Industrial Area Doddaballapura (T) Bangalore Rural Dist
3.	Nature of Sample	Grab
4.	Place, date & time of sample collection	Effluent collected from the tank which is from enamel coating activity, 4.30 pm 26-12-2022
5.	Temperature	23°C
6.	Colour	colour - light whitish
7.	Odour	odourless

Environmental Officer
KARNATAKA STATE POLLUTION CONTROL BOARD
AUTHORISED
Doddaballapura

SIGNATURE OF OCCUPIER OR AGENT

SIGNATURE OF MAHAZAR WITNESS

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website :
http://kspcb.karnataka.gov.in

TC-5487

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",
೭ನೇ 'ಡಿ'ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date : 18.01.2023

NAME OF THE LOCATION :	Sample collected (Discharged from M/s. Supreme Solar Systems) at storm water drain in front of M/s. Supreme Solar Systems, Plot N. 28C, Sy No. 92, 93, 94, 95, KIADB Indl Area, Veerapura, Doddaballapura, Bengaluru Rural Dist.	Page 1 of 2
SAMPLE COLLECTED BY :	Smt. Vijaya M., DEO **RO. Doddaballapura**	DATE OF COMMENCEMENT OF TEST : 26.12.2022
DATE OF COLLECTION :	25.12.2022	DATE OF COMPLETION OF TEST : 07.01.2023
DATE OF RECEIPT :	26.12.2022	SAMPLE REPORT NO: **WW-2053**
PARTICULARS	Untreated effluent	SAMPLE NO : **WW-2053**

Sl No	Parameters	Unit	Result	Test Method
1	pH @ 25^{0}C	-	6.3	IS 3025 (Part 11)
2	Conductivity @25°C	µs/cm	1638	IS 3025 (Part 14)
3	Total Suspended solids	mg/L	192	IS 3025 (Part 17)
4	Chemical Oxygen Demand	mg/L	799	IS 3025 (Part 58)
5	Hexavalent chromium as Cr^{+6}	mg/L	BDL	APHA 23rd edition (3500-Cr -B)
6	Copper as Cu	mg/L	BDL	IS 3025 (Part 42)
7	Zinc as Zn	mg/L	0.08	IS 3025 (Part 49)
8	Nickel as Ni	mg/L	BDL	IS 3025 (Part 54)
9	Total Chromium as Cr	mg/L	BDL	IS 3025 (Part 52)
10	Cadmium as Cd	mg/L	BDL	IS 3025 (Part 41)
11	Lead as Pb	mg/L	BDL	IS 3025 (Part 47)

Note: 1. Additional analysis report No: WW-2053A dated 18.01.2023 shall also be read for the test results of the sample tested.

2. The above results pertain only to the sample tested.
3. The report shall not be reproduced without the written approval of the laboratory.
4. Samples will be stored for a period of 15 days from the date of issue of report.
5. As standards are not specified for untreated sample, Inference could not be arrived.
6. BDL: Below Detection Level in mg/L.
   Hexavalent chromium as Cr+6: 0.05;Copper as Cu:0.05;Total Chromium as Cr: 0.2;Nickel as Ni: 0.1;
   Cadmium as Cd: 0.04;Lead as Pb: 0.2;

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date : 18.01.2023

NAME OF THE LOCATION :	Sample collected (Discharged from M/s. Supreme Solar Systems) at storm water drain in front of M/s. Supreme Solar Systems, Plot N. 28C, Sy No. 92, 93, 94, 95, KIADB Indl Area, Veerapura, Doddaballapura, Bengaluru Rural Dist.	Page 2 of 2
SAMPLE COLLECTED BY :	Smt. Vijaya M., DEO **RO. Doddaballapura**	DATE OF COMMENCEMENT OF TEST : 26.12.2022
DATE OF COLLECTION :	25.12.2022	DATE OF COMPLETION OF TEST : 07.01.2023
DATE OF RECEIPT :	26.12.2022	SAMPLE REPORT NO: **WW-2053A**
PARTICULARS	Untreated effluent	SAMPLE NO : **WW-2053**

Sl No	Parameters	Unit	Result	Test Method
1	Arsenic as As	mg/L	BDL	APHA 23rd edition (3125B)
2	Mercury as Hg	mg/L	BDL	

Note: 1. Additional analysis report No: WW-2053 dated 18.01.2023 shall also be read for the test results of the sample tested.

2. BDL: Below Detection Level in mg/L.
Arsenic as As: 0.001;Mercury as Hg: 0.005;

Hloopadu
Section Head
Waste Water Testing Laboratory

---End of Report---

-23238458
0-23238300

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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ISO 9001 : 2015 and ISO 45001:2018 CERTIFIED LABORATORY

TC-5487

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",
೬ ನೇ 'ಡ'ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANNEXURE-II

ANALYSIS REPORT (ACCREDITED PARAMETERS) **Date : 16-01-2023**

NAME OF THE LOCATION:	M/s Supreme Solar Projects Pvt Ltd., No.28C, Sy.No.92,93,94,and 95, Veerapura, KIADB Industrial area, Veerapura, Doddaballapur, Bengaluru Rural Dist	Page 1 of 2
		DATE OF COMMENCEMENT OF TEST: 27-12-2022
SAMPLE COLLECTED BY :	Sri. Rajashekhar S, EO **RO: Doddaballapura**	DATE OF COMPLETION OF TEST:11-01-2023
DATE OF COLLECTION :	26-12-2022	
DATE OF RECEIPT :	27-12-2022	SAMPLE REPORT NO: **LR-82**
PARTICULARS :	Effluent from the enamel coating activity which was stored in a tank inside the premises	SAMPLE NO : **L-82, L-82A, L-82B**

Sl. No	Parameters Analyzed	Unit	Results			Test Method
			Sample Number			
			L-82	L-82A	L-82B	
1.	pH @ 25^{0}C	-	8.0	-	-	IS 3025 (Part 11)
2.	Conductivity @25°C	µs/cm	3090	-	-	IS 3025 (Part 14)
3.	Total Suspended solids	mg/L	186	-	-	IS 3025 (Part 17)
4.	Chemical Oxygen Demand	mg/L	-	184	-	IS 3025 (Part 58)
5.	Hexavalent chromium as Cr^{+6}	mg/L	-	-	BDL	APHA 23rd edition (3500-Cr -B)
6.	Copper	mg/L	-	-	0.35	IS 3025 (Part 42)
7.	Zinc	mg/L	-	-	2.48	IS 3025 (Part 49)
8.	Nickel	mg/L	-	-	BDL	IS 3025 (Part 54)
9.	Total Chromium	mg/L	-	-	BDL	IS 3025 (Part 52)
10.	Cadmium	mg/L	-	-	BDL	IS 3025 (Part 41)
11.	Lead	mg/L	-	-	0.25	IS 3025 (Part 47)

Note: **1. Additional analysis report No: LR-82 dated 16-01-2023 shall also be read for declaration of Inference of the sample Tested.**
2. Samples will be stored for a period of 15 days from the date of issue of report.
3. The report shall not be reproduced without the written approval of Head of the laboratory.
4. BDL: Below Detection Level in mg/L
Hexavalent chromium as Cr^{+6}:0.05; Nickel:0.1; Total Chromium:0.2; Cadmium:0.04.

Authorized Signatory

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date : 16-01-2023

NAME OF THE LOCATION:	M/s Supreme Solar Projects Pvt Ltd., No.28C, Sy.No.92,93,94,and 95, Veerapura, KIADB Industrial area, Veerapura, Doddaballapur, Bengaluru Rural Dist	Page 2 of 2 DATE OF COMMENCEMENT OF TEST: 27-12-2022
SAMPLE COLLECTED BY :	Sri. Rajashekhar S, EO **RO: Doddaballapura**	DATE OF COMPLETION OF TEST:11-01-2023
DATE OF COLLECTION :	26-12-2022	
DATE OF RECEIPT :	27-12-2022	SAMPLE REPORT NO: **LR-82**
PARTICULARS :	Effluent from the enamel coating activity which was stored in a tank inside the premises	SAMPLE NO : **L-82, L-82A, L-82B**

Sl. No	Parameters Analyzed	Unit	Results			Test Method
			Sample Number			
			L-82	L-82A	L-82B	
1.	Arsenic (as As)	mg/L	-	-	0.003	APHA 23rd edition (3125B)
2.	Mercury (as Hg)	mg/L	-	-	BDL	

Note: 1. Additional analysis report No: LR-82 dated 16-01-2023 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Mercury :0.005.

State Board Analyst
Karnataka State Pollution Control Board
Bengaluru

---End of Report---

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TC-5487

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",
೭ನೇ 'ಡಿ'ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ್, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANNEXURE-I

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date : 16-01-2023

NAME OF THE LOCATION:	M/s Supreme Solar Projects Pvt Ltd., No.28C, Sy.No.92,93,94,and 95, Veerapura, KIADB Industrial area, Veerapura, Doddaballapur, Bengaluru Rural Dist	Page 1 of 2
		DATE OF COMMENCEMENT OF TEST: 27-12-2022
SAMPLE COLLECTED BY :	Sri. Rajashekhar S, EO **RO: Doddaballapura**	DATE OF COMPLETION OF TEST:11-01-2023
DATE OF COLLECTION :	26-12-2022	
DATE OF RECEIPT :	27-12-2022	SAMPLE REPORT NO: **LR-81**
PARTICULARS :	Collected the untreated effluent from the electroplating activity which was stored in tank of ETP inside the premises	SAMPLE NO . L-81, L-81A

Sl. No	Parameters Analyzed	Unit	Results		Test Method
			Sample Number		
			L-81	L-81A	
1.	pH @ 25^{0}C	-	5.6	-	IS 3025 (Part 11)
2.	Conductivity @25°C	µs/cm	20300	-	IS 3025 (Part 14)
3.	Total Suspended solids	mg/L	92	-	IS 3025 (Part 17)
4.	Hexavalent chromium as Cr^{+6}	mg/L	-	BDL	APHA 23rd edition (3500-Cr -B)
5.	Copper	mg/L	-	92.46	IS 3025 (Part 42)
6.	Zinc	mg/L	-	90.65	IS 3025 (Part 49)
7.	Nickel	mg/L	-	0.57	IS 3025 (Part 54)
8.	Total Chromium	mg/L	-	3062.13	IS 3025 (Part 52)
9.	Cadmium	mg/L	-	0.11	IS 3025 (Part 41)
10.	Lead	mg/L	-	1.05	IS 3025 (Part 47)

Note: **1. Additional analysis report No: LR-81 dated 16-01-2023 shall also be read for declaration of Inference of the sample Tested.**

2. Samples will be stored for a period of 15 days from the date of issue of report.
3. The report shall not be reproduced without the written approval of Head of the laboratory.
4. BDL: Below Detection Level in mg/L
   Hexavalent chromium as Cr^{+6}:0.05; Nickel:0.1; Total Chromium:0.2; Cadmium:0.04.

Authorized Signatory
State Board Analyst and Deputy Scientific Officer
Karnataka State Pollution Control Board

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date : 16-01-2023

ME OF THE LOCATION:	M/s Supreme Solar Projects Pvt Ltd., No.28C, Sy.No.92,93,94,and 95, Veerapura, KIADB Industrial area, Veerapura, Doddaballapur, Bengaluru Rural Dist	Page 2 of 2
		DATE OF COMMENCEMENT OF TEST: 27-12-2022
SAMPLE COLLECTED BY :	Sri. Rajashekhar S, EO **RO: Doddaballapura**	DATE OF COMPLETION OF TEST:11-01-2023
DATE OF COLLECTION :	26-12-2022	
DATE OF RECEIPT :	27-12-2022	SAMPLE REPORT NO: **LR-81**
PARTICULARS :	Collected the untreated effluent from the electroplating activity which was stored in tank of ETP inside the premises	SAMPLE NO : **L-81, L-81A**

Sl No	Parameters Analyzed	Unit	Results		Test Method
			Sample Number		
			L-81	L-81A	
1.	Arsenic (as As)	mg/L	-	BDL	APHA 23rd edition (3125B)
2.	Mercury (as Hg)	mg/L	-	BDL	

Note: 1. Additional analysis report No: LR-81 dated 16-01-2023 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.

Arsenic: 0.001; Mercury :0.005.

State Board Analyst
Karnataka State Pollution Control Board
Bengaluru

---End of Report---

Regional Office - Doddaballapura
Karnataka State Pollution Control Board
Urban Eco Park,
100 Feet Road, 3rd Phase,
Peenya Industrial Area,
Bengaluru - 560 058.
Telefax: 080-28396000

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ದೊಡ್ಡಬಳ್ಳಾಪುರ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಅರ್ಬನ್ ಇಕೋ-ಪಾರ್ಕ್,
100 ಅಡಿ ರಸ್ತೆ, 3ನೇ ಹಂತ, ಪೀಣ್ಯ ಕೈಗಾರಿಕಾ ಪ್ರದೇಶ,
ಬೆಂಗಳೂರು-560 058.
ದೂರವಾಣಿ : 080-28396000
Email : dbpura@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

towards a cleaner Karnataka

No/ KSPCB/RO-DBP/SCN/2022-23/ 874 //BY RPAD//

Date: 29 DEC 2022

To

The Occupier
M/s Supreme Solar projects Pvt. Ltd.
No. 28C, Sy. No. 92, 93, 94 & 95,
Veerapura ,KIADB Industrial area,
Doddballapura,
Bengaluru rural district.

Sir,

Sub: Non -Compliance under the provisions of the Water (Prevention & Control of Pollution) Act 1974 and the Air (Prevention & Control of Pollution) Act 1981 by your Industry-reg.

Ref: 1. Combined Consent vide order No. AW-114054 dated:20.08.2020 is valid up *to 31.12.2033 under* **Green category**
2. Complaint from the public through whatsapp on 24.12.2022
3. Inspection of the industry by undersigned on 26.12.2022

****

Board has accorded consent to operate your Industry under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air Prevention & Control of Pollution) Actm,1981 as cited above vide ref (1) for manufacture of ***Electrical Geysers of capacity 15,000 Nos./Month and Solar Water Heaters of capacity 15,000 Nos./Month*** vide order No. AW-114054 dated:20.08.2020 is valid up *to* ***31.12.2033 under*** **Green category** with a condition, ***to treat the domestic effluent (sewage and canteen waste water) of quantity 6 KLD and drum leakage test water of quantity 0.4 KLD in the STP of capacity 10 KLD and to use treated effluent for gardening within the premises .***

This office has received the complaint from the public through whatsapp on 24.12.2022 at 11.30 PM regarding the discharge in the storm water drain in front of the **M/s Supreme Solar projects pvt. Ltd.** On receipt of the complaint , marshal of KSPCB in the night patrol were informed to inspect the location to verify the status. Accordingly Marshal of KSPCB were inspected the location and confirms that discharge of effluent from your industry **at** 12.15 AM on 25.12.2022 .

The industry was inspected on 26.12.2022 and following observations were made

1. The industry was under operation at the time of inspection and engaged in the manufacturing of solar water heaters.

2. You have obtained the consent to treat the sewage and waste water generated from the leakage of drums in STP of capacity 10 KLD. Treated effluent shall be used for on land for gardening within the premises. Whereas at the time of inspection STP was not under operation and sewage stored in the separate tank and you have failed to furnish details of the treatment and disposal of sewage.
3. You have installed the enamel coating activity without prior consent from the Board, the effluent and sludge from the activity stored in a separate tank and failed have failed to furnish the details of the treatment and disposal of the same. It is apprehended that, you are disposing the effluent illegally it is a violation of the conditions stipulated in the consent order
4. You have installed and operating the electroplating activity without prior consent from the Board. The effluent from the electroplating activity stored in a tank of ETP and it was not under operating condition and you have failed to furnish the details of the treatment and disposal of the same. Which is clear violation of the Consent Conditions.
5. You have accorded the consent for powder coating booth only under the provisions of Air Act. Whereas you were carrying out the spray painting activity in an open area within the shed and chimney to the duct from the electroplating activity, shot/grit blasting unit with a dust collector as air pollution control measures and one more grit blasting unit under installation stage without prior consent from the Board.
6. New building was under construction phase, in that building you have installed the grain powder machines without prior consent from the Board
7. You have not taken authorization under the provisions of the Hazardous and. Other Wastes (Management and Transboundary Movement) Rules, 2016. You have stored the insulation material, metal waste and waste glass from the activity stored unscientifically and failed to furnish the details of disposal of waste.

The above observations clearly indicate that you have violated conditions stipulated in the consent order under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981and the Environment (Protection) Act, 1986.

In view of the above non-compliance, you are hereby called upon to **SHOW CAUSE** and informed to stop the process activity immediately and submit the action taken report within 7 **(seven) days** from the date of receipt of this notice. If no reply is received within the prescribed time then it is construed that you have nothing to say in this matter and this office will proceed with the actions as per the provisions of the Acts without further hearing from your end.

Environmental Officer
RO, KSPCB, Doddaballapura

Supreme Solar Projects Pvt. Ltd.

Office & Unit-1 : #16/1 & 16/5, Avalahalli, Doddaballapura Main Road, Yelahanka, Bangalore-560064
Mob : +91-93796 61979 Email : [illegible] Website : www.supremesolar.in

GSTIN : 29AAXCS0239B1Z6 CIN No : U29100KA2016PTC092584

To,

Environmental Officer,

Karnataka State Pollution Control Board

Urban Eco-park, 100 feet, Peenya Indl area, IIIrd Phase,

Bangalore -560058.

Respected Sir/Ma'am,

Subject: Reply to the show cause dated 29.12.2022

Reference: 1) Combined Consent order No. **AW- 114054** dated 20.08.2022 and valid up to 31.12.2023 under green category

2) Inspection of the Industry by undersigned on 26.12.2022

3) CFE fresh with Inward no - dated 20.01.2023

4) Show cause Notice **No. KSPCB/RO-DBP/SCN/2022-23/874** dated 29.12.2022

We, **M/s Supreme Solar Projects Pvt Ltd** located at No.28C, Sy no 92, 93, 94, & 95, Veerapura, KIADB Industrial area, Doddaballapura, Bengaluru rural District-561203 are grateful for your support and co-ordination.

With reference to the above (4), we hereby submit the compliance to the observations made during the Inspection as per (2).

Observations	Compliance
1. The Industry was under operation at the time of Inspection and engaged in the manufacturing of solar water heaters	Agreed, The Industry was under operation at the time of Inspection and is engaged in the manufacturing of solar water heaters.
2. You have obtained the consent to treat the sewage and waste water generated from the leakage of drums in STP capacity 10 KLD. Treated effluent shall be used for on land for gardening within the premises. Whereas at the time of Inspection STP was not under operation and sewage stored in the separate tank and you have failed to furnish details of the treatment and	The consent for the facility is taken for the treatment of sewage in the STP of capacity 10 KLD. The treated effluent shall be used for on land for gardening within the premises. During the time Inspection, STP was under the half yearly maintenance. We hereby furnish the details of the sewage generated and treated in the STP of 10 KLD in annexure I.

Regional Office Doddaballapura
No. 2239
Date 1/2/2023
Karnataka State Pollution Control Board

For Supreme Solar Projects Pvt. Ltd.

Director

1-2-2023

disposal of sewage	
3. You have installed the enamel coating activity without prior consent from the board, the effluent and sludge from the activity stored in a separate tank and have failed to furnish the details of the treatment and disposal of the same. It is apprehended that, you are disposing the effluent illegally it is a violation of the conditions stipulated in the consent order	The consent for enamel coating activity is already covered in the existing consent order under spray coating activity. The effluent from the activity is treated in the STP of capacity 10 KLD. As claimed, the STP was under the half yearly maintenance during the time of Inspection. We hereby furnish the details of the treated sewage in annexure I
4. You have installed and operating the electroplating activity without prior consent from the board. The effluent from the electroplating activity stored in a tank of ETP and it was not under operating condition and you have failed to furnish the details of the treatment and disposal of the same which is clear violation of the consent conditions.	The Industry is consented to the manufacture of solar & electric geysers. The electroplating activity carried out at the site is outsourced to the third party organisation under Sunstorm International Pvt Ltd. The Supreme solar have rented out the facility to Sunstrom International Pvt ltd to carry out the electroplating activity. The rental agreement is attached in the letter for your reference. Also CFO fresh has been applied in the KSPCB XGN portal to obtain consent for the electroplating activity from your kind office.
5. You have accorded the consent for powder coating booth only under the provisions of air act. Whereas you were carrying out the spray painting activity, shot/grit blasting unit with a dust collector as air pollution control measures and one more grit blasting unit under Installation stage without prior consent from the board.	The powder coating booth falls under the spray coating activity and the same has already been covered in the existing consent conditions. The integrated shot/grit blasting unit with a dust collector is an integrated unit and there are no separate unit installed. The consent already covers up the integrated grit blasting unit and there shall be no additional grit blasting unit installed at the facility.
6. New building was under construction phase, in the building you have Installed the grain powder machines without prior consent from the board	The new building was under the construction phase during the Inspection of our Industry. The Intent is to start the Food grain/ wheat flouring facility. We have submitted the CFE fresh in the KSPCB XGN portal with Inward no -
7. You have not taken authorization under the provision of the hazardous and other waste (management and Transboundary movement) rules, 2016. You have stored the Insulation material , metal waste and waste glass from the activity stored unscientifically and failed to furnish the details of disposal of waste	The facility has taken the hazardous waste and other waste (management and Transboundary movement) authorization under HWM rules, 2016 for the existing facility. We have stored the other waste such as metal waste, waste glass from the activity as per CPC guidelines and we hereby furnish the details of disposal of waste. Also the hazardous waste authorization for Sunstrom International and Supreme Delicious Food shall be applied post the approval of the consent applied in the XXGN portal

For Supreme Solar Projects Pvt. Ltd.

Director

The Supreme Solar Projects Pvt Ltd bearing PCB ID- 29559 have not involved in any sort of violations stipulated in the consent order under the provisions of the water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 and The Environment (Protection) Act, 1986. We shall abide by the law of the land and we have also taken concern to inhibit the knowledge on Environmental compliances to the tenant on Samaritan basis.

Henceforth, consider our request to revoke the notice under the same Supreme Solar Projects Private Limited and do the needful.

Thanking you and regards,

For Supreme Solar Projects Pvt. Ltd.

Director

Authorized Signatory

ANNEXURE-KKK

ಫ್ಯಾಕ್ಸ್ / Fax : 080-25586321
ಈಮೇಲ್ / Email : ho@kspcb.gov.in
ವೆಬ್‌ಸೈಟ್ / Website : http://kspcb.gov.in

080-25581383, 25589112
080-25589113, 25589114

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
Karnataka State Pollution Control Board

"ಪರಿಸರ ಭವನ", 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ. 49, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು - 560 001, ಕರ್ನಾಟಕ ರಾಜ್ಯ, ಭಾರತ
"Parisara Bhavan", 1st to 5th Floor, # 49, Church Street, Bangalore - 560 001, Karnataka State, India

//BY RPAD//

NO: PCB/CEO-2(NEIA-BNG)/CLOSURE-WA/ Supreme /2020-21 \ 01 Date: 03 APR 2021

Closure Directions issued under Section 33 (A) of the Water (Prevention and Control of Pollution) Act, 1974 read with Rule 34 of Karnataka State Board for the Prevention and Control of Water Pollution (Procedure for Transaction of Business) and the Water (Prevention And Control of Pollution) Rules, 1976.

Sub: Non–compliance under the Provisions of the Water (Prevention & Control of Pollution) Act, 1974 by **M/s Supreme Solar projects Pvt. Ltd.** No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura village, KIADB Industrial area, Doddballapura, Bengaluru rural district – reg.

Ref: 1. Combined Consent order No. AW-114054 dated 20-08-2020.
2. Inspection of the Industry by RO, Doddaballapura on 10-02-2021
3. RO, Doddaballapura letter No. 796, dated: 11-02-2021.
4. Restraining/ Prohibitory Order No. 503 dated:16-02-2021
5. Regional Office, Doddaballapur letter No. 817, Dated: 18.02.2021.

****

Regional Office -Doddaballapura ★ Karnataka State Pollution Control Board ★ No. 26 Dated: 5/4/2021 BANGALORE 560 058

PREAMBLE:

M/s Supreme Solar projects Pvt. Ltd is an existing industry located at No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura Village, KIADB Industrial Area, Doddballapura, Bengaluru Rural district. The Jurisdictional Regional Office-Doddaballapur has issued consent to operate to the said industry under the provisions of the Water(Prevention & Control of Pollution) Act, 1974 and under the provisions of the Air(Prevention & Control of Pollution) Act, 1981 for the period up to 30-12-2033 vide ref(1) to manufacture Electrical Geysers of capacity 15,000 Nos./Month and Solar Water Heaters of capacity 15,000 Nos./Month with conditions to treat the domestic effluent of quantity 6 KLD and drum leakage test water of quantity 0.4 KLD in the STP of capacity 10 KLD to the stipulated standards and to use the treated combined effluent having parameters confirming to the stipulated standards for gardening within the premises.

05/03/21

The jurisdictional Officers of the Board of the Regional Office, Doddaballapur has inspected the said industry on 10.02.2021 and has forwarded the inspection report vide ref (3) to the jurisdictional Zonal Senior Environmental Officer, Bengaluru North Zone. The following are the observations recorded in the inspection report:

05/04/2021

1. The During the time of monitoring and collection of water sample of Veerapura lake under National Water Quality Monitoring Program(NWQMP) on 10-02-2021, it was observed the waste water was entering into the lake. In order to trace the generation of the waste water, the path of storm water drain laid by KIADB was inspected and observed that the untreated canteen waste water and solar inner tank leakage test water was being discharged/bypassed from M/s. Supreme Solar industry into the storm water drain of M/s. Supreme Solar and which was flowing into the KIADB storm water drain and was finally reaching the lake and polluting the lake. Hence the industry was also inspected on 10-02-2021 and made the following observations:

i. The industry authorities were directly discharging the canteen waste water and solar inner tank leakage test water into the storm water drain of industry and which joins outside KIADB drainage leading towards Veerapura lake.

ii. Industry have violated the consent conditions and not treating the domestic waste water, canteen waste water and solar inner tank leakage test water in the STP of capacity 10 KLD and they have also not taken action to complete the construction of STP.

iii. Industry has completed only civil work of STP and not taken up electromechanical work of STP.

In view of the non compliances, the inspection report was forwarded to Jurisdictional Zonal Senior Environmental Officer(ZSEO), Bangalore North Zone vide ref(3) with recommendation to issue Restraining / Prohibitory Order to the above said industry followed by NPD under section (33)(A) of Water (Prevention and Control of Pollution) Act, 1974. Accordingly, ZSEO, Bangalore North has issued the Restraining / Prohibitory Order under section 32 (1) (C) of the Water (Prevention and Control of Pollution) Act.1974 to the Occupier of the said Industry vide ref (4).

As a follow up action, the industry was once again inspected by Jurisdictional Officers of the Board of the Regional Office, Doddaballapur on 16-02-2021 and has forwarded the inspection report to the Head Office vide ref(5). The following are the observation recorded during inspection made on 16.2.2021;

1) At the time of inspection the industry authorities were discharging the canteen waste water and solar inner tank leakage test water into industry storm water drain and finally let outside to the KIADB storm water drain ultimately which reaches towards Veerapura lake.
2) The industry even after giving warning not to discharge any type of waste water outside, they have not taken any action to comply. Instead industry authorities were discharging the canteen waste water and solar inner tank leakage test water to outside KIADB storm water drain. Hence, due to repeated violation, served the Notice of intention to the Industry Authority and collected the sample of untreated Canteen waste water and solar inner tank leakage test water from outlet of industry which is being discharged to KIADB storm water drain under the provisions of Water (Prevention and Control of Pollution) Act, 1974 also Mahazar was drawn.
3) Industry has violated the consent conditions and not treating the domestic waste water , canteen waste water and solar inner tank leakage test water in the STP of capacity 10 KLD and they have not taken any action to complete the construction of STP even after lapse of nearly 6 months.
4) The domestic effluent generated from the industry has been transported through unauthorized vehicle which was verified in the vehicle inward and outward register available at the security .

With the above observations and due to the continuous violations of the consent conditions and the provisions of the Water(Prevention & Control of Pollution) Act, 1974 by the industry authorities, the jurisdictional Environmental Officer of the Regional Office, Doddaballapura vide ref (5) has recommended the Board to issue directions for closure of the industry under the provisions of the Water (Prevention & Control of Pollution) Act, 1974.

The above observations made are not in compliance to the provisions of the Water (Prevention and Control of Pollution) Act, 1974. Inspite of repeated notices issued, the industry authorities have failed to rectify the problem and have not taken any concrete steps to stop the discharge of untreated solar inner tank leakage test water and canteen waste water into the storm water drain leading to the Veerapura Lake. This negligence on part of the said industry authorities causes pollution of the Veerapura Lake. Hence to avoid the pollution of Veerapura Lake and as an

emergency measure, Board is of opinion to issue closure directions to the above mentioned industry without giving any further opportunity.

Hence, the following order.

ORDER

In the circumstances explained above and in exercise of powers vested with Karnataka State Pollution Control Board under section 33 (A) of the Water (Prevention and Control Pollution) Act, 1974 read with Rule 34 of Karnataka State Board for the prevention and control of Water Pollution (Procedure for Transaction of Business) and the Water (Prevention and Control of Pollution) rules, 1976, the Board hereby issues the following directions to;

1. The Occupier, **M/s Supreme Solar projects Pvt. Ltd.** No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura village, KIADB Industrial Area, Doddballapura, Bengaluru Rural district to close the operation of the industry forthwith & until further order.

2. The Managing Director, 'BESCOM', Near K.R. Circle, Nrupathunga Road, Bangalore, to issue necessary directions to the concerned Executive Engineer and Assistant Executive Engineer to stop/cut off power supply to the above said industry forthwith & until further order.

3. The Executive Member, KIADB, Nrupathunga Road, Bangalore to direct the concerned Officer to cut off water supply to the above said industry forthwith and until further orders.

4. The Deputy Commissioner, Bangalore Urban, Bangalore to seize the above industry forthwith and until further orders.

This order is issued with the prior approval of the competent authority viz., Chairman, KSPCB.

FOR AND BEHALF OF THE
KARNATAKA STATE POLLUTION CONTROL BOARD,
BANGALORE

Sd/-
MEMBER SECRETARY

1. **The Occupier,**
   M/s Supreme Solar projects Pvt. Ltd.
   No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura village,
   KIADB Industrial area, Doddballapura, Bengaluru rural district
2. The Managing Director, 'BESCOM',
   Near K.R. Circle, Nrupathunga Road,
   Bangalore.
3. The Executive Member,
   KIADB, Rastrothan Building,
   Nrupathunga Road, Bangalore.
4. The Deputy Commissioner,
   Bangalore Urban,
   Bangalore.

Copy to :

1. The Regional Senior Environmental officer, Bangalore-North for information.
2. The Regional Office. Doddaballapur for information and necessary action for implementation of closure directions immediately & to furnish report to B.O.
3. The Law Officer, KSPCB for information and necessary action.
4. Case file.

A. Udaya Kumar
CHIEF ENVIRONMENTAL OFFICER

ANNEXURE-R3

IN THE HIGH COURT OF KARNATAKA AT BENGALURU

DATED THIS THE 11TH DAY OF MAY, 2023

PRESENT

THE HON'BLE MR JUSTICE S.R.KRISHNA KUMAR

AND

THE HON'BLE MR JUSTICE VENKATESH NAIK T

WRIT PETITION NO. 10087 OF 2023 (GM-POL)

BETWEEN:

M/S SUPREME SOLAR PROJECTS PVT LTD
A COMPANY REGISTERED UNDER THE
PROVISIONS OF THE COMPANIES ACT,
1956, HAVING ITS REGISTERED OFFICE AT
NO.28C, SY. NO.92, 93, 94, 95,
VEERAPURA VILLAGE, KIADB INDUSTRIAL
AREA, DODDABALLAPURA,
BANGALORE RURAL 561 203.
REPRESENTED BY ITS MANAGING DIRECTOR
MR. H. NARASIMHA SON OF MR. VASUDEVA PAI,
AGED ABOUT 44 YEARS.

(BY SRI. PARASHURAM A L.,ADVOCATE) ...PETITIONER

AND:

KARNATAKA STATE POLLUTION CONTROL BOARD
PARISARA BHAVAN, NO.33,
CHURCH STREET, SHANTHALA NAGAR
BENGALURU 560 001
REPRESENTED BY ITS CHAIRMAN.

(BY SRI. MAHESH CHOUDARI, ADVOCATE) ...RESPONDENT

THIS WRIT PETITION IS FILED UNDER ARTICLES 226 AND 227 OF THE CONSTITUTION OF INDIA PRAYING TO ISSUE A WRIT OF CERTIORARI OR ANY OTHER APPROPRIATE WRIT, ORDER OR DIRECTION TO QUASH AND SET ASIDE ORDER No. PCB/SEO/NEIA/1421/CO-WA/2022-2023/166 DATED 14.03.2023 ISSUED BY RESPONDENT AND ALL PROCEEDINGS PURSUANT THERETO (ANNEXURE A).

THIS PETITION, COMING ON FOR PRELIMINARY HEARING, THIS DAY, ***S.R. KRISHNA KUMAR J.,*** THE COURT MADE THE FOLLOWING:

ORDER

1. Sri. Mahesh Choudari, learned counsel accepts notice for the respondent.

2. This petition is directed against the impugned order at Annexure-A dated 14.03.2023 passed by the respondent Under Section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 r/w. Rule 34 of the Karnataka State Board for the Prevention and Control of Water Pollution (Procedure for Transaction of Business) and the Water (Prevention and Control of Pollution) Rules, 1976, whereby respondent passed an order directing closure of the said unit of the petitioner.

3. Heard learned counsel for the petitioner and learned counsel for the respondent and perused the material on record.

4. In addition to reiterating the various contentions urged in the petition and referring to the material on record, learned counsel for the petitioner invites our attention to the reply dated 01.02.2023 submitted by the petitioner to the show case notice dated 29.12.2022 issued by the respondent. In this context, it is

submitted that a perusal of the impugned order will indicate that despite referring to the aforesaid show cause notice dated 29.12.2022, to which the petitioner had submitted a reply, respondent had proceeded to pass the impugned order by placing reliance upon the letter dated 03.02.2023 issued by the Regional Officer and without reference to the reply dated 01.02.2023 submitted by the petitioner and as such, the petitioner is before this Court by way of the present petition.

5. Per contra, learned counsel for the respondent submit that there is no merit in the petition and that the same is liable to be dismissed.

6. As rightly contended by the learned counsel for the petitioner, a perusal of the material on record will indicate that the Regional Officer of the respondent has issued a show cause notice dated 29.12.2022, to which the petitioner has submitted a reply dated 01.02.2023. However, during the course of the impugned order, the respondent has neither referred to the said reply nor provided any opportunity to the petitioner to submit his reply to the subsequent letter dated 03.02.2023, which is also referred to in the impugned order and has proceeded to pass the impugned order in

violation of the principles of natural justice and without providing sufficient and reasonable opportunity to the petitioner and as such, the impugned order deserves to be set aside and the matter be remitted back to the concerned respondent for reconsideration afresh in accordance with law.

7. In the result, I pass the following:

ORDER

i) The Writ Petition is allowed.

ii) The impugned order bearing No.PCB/SEO/NEIA/1421/CO-WA/2022-23/66 dated 14.03.2023 passed by the respondent vide Annexure-A is hereby set aside.

iii) The matter is remitted back to the respondent for reconsideration afresh in accordance with law.

iv) Petitioner is directed to appear the respondent-Board on 22.05.2023 without awaiting further notice.

v) Liberty is reserved in favor of the petitioner to submit additional documents, pleadings etc., which shall be considered by the respondent, who shall thereafter proceed to pass appropriate

orders in accordance with law within a period of ten days from 22.05.2023.

SD/-
JUDGE

SD/-
JUDGE

BMC
List No.: 1 Sl No.: 58

ಹೆಲ್ಪ್‌ಲೈನ್ / Helpline : 080-25582559
ಈಮೇಲ್ / Email : contact@kspcb.gov.in
ವೆಬ್‌ಸೈಟ್ / Website : kspcb.karnataka.gov.in

080-25581383, 25589112
080-25589113, 25589114

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
Karnataka State Pollution Control Board

"ಪರಿಸರ ಭವನ", 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ. 49, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು - 560 001, ಕರ್ನಾಟಕ ರಾಜ್ಯ, ಭಾರತ
"Parisara Bhavan", 1st to 5th Floor, # 49, Church Street, Bangalore - 560 001, Karnataka State, India

No. PCB/SEO/NEIA/1421/CO-WA/2022-23/ 166 Date: 14 MAR 2023

RECLAMP OF CLOSURE DIRECTIONS ISSUED UNDER SECTION 33 (A) OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT, 1974 READ WITH RULE 34 OF KARNATAKA STATE BOARD FOR THE PREVENTION AND CONTROL OF WATER POLLUTION (PROCEDURE FOR TRANSACTION OF BUSINESS) AND THE WATER (PREVENTION AND CONTROL OF POLLUTION) RULES, 1976 TO M/S. SUPREME SOLAR PROJECTS PVT. LTD.

Sub: Reclamp Of Closure Directions issued under the Provisions of the Water (Prevention & Control of Pollution) Act, 1974 by M/s Supreme Solar projects Pvt. Ltd. No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura village, KIADB Industrial area, Doddballapura, Bengaluru Rural District – reg

Ref:
1. Combined Consent order No. AW-302322 dated 23.03.2017 & addendum dated: 02.02.2019.
2. Inspection of the Industry by RO, Doddaballapura on 10-02-2021
3. RO, Doddaballapura letter No. 796, dated: 11-02-2021.
4. Restraining/ Prohibitory Order No. 503 dated: 16-02-2021
5. Regional Office, Doddaballapur letter No. 817, Dated: 18.02.2021.
6. Closure Order issued under Water Act No.PCB/CEO-2(NEIA-BNG)/CLOSURE-WA/Supreme/2020-21/01, dated: 03.04.2021.
7. Industry letter dated: 07.04.2021.
8. Board office memo to RSEO, Bengaluru North No.175. Dated: 08.04.2021
9. Under taking on stamp paper submitted by the industry authority to RSEO, Bengaluru North on 16.04.2021.
10. RSEO, Bengaluru North letter No.34, dated: 20.04.2021.
11. Proceeding of the State Level Enforcement Committee Meeting (SLECM) held on 30.10.2021.
12. Abeyance of closure direction issued No.48, dated: 01.07.2021.
13. Industry letter No.28.07.2021.
14. Board officer memo to RSEO, Bengaluru North No.2132, dated: 10.08.2021.
15. RSEO, Bengaluru North letter No.141, dated: 26.08.2021.
16. Compliant received by RO from the public through whaptapp on 24.12.2022.
17. RO, Doddaballapura letter No.872, dated: 29.12.2022.
18. RO, Doddaballapura letter No. 1000, dated: 03.02.2023.

****

Preamble:

M/s Supreme Solar projects Pvt. Ltd is an industry located at No.28C, Sy. No. 92, 93, 94 & 95,Veerapura Village, KIADB Industrial Area, Doddaballapura, Bengaluru Rural

district and engaged in manufacture of Electrical Geysers of capacity 15,000 Nos/Month and Solar Water Heaters of capacity 15,000 Nos./Month. The consent accorded under the provision of Water Act, 1974 and Air Act, 1981 is valid upto 31.12.2023.

Board has issued **Closure Directions** under Section 33(A) of Water (Prevention & Control of Pollution) Act, 1974 to the said industry for the non-compliances as recorded therein vide ref (6).

Further RSEO, Bengaluru North along with Environmental Officer (EO) of Regional Office, Doddaballapura inspected the industry on 15.04.2021 and made observations. On the observations made during their inspection to the industry and their inspection report was submitted to the Board office with recommendation to keep closure order issued vide ref (6) under abeyance for a period of one month vide ref (10). Closure directions issued vide ref (6) was kept under **Abeyance for the period upto 30.06.2021 to initiate following;**

1. To construct & commission Sewage Treatment Plant of capacity 10 KLD before 30.06.2021.
2. To completely treat domestic effluent, canteen effluent and solar inner taken leakage test water generated from the industry in 10 KLD STP to treat the same to the standards stipulated in Annexure-I of the Consented Order and same shall be used for gardening purpose within the factory premises. Further, there shall not be any discharge of effluent outside the factory premises.
3. In any case industry is failed to comply the commitment given in their letter vide ref (9), the Board will re-import closure order without any notice.
4. The validity of consent issued vide ref (1) is **restricted upto 30.06.2021** and restricted until the revocation of closure direction.

Further, the industry authority (I/A) submitted request letter to Board Office to revoke the closure order and stated that they have complied with the conditions vide ref (13). Industry letter was forwarded to the Regional Senior Environmental Officer (RSEO), Bengaluru North vide letter ref (14) to inspect and to verify the compliance made by the industry and to submit the report with clear recommendation on revocation of the closure directions.

On the Board office letter, RSEO Bengaluru North Office along with Environmental Officer (EO) of Regional Office, Doddaballapura inspected the industry on 18.08.2021.

Following observations are recorded during inspection on 18.08.2021:

1) There was no discharge of any effluent to the outside.
2) The construction of STP of capacity 10 KLD was completed and it was under operation.
3) The canteen effluent, leak testing water and sewage water was being treated in the STP of capacity 10 KLD and used for gardening.

From the above observations RSEO of Bengaluru North forwarded the inspection report to the Board office on 26.08.2021 vide ref (15) and stated that, since the industry has put up STP of 10 KLD to treat canteen effluent, sewage and leak testing water and

using the treated effluent for gardening and also there is no discharge of effluent outside the premises, the closure order may be revoked with conditions to treated the above effluents in STP of 10 KLD to the standards for gardening and use the same for garden and there shall not be discharge of any effluent outside the premises.

Meanwhile, RO, Doddaballapura received the complaint from the public through whatsapp on 24.12.2022 regarding discharge of effluent from the said industry into the storm water drain located in front of the industry. On receipt of the complaint, Night patrolling team has confirmed the discharge of effluent into the storm water drain.

Further, Officers of Regional Office, Doddaballapura have inspected the industry on 26.12.2022 and have recorded the following observations:

1) The industry was under operation at the time of inspection and engaged in the manufacturing of solar water heaters even after lapse of abeyance order period.
2) The consent under Water Act, 1974 and Air Act, 1981 is valid upto 31.12.2023 is accorded with condition to treat the sewage and waste water generated from the leakage of drums in STP of capacity 10 KLD. Treated effluent shall be used for on land for gardening within the premises. Whereas at the time of inspection STP was not under operation and sewage was stored in the separate tank and they have failed to furnish details of the treatment and disposal of sewage.
3) They have installed the enamel coating activity, the effluent and sludge from the activity is stored in a separate tank. They have failed to furnish the details of the treatment and disposal of the same.
4) They have installed and operating the electroplating activity without prior consent from the Board. The effluent from the electroplating activity is stored in a tank they have provided ETP and it was not under operating condition and they have failed to furnish the details of the treatment and disposal of the same, which is clear violation of the provisions of Water Act, 1974.
5) The consent is accorded for powder coating booth only under the provisions of Air Act.
6) However, I/A are carrying out the spray painting activity in an open area within the shed without prior consent from the Board.
7) They have provided a chimney to the duct from the electroplating activity but not provided any air pollution measures for plating baths.
8) Whereas they have installed the shot/grit blasting unit with a dust collector as air pollution control measures and one more grit blasting unit under installation stage.
9) There was no discharge of any effluent in the drain noticed at the time of inspection on 26.12.2022.
10) New building was under construction, in that building they have installed the grain powder machines and propose to take expansion activity without prior consent from the Board.

11) They have not taken authorization under the provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. I/A have stored the insulation material, metal waste and waste glass generated & stored unscientifically they have failed to furnish the details of disposal of waste.

12) The sample of untreated effluent from the electroplating activity which was stored in tank of ETP and effluent from the enamel coating activity which was stored in a tank was collected under the provisions of Water (Prevention and Control of Pollution) Act, 1974 and also Mahazar was drawn and samples were submitted to the central lab for the analysis.

13) RO, Doddaballapura in their letter dared: 03.02.2023 has forwarded the analysis report of the untreated effluent sample collected on 25.12.2022 from the storm water drain which is discharged by the said industry reveals pH -6.3, Conductivity @ 25°C – 1638us/cm, Total Suspend Solids -192mg/L & Chemical Oxygen Demand -799mg/L.

In view of the above observation, RO, Doddaballapura has observed non-compliances and reported violations made by the I/A's and recommended the Board vide ref (17) to re clamp the Closure Directions issued vide ref (6) at the earliest.

In view of the above non-compliance, it is felt absolutely necessary that the Board has to intervene immediately to prevent discharge of untraded trade effluent from the said industry located at No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura village, KIADB Industrial area, Doddballapura, Bengaluru Rural District into the storm water drain which ultimately joins the Veerapura Lake. Therefore, Board is constrained to re-clamp the closure order issued vide ref (6) under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 in excise of the power conferred under Section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 and read with Rule 34 of Karnataka State Board for Prevention & Control of Water Pollution (Procedure for transaction of business) and the Water (Prevention & Control of Pollution Rule 1976 and as per the delegation of powers vested for issue of Closure Order vide ref (6).

Hence the following order;

ORDER

In exercise of powers vested with Karnataka State Pollution Control Board under section 33 (A) of the Water (Prevention and Control Pollution) Act, 1974 read with Rule 34 of Karnataka State Board for the prevention and control of Water Pollution (Procedure for Transaction of Business) and the Water (Prevention and Control of Pollution) rules, 1976, the Karnataka State Pollution Control Board, hereby issues the following directions to;

1. The Occupier, M/s Supreme Solar projects Pvt. Ltd. No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura village, KIADB Industrial Area, Doddballapura, Bengaluru Rural district to close the operation of the said industry forthwith and until further order.

2. The Managing Director, 'BESCOM', Near K.R. Circle, Nrupathunga Road, Bengaluru to issue necessary directions to the concerned Executive Engineer

and Assistant Executive Engineer to disconnect the power supply to the above said industry forthwith & until further order.

3. The Deputy Commissioner, Bengaluru Rural, to seize the said industry located at No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura village, KIADB Industrial Area, Doddballapura, Bengaluru Rural district.

4. The Executive Engineer, BESCOM, Doddaballapura Tq, Bengaluru Rural District to issue necessary directions to the concerned Assistant Executive Engineer to disconnect the power supply to the above said industry forthwith & until further orders.

FOR AND ON BEHALF OF THE KARNATAKA STATE POLLUTION CONTROL BOARD, BENGALURU-560001

Sd/-
Dr. SHANTH A. THIMMAIAH, M.Tech., Ph.D.,
CHAIRMAN
KARNATAKA STATE POLLUTION CONTROL BOARD

To,

1. **The Occupier,**
   M/s Supreme Solar projects Pvt. Ltd.
   No. 28C, Sy. No. 92, 93, 94 & 95,
   Veerapura village, KIADB Industrial Area,
   Doddballapura, Bengaluru Rural district

2. The Managing Director, 'BESCOM',
   Near K.R. Circle, Nrupathunga Road,
   Bengaluru.

3. Executive Engineer,
   ~~BESCOM, Doddaballapura,~~
   Doddaballapura Tq, Bengaluru Rural District.

4. Assistant Executive Engineer,
   BESCOM Doddaballapura,
   Doddaballapura Tq, Bengaluru Rural District.

5. The Deputy Commissioner,
   Bengaluru Rural District.

This order is issued with the prior approval of the competent authority viz., Chairman, KSPCB

Copy to:

1. The Regional Senior Environmental officer, Bengaluru-North for kind information.
2. The Regional Office- Doddaballapura for information and necessary action to implement the Closure directions & report the compliance.
3. The Law Officer, KSPCB for information and necessary action.
4. Case file.

INSPECTION FORMAT

<table>
<tr><th>Sl. No.</th><th>Particulars</th><th>Details</th></tr>
<tr><td>1</td><td>Name of the industry</td><td>M/s BPL Limited.</td></tr>
<tr><td>2</td><td>Address</td><td>Plot no. 28B/29, KIADB Industrial area,
Veerapura Post, Doddaballapura taluk,
Bangalore Rural District</td></tr>
<tr><td>3</td><td>GPS co-ordinates</td><td>Lat:13.249596,
Long: 77.551957</td></tr>
<tr><td>4</td><td>Date of inspection</td><td>15.03.2023</td></tr>
<tr><td>5</td><td>Activity / Product Manufactured</td><td>Manufacture of printed circuit boards of capacity 50,000 Sqmt/month

Manufacturing Process: The process involves cutting of epoxy/Aluminium copper clad- Material receipt--GI & IQC---Auto loading---surface treatment---Static dust removal--pattern printing--- UV curing----etching---ink srippling----surface treatment-2---solder mass printing----UV curing---- cooler----Marking A printing----UV curing----cooler----Marking B printing----UV curing----Auto un loader. After the above process, the remaining process carried out in the existing line/set up which is Manual guide drilling---punching--V cut---BBT---Finishing---rework--final inspection---packing---Dispatch.</td></tr>
<tr><td>6</td><td>Size and category</td><td>Large Red</td></tr>
<tr><td>7</td><td>Persons contacted with mobile number</td><td>Sri Kempegowda, HR</td></tr>
<tr><td>8</td><td>Consent validity</td><td>Valid for the period upto 30.06.2026</td></tr>
<tr><td>9</td><td>Source of water</td><td>Outside tankers
No of Employees:200 No's</td></tr>
<tr><td>10</td><td colspan="2">Water Pollution Control details :
<table>
<tr><th>W.C for</th><th>W.C in KLD</th><th>W.W gen in KLD</th><th>Mode of treatment and disposal</th></tr>
<tr><td>Domestic</td><td>12.5</td><td>11.5</td><td>Treated 15 KLD STP and treated water used for gardening.</td></tr>
<tr><td>Process</td><td>172.7</td><td>147.0</td><td>Treated in 150 KLD ETP, treated water partially recycled in process and remaining used for gardening.</td></tr>
</table></td></tr>
<tr><td>11</td><td>Whether water meters provided for water consumption and effluent generation</td><td>Yes</td></tr>
<tr><td>12</td><td>Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility</td><td>150 KLD ETP consists of following units.
➢ Bar screen.
➢ Equalization tank.
➢ Neutralization tank.</td></tr>
</table>

		➢ Flocculation tank ➢ Primary clarifier ➢ Settled sludge ➢ Sludge holding tank ➢ Neutralization tank ➢ Secondary clarifier ➢ Sludge holding tank ➢ Pressure Sand Filter ➢ Activated Carbon Filter ➢ Cartridge filter ➢ Recycled water tank ✓ The ETP was operating at the time of inspection. ✓ Sample of Treated effluent from the outlet of the ETP was collected and handed over to laboratory for analysis. Results awaited. ✓ The treated water is recycled to the process and remaining used for gardening. ✓ The authorities have maintained the logbook for operation and maintenance of ETP. ✓ The authorities have provided separate flow meter and energy meter to ETP. ✓ About 9 tons Sludge is stored in sludge storage shed.
13	Details of STP if provided (capacity, technology and units of STP)	15 KLD, the units are as fallows; ➢ Bar screen ➢ Equalization tank ➢ SBR Tank ➢ PSF ➢ ACF ➢ Final treated storage tank of ETP ✓ The STP was operating at the time of inspection. ✓ Sample of Treated effluent from the outlet of the STP was collected and handed over to laboratory for analysis. Results awaited. ✓ The treated sewage is reused for gardening. ✓ The authorities have maintained the logbook for operation and maintenance of STP. ✓ The average flow to the STP is 9 KLD. ✓ The authorities have provided separate flow meter and energy meter to STP.
14	Comment on any illegal discharge of effluent/ sewage	There is no illegal discharge
15	Details of sample collected if any?	Sample of treated effluent from the outlet of ETP and sample of treated sewage effluent from the outlet of STP are collected and handed over to the laboratory and results awaited.
16	Details of air pollution sources and control measure	Air emission sources and control measures are as follows;

		Sl. No	Air emission sources	Control measures	Remarks
		1	920 KVA	Chimney of height 30 m AGL with acoustic enclosures	adequate
		2	Etching and lacquering section.	chimney of height 3 mts ARL With Scrubber	adequate
		3	Cu clad Cutting section (5 No's)	Closed system with dust collector as APC measures	adequate
		4	UV curing section	Duct	adequate
17	HWM Authorization validity	Expired on 30.06.2021. Now the authorities have applied for renewal of authorization under HWM Rules 2016 and the same is under scrutiny stage. 1. The authorities have provided storage facility for hazardous waste. 2. However, the PCB boards trimming wastes (fibre wastes) are stored outside the shed. Hence the authorities were informed to provide adequate storage facility for all type of hazardous and other wastes.			
18	Details of any other solid wastes not listed above and mode of storage and disposal	Solid wastes discharged through local body.			
19	Observations and recommendation: The unit is complying with consent conditions.				

Signature of the inspecting Officer

INSPECTION FORMAT

Sl.No.	Particulars	Details
1	Name of the industry	M/s Himathsingka seide Ltd.
2	Address	Plot No. 23/A, KIADB Industrial area, Veerapura, Doddaballapura, Bengaluru Rural District-561203
3	GPS co-ordinates	Lat-13.256084, Long -77.547459
4	Date of inspection	15.03.2023
5	Activity / Product Manufactured	Manufacture of followings: 1) Spun silk of capacity 410 MT/Annum (34.17 MT/Month) 2) Cotton and blended fabrics of capacity 4,28,500 sq. mts./Annum (35708.33 sq. mts./Month) 3) Dyeing of silk /yarn of capacity 30,000 kgs/Month 4) Pile fabrics of capacity 2,88,000 mts. /Annum(24000 mts./Month) 5) Natural silk / blended fabrics of capacity 25.51 lakhs sq. mts./Annum (2.13 lakhs mts./Month) **Details of Process:** yarn winding-> twisting-> heat settling-> dyeing-> rewinding-> wrapping-> weaving having 98 nos machines
6	Size and category	Large Red
7	Persons contacted with mobile number	Sri Narasimha – Manager (Engg)
8	Consent validity	Valid for the period upto 30.06.2026.
9	Source of water	KIADB, Bore well and outside tanker
10	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	75	60	Domestic effluent is being treated in existing sewage treatment plant of 60 KLD followed by RO-1 and ERP –RO2 (effluent recycling plant). The RO permeate will be collected in final collection tank and reused back to process. The RO reject is being used for gardening during summer season. During rainy season the same will be treated in RO 3 stage followed by MEE and ATFD.
Process	250	250	Trade effluent generated from the process and Boiler blow down is being treated in the existing ETP of capacity 400 KLD followed

				by 3 stage RO. The RO permeate is being used back in the process and RO reject will be treated in MEE and ATFD.
	Boiler feed (Recycled water)	45	3	--
	Cooling	33	0	
	Total	**403**	**313**	

11	Whether water meters provided for water consumption and effluent generation	Yes
12	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	ETP of 400 KLD capacity comprises of units namely: ➢ Equalization tank, ➢ Primary flocculation tank, ➢ Tube settler, ➢ Buffer aeration tank, ➢ 1st clarifier, ➢ 2nd aeration tank, ➢ 2nd clarifier, ➢ Chemical dosing, ➢ tertiary treatment, ➢ RO-1, RO-2, R0-3 stage, The RO permeate is being used back to process and RO reject will be treated in MEE and ATFD
13	Details of STP if provided (capacity, technology and units of STP)	The STP of 60 KLD capacity comprises of units namely ➢ Bar Screen, ➢ Collection tank, ➢ Aeration tank, ➢ Tube settling collection tank, ➢ Chlorine dosing, ➢ PSF, ➢ ACF, ➢ RO-1 and ➢ ERP –RO2 (effluent recycling plant). The RO reject is being used for gardening during summer season and during rainy season the same will be treated in RO 3 stage followed by MEE and ATFD.
15	Comment on any illegal	There is no illegal discharges

	discharge of effluent/ sewage	
16	Details of sample collected if any?	Not applicable
17	Details of air pollution sources and control measure	

Air emission source	Control Measures provided	Remarks
380 KVA DG set	Common Chimney height 24 Mts. AGL with acoustic enclosures	Adequate
380 KVA DG set		Adequate
625 KVA DG set	Chimney height 7 Mts. ARL with acoustic enclosures	Adequate
Boiler of capacity 3TPH	Chimney height 36.5 Mts. AGL	Adequate
Boiler of capacity 5TPH	Chimney height 33 Mts. AGL	Adequate
Boiler of capacity 5.5 TPH	Chimney height 30 Mts. AGL with multi clone dust collector	Adequate

18	HWM Authorization validity	Valid for the period upto 30.06.2026.
20	Details of storage area for hazardous and other wastes	

Sl. No	Waste type	Category	Quantity	Remark
1	Used Spent Oil	5.1	1.5 KL	Recyclers
2	Chemical Sludge from Waste Water Treatment	35.3	312 MT	TSDF
3	Empty barrels/containers/line	33.1	3.5MT	Recyclers
4	Metal and metal alloy wastes	B1010	9.3 MTA	Recyclers
5	Untreated Cork and Wood Waste	B3050	0.650 MTA	Recyclers
6	Paper and Paper Board	DB3020	9.3 MTA	Recyclers
7	Textile Waste	B3030	40.00 MTA	Re-processor
8	Concentration or Evaporation	37.3	258 MT/A	TSDF

		Residues 1. The authorities have provided secured shed for storage of hazardous and other wastes. 2. The authorities have displayed category and name of the waste stored along with quantity of waste stored. 3. The authorities have maintained Form-3 at site. 4. The authorities have submitted Annual Report under HOWM Rules 2016 in Form-4 and Environmental Audit Statement Form-V for the year 2021-22.
23	Observations and recommendation: 1. The unit was operating at the time of inspection. 2. The STP and ETP were operating at the time of inspection. 3. Grab sample of treated effluent from RO-3 was collected and handed over to laboratory for analysis. 4. As per the records the average water treated in ETP is about 130 KLD. The treated water is recycled back to the process. 5. The authorities have maintained the logbook. The unit iscomplying with consent conditions.	

Signature of Inspecting Officer

INSPECTION FORMAT

Sl.No.	Particulars	Details
1	Name of the industry	**M/s Jodhani Paper India Pvt Ltd.,**
2	Address	No.32 and 33, KIADB Industrial Area, Bashettyhalli, Doddaballapur -561203
3	GPS co-ordinates	13.249666, 77.549510
4	Date of inspection	22.02.2023
5	Activity / Product Manufactured	Manufacture of Unbleached kraft paper by using waste kraft papers of capacity 6000 Ton per Month
6	Size and category	Large Red
7	Persons contacted with mobile number	Sri.Shivaprakash-Plant Operations
8	Consent validity	Valid Upto 30.06.2026
9	Source of water	Bore well and recycled water from ETP
10	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	14	11.5	Treated in 15 KLD Eco STP and reused for gardening, floor washing and toilet flushing
Process	148	146	Treated in ETP and recycled back completely into process
Boiler	24	3	The generation of Boiler blow down has been stored in collection tank and reused for process

11	Whether water meters provided for water consumption and effluent generation	Yes
12	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	1. The ETP units are located within the pulp mill production area. 2. The water is initially fed to pulp where it is mixed with waste paper. The mixed pulp is taken to high density cleaner wherein the heavy materials are rejected. 3. The accepted wet slurry is taken to dump tower. The wet slurry is screened in a coarse screen. The resultant slurries fed to medium density cleaner (MDC), wherein separation of water and material takes place. 4. This waste water is taken to series of treatment units such as common collection tank with equalization tank, hill screen, chemical dosing tank, silo over flow tank,, cum chest tower with aeration facility, Poly Disc Filter (PDF), purification

<table>
<tr><td></td><td></td><td>chamber, water holding tank, filter press and solid waste storage pit. After treatment the treated water is being recycled back to the process.
5. The ETP units are part of production line as it is installed within the pulp mill process area with the facility of zero liquid discharge in closed circuit concept.</td></tr>
<tr><td>13</td><td>Details of STP if provided (capacity, technology and units of STP)</td><td>➢ 15 KLD Eco STP with series of underground settling tanks.
➢ The authorities have provided flow meter and maintaining the logbook for operation of STP.
➢ The sample of treated sewage effluent was not collected, since the industry was not operating, the sewage is being collected in collection tank.
➢ The authorities informed that, once the plant starts operation, the sewage will be treated and treated water is recycled in process.</td></tr>
<tr><td>15</td><td>Comment on any illegal discharge of effluent/ sewage</td><td>No illegal discharges</td></tr>
<tr><td>16</td><td>Details of sample collected if any?</td><td>Nil</td></tr>
<tr><td>17</td><td>Details of air pollution sources and control measure</td><td><table><tr><th>Air emission sources</th><th>Control Measures</th><th>Remarks</th></tr><tr><td>82.5 KVA DG set</td><td>Chimney with 2mtr AGL with acoustics</td><td>Provided</td></tr><tr><td>Boiler 16 TPH (Husk Fired)</td><td>40 mtr AGL with ESP</td><td>Provided</td></tr></table></td></tr>
<tr><td>18</td><td>HWM Authorization validity</td><td>Valid Up to 30.06.2026</td></tr>
<tr><td>19</td><td colspan="2">Hazardous and other wastes generation and disposal :<table><tr><th>Category No.</th><th>Waste description</th><th>Quantity authorized</th><th>Mode of storage</th><th>Mode of disposal</th></tr><tr><td>5.1</td><td>Used Oil</td><td>2.5 KLT</td><td>Stored in secured room</td><td>Disposed through Board authorized recycler</td></tr><tr><td>5.2</td><td>Waste residues containing oil</td><td>0.50 MT</td><td>Stored in secured room</td><td>Disposed through Board authorized Incinerators</td></tr><tr><td>DB3020</td><td>Paper waste/carton boxes</td><td>83,950 MT</td><td>Stored in secured room</td><td>Authorized for recycling of waste paper into kraft paper</td></tr><tr><td>33.1</td><td>Empty Barrels/containers</td><td>2.5 MT</td><td>Stored in secured room</td><td>Disposed through Board authorized recycler</td></tr></table></td></tr>
<tr><td>20</td><td>Details of storage area for hazardous and other wastes</td><td>The authorities have provided storage shed for storage of hazardous waste</td></tr>
</table>

21	Whether maintained Form-3, Form-10 and submitted Form-4 for the year 2020-21.	The authorities have submitted annual report under HWM Rules, maintained form -3 at site.
22	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	General solid waste disposed to the local body.
23	Observations and recommendation: 1. The industry was not operating at the time of inspection, since there is maintenance of the motors. 2. The unit is engaged in recycling of waste paper into kraft paper. 3. The treatment system is part of process and the treated waste is being recycled for process. 4. The treated sewage is recycled back to the process.	

Assistant Environmental Officer,
Regional Office- Doddaballapura

INSPECTION FORMAT

Sl. No.	Particulars	Details
1	Name of the industry	M/s.Mach Aero Components (I) Limited,
2	Address	Plot no. 112C, 2 nd Cross, KIADB Industrial Area, Bashettihalli , Kasaba Hobli, Doddaballapura taluk, Bangalore rural dist.
3	GPS co-ordinates	Lat:13.258776 Long:77.56737
4	Date of inspection	15.03.2023
5	Activity / Product Manufactured	Manufacture of Civil Aviation components (general engineering using CNC machines with electroplating) of capacity 2,88,000 Nos./Annum (24000 Nos./Month) The activity involves general engineering with electroplating ie., Anodizing, Passivation, Phopsphating based on the requirement.
6	Size and category	Large Red
7	Persons contacted with mobile number	Ms. Supriya-EHS Manager
8	Consent validity	Valid for the period upto 30.06.2026
9	Source of water	Bore well and outside tankers
10	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposai
Domestic	10.00	8.0	Treated in 16 KLD STP and reused for gardening
Process	16.00	16.00	Treated in 16 KLD ETP and reused for gardening.

11	Whether water meters provided for water consumption and effluent generation	Yes
12	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	16 ETP is provided and the process flow **Plating section chromic acid stream** Collection tank Reaction Tank – 01 Reaction Tank (pH Increment) – 02 Reaction Tank (Coagulation) -03 Tube Deck settling Tank Clarified water tank- Reuse for gardening **Plating shop alkaline stream** Collection tank Reaction Tank(pH increment) – 01

<table>
<tr><td></td><td></td><td>Reaction Tank – 03
Tube Deck settling Tank
Clarified water tank
Reuse for gardening</td></tr>
<tr><td>13</td><td>Details of STP if provided (capacity, technology and units of STP)</td><td>16 KLD STP is provided, the STP is fabricated type HICLEAR STP provided. The units include
1. Bar screen
2. Equalization tank.
3. Hiclear STP unit (Having aeration and clarifier)
4. Pressure sand filter
5. Activated carbon filter
6. Chlorine dosing
7. Final treated water collection tank
The treated water is being used for gardening.</td></tr>
<tr><td>15</td><td>Comment on any illegal discharge of effluent/ sewage</td><td>There is no illegal disposal is observed.</td></tr>
<tr><td>16</td><td>Details of sample collected if any?</td><td>Grab samples of treated sewage and trade effluent from the outlets of STP and ETP were collected and handed over to laboratory for analysis.</td></tr>
<tr><td>17</td><td>Details of air pollution sources and control measure</td><td>
<table>
<tr><th>Sl. No.</th><th>Air Pollution Sources</th><th>APC System stipulated</th><th>APC System Provided</th></tr>
<tr><td>1.</td><td>200 KVA DG set</td><td>9 Mts. AGL chimney height with acoustic enclosures</td><td>Adequate</td></tr>
<tr><td>2.</td><td>200 KVA DG set</td><td>9 Mts. AGL chimney height with acoustic enclosures</td><td>Adequate</td></tr>
<tr><td>3.</td><td>40 KVA DG set</td><td>7 Mts. AGL chimney height with</td><td>Adequate</td></tr>
</table>
</td></tr>
</table>

				acoustic enclosures	
		4.	Fugitive emission from chemical treatment section	7Mts. AGL chimney height with scrubber	Adequate
		5.	Shot blasting machine	9 Mts. AGL chimney height with dust collector	Adequate
		6.	Deburring section closed type	9 Mts. AGL chimney height	Adequate
18	HWM Authorization validity	Valid for the period upto 30.06.2026			
19	Hazardous and other wastes generation and disposal :				

Category	Type of hazardous waste	Authorized quantity	Treatment and disposal method
5.1	Used oil	0.4 KL/A	Is being collected in leak proof container and stored in secured manner and handed over to Board authorized recyclers
5.2	Waste residues containing oil	2.7 MT/A	Is being stored in secured manner and handed over to Board authorized incinerator
5.3	Waste cutting oil (coolant oil)	140KL/A	Is being collected in leak proof container and stored in secured manner and handed over to Board authorized recycles.
12.4	Sludge from bath containing organic solvents	0.05MT/A	Is being stored in secured manner and handed over to Board authorized TSDF
35.3	Chemical sludge from waste water treatment	6.0 MT/A	Is being stored in secured manner and handed over to Board authorized TSDF.
33.1	Empty Barrels/containers/ liners contained	0.5 MT/A	Is being stored in secured manner and handed over to Board authorized recyclers

		with hazardous chemicals/wastes		
	33.2	Contaminated cotton rags or other cleaning material	0.5 MT/A	Is being stored in secured manner and handed over to Board authorized incinerator
	B1010	Metal scrap	120 MT/A	Is being stored in secured manner and handed over to authorized actual users
	B3020	Paper waste	2 MT/A	Is being stored in secured manner and handed over to authorized actual users

- The authorities have provided secured storage facility for storing the hazardous and other waste.
- The authorities have maintained form-3 at site. The authorities are submitting the annual report under HWM Rules 2016 regularly.

20	Details of storage area for hazardous and other wastes.	The authorities have provided secured storage facility for hazardous and other waste.
21	Whether maintained Form-3, Form-10 and submitted Form-4 for the year 2021-22	Maintained the Form-3 and submitting the annual report Form-4.
22	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	The other wastes such as plastic waste and E-waste are being disposed through Board authorized units. The authorities were informed to maintain the records on generation and disposal of such wastes.
23	Observations and recommendation: 1. The unit was operating at the time of inspection. 2. During inspection, the authorities have taken up the ground leveling works for construction of new buildings within the industry. The authorities informed that they have applied in online for consent for expansion for the proposed project. The authorities informed that there are 2 blocks are proposed, one for office purpose and one production unit. 3. The authorities are generally complying with consent conditions.	

Assistant Environmental Officer,
Regional Office-Doddaballapura

Sl.No.	Particulars	Details
1.	Name of the industry	M/s. Indo Mim Tec Pvt Ltd.
2.	Address	Plot No.43-45, Veerapura Village, KIADB Industrial area, Doddaballapura, Bangalore Rural Dist
3.	GPS co-ordinates	13°15'14.0"N 77°32'51.1"E
4.	Date of inspection	13.01.2023
5.	Activity / Product Manufactured	R-1125 Industry or process involving metal surface treatment or process such as pickling/ electroplating/ paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing
6.	Size and category	Large- Red
7.	Persons contacted with mobile number	Smt Swetha- Environmental Officer, EHS,
8.	Consent validity	***Ceramic Trays-10 MT/month, Complex shaped metal parts -60 MT/month and Surface finishing process-400 Sqm/month*** vide order No. AW-331778 dated: 17.06.2022 for the period up to ***30.06.2026.***
9.	Source of water	Outside tanker
10.	No. of Employees	950 No's
11.	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	70	56	Treated in STP of capacity 100KLD and used on land for gardening
			Treated in ETP of capacity 100KLD with RO system. The RO permeates (28 KLD) is being
Industrial	56	40	reused back to the process after treatment in 2 stage RO Plant (5 Kl/hr) and remaining 30% RO rejects (12 KLD) handed over to CETP further treatment and disposal.

- STP was under operation and they have labelled all the STP units and housekeeping near STP is good . Provided flow meter for the inlet and outlet to the STP.
- The ETP was under operation. They have provided tank in tank system for the collection of trade effluent from plating section and ETP unit comprises of chrome reduction tank/Acid -alkali treatment tank-Neutralization Tank-1 and Tank-2- Flocculation Tank, Lamella Clarifier- pH adjustment Tank- Pressure Sand Filter-Activated Carbon Filter-Treated Storage Tank-Ultra Filtration-RO-de ionized plant- Final Treated Wastewater Collection Tank and Filter Press
- They have provided flow meter at the plating section and blacking

	section for the treatment and effluent utilization. They have maintained the log book for the operation and maintenance of the ETP. They have been informed to provide the meter at the outlet of the ETP.	
12.	Whether water meters provided for water consumption and effluent generation	They have provided meter for quantification of water consumption
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	Treated in ETP of capacity 100KLD with RO system. The RO permeates (28 KLD) is being reused back to the process after treatment in 2 stage RO Plant (5 Kl/hr) and remaining 30% RO rejects (12 KLD) handed over to CETP further treatment and disposal.
14.	Details of STP if provided (capacity, technology and units of STP)	Treated in STP of capacity 100KLD (MBR) and used on land for gardening and log book has been maintained. As per the information furnished from industry authorities they have green belt area of 16,152 sq m (1.6152 Hectare). Hence, they have a sufficient land to use the treated effluent into on land for gardening
15.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal noticed at the time of inspection
16.	Details of sample collected if any?	-
17.	Details of air pollution sources and control measure	

Sl No	Name of air pollution sources	Control measure provided
1.	1010 KVA D.G-Set -6 No's	Individual Chimney of height 30m AGL with acoustic enclosure
2.	*Automotive section Batch sinter furnace 6 No's (Electrically operated)*	Common chimney of ht 3m ARL (PM, Sox, NOx)
3.	*Automotive section continuous sinter furnace (Electrically operated) 3No's*	Individual chimney of ht 3 mts ARL
4.	Spray paint	Individual Filter system with

				Booth- 2No's	chimney of ht 3 mts ARL
			5.	NDT Penantrant –2 No's (Non Destruction Testing)	Individual chimney of ht 3 mts ARL
			6.	***Medical section batch sinter furnace electrically operated 3No's***	Individual chimney of 3 mts ARL
			7.	Shot Peening	Chimney of 3 mts ARL with Bag filters
			8.	***Plating section- Process emission from surface treatment (Acid section)-***	Scrubber with chimney of height 3 mts ARL
			9.	***Plating section- Semi auto line (Alkali and acid)***	Scrubber with chimney of height 3 mts ARL
			10.	***Plating section- Anodizing Line (Alkali)***	Scrubber with chimney of height 3 mts ARL
			11.	***Plating section Hard chrome line***	Scrubber with chimney of height 3 mts ARL
			12.	***Plating section- Blackening***	Scrubber with chimney of height 3 mts ARL
			13.	Electric Oven 4No's	Common chimney 3 mts ARL
			14.	Electric oven (Ceramic section) Electricity	Common of Chimney 3 mts ARL
			Additional Air pollution Sources- Expansion		
			1.	2000KVA DG set -3 No's	Individual Chimney of height 30m AGL with acoustic enclosure

		2.	Automotive section Batch Sintering Furnace- 4 No's (Electrically operated)-	Individual Chimney of height 3m ARL and installation of chimney is under process
		3.	Automotive section batch sinter furnace electrically operated 2 No's	Individual chimney 3 mts ARL
		4.	Automotive section Continuous Sintering Furnace- 2 no's (Electrically operated)	2 No's of Chimney to the individual furnace Chimney of height 5 m ARL
		5.	Medical section Batch Sintering Furnace- 3No's (Electrically operated)-	Individual chimney height 3m ARL to the 1 No's and common chimney to the 2 furnace
		6.	Continuous Sintering Furnace- 3No's (Electrically operated)- ceramic section- 2 No's	Individual chimney height 3m ARL
		7.	Steam Generator – 850 kcal/hr 2No's Diesel based	Common chimney of ht 3 ARL
		8.	Aero space – welding unit- 2 no's	exhaust
		9.	Air space – grit blasting	Dust collector -exhaust
		10.	Hardening units -4 No's	Individual chimney 3 M ARL and under installation process
		11.	Tempering units -4 No's	Common chimney 3 M ARL
18.	HWM Authorization validity	The authorization issued under H & OW (M & TM) Rules, 2016 was expired on 30.06.2021. They have		

		submitted the application for the renewal of authorization

19. Hazardous and other waste generation and disposal

Waste category	Waste name	Authorized quantity	Mode of treatment and disposal
5.1	Used oil	10 KL/A	Stored under shed and they have executed the agreement with M/s Century Refineries (Used Oil) for the disposal
5.2	Oil soaked cotton waste	10 MT/A	Stored under shed and being disposed to authorized incinerators
20.2	Used solvents	10 KL/A	Stored under shed and being disposed to M/s Shailini Enterprises
21.1	Paint booth filters and Paint Process waste residue	100 No's/A (0.3 MT/A)	Stored under shed and being disposed to authorized incinerators
33.1	Discarded barrels	300 No's/A (30 MT/A)	Stored under shed and being disposed to M/s Shanilini Enterprises
35.3	ETP sludge	30 MT/A	Stored in secured manner and being disposed to TSDF
20.3	Distillation residue	20 MT/A	Stored under shed and being disposed to authorized incinerators

20.	Details of storage area for hazardous and other wastes	They have provided a designated hazardous storage area and provided a display Board and labeling as per the HWM Rules and following the e manifest
21.	Whether maintained Form-3, Form-10 and submitted Form-4	maintained
22.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	They have been informed to handed over the waste plastic to recycler
23.	Observations and recommendation: Industry was in operation and engaged in Manufacture of ***Ceramic Trays- Complex shaped metal parts and Surface finishing process at*** the time of inspection. Complied	

Environmental Officer,
RO, Doddaballapura

INSPECTION FORMAT

Sl. No.	Particulars	Details
1	Name of the industry	M/s. Sonarome Private Limited
2	Address	No.34, 35 and 36, KIADB Industrial Area, Doddaballapura
3	GPS co-ordinates	Lat: 13.250388, Long: 77.549782
4	Date of inspection	07.02.2023
5	Activity / Product Manufactured	Industrial Flavours and fragrances of capacity 666.60 MT/Annum
6	Size and category	Large Orange
7	Persons contacted with mobile number	Sri. Lokesha Chari– VP and Quality
8	Consent validity	30.09.2031
9	Source of water	Bore well
10	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	6.5	5.2	Treated in 30 KLD Combined ETP used for gardening.
Process	6.0	00	For mixing purpose, there is no effluent generated
Others (Washing)	24.0	24.0	Washing effluent, treated in 30 KLD Combined ETP and used for gardening

11	Whether water meters provided for water consumption and effluent generation	Meter provided for Combined ETP
12	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	30 KLD Combined ETP consists of ➢ Bar Screen Chamber ➢ Equalization tank ➢ Oil and Grease Trap ➢ Pre settling tank ➢ Primary Aeration Tank ➢ Primary Clarifier Tank ➢ Secondary Aeration Tank ➢ Secondary Clarifier Tank ➢ Filter Feed tank ➢ Dual Media Filter ➢ Treated water tank. ETP was operating at the time of inspection. Grab sample of treated effluent was collected and handed over to laboratory for analysis.
13	Details of STP if provided (capacity, technology and units of STP)	Sewage is being treated in combined ETP. The units details are as above.

	discharge of effluent/ sewage	whatsapp on 31.12.2022 and from Arkavathi Nadi Patrada Keregala Samrakshana Vedike, Doddabatumakuru and Majara hosahalli Grama Panchayat Kere Horata Samithi through Board Email dated 30.01.2023. Based on the complaint, KSPCB Marshal team visited the area and collected the samples of effluent flowing in the storm water drain. Further, the industry was inspected on 07.02.2023, as per the observations, notice was issued to the industry on 09.02.2023.
15	Details of sample collected if any?	Grab sample of treated water from the combined effluent is being collected and handed over to laboratory
16	Details of air pollution sources and control measure	Air emission sources: 15 KVA DGset — Control measures: 9 mtr AGL chimney and acoustic enclosures — Remarks: Adequate Air emission sources: 2x 140KVA DG Set — Control measures: 9 mtr AGL chimney and acoustic enclosures — Remarks: Adequate Air emission sources: Spray Drier (HSD fired) — Control measures: 9 mtr AGL chimney — Remarks: Adequate
17	HWM Authorization validity	Authorization is valid for the period upto 30.09.2026.
18	Hazardous and other wastes generation and disposal :	

Category No.	Waste description	Quantity authorized	Mode of storage	Mode of disposal
5.1	Used Oil	1.0 KL/A	Stored in secured room	Authorized Recycler
5.2	Waste residues containing oil	0.240 MT/A	Stored in secured container	Authorized incinerator
35.3	ETP Sludge	24 MT/A	Stored in secured room	TSDF
33.1	Empty Barrels/containers/liners contaminated with hazardous chemicals/wastes	300 MT/A	Stored in secured room	Authorized Recycler
DB3020	Paper, paper Board, paper Product wastes	1.0 MTA	Stored in secured room	Authorized Recycler

19	Details of storage area for hazardous and other wastes	The authorities have provided secured shed for storage of hazardous and other wastes
20	Whether maintained Form-3, Form-10 and submitted Form-4 for the year 2021-22	Yes maintained, submitted annual report for the period 2021-22.

21	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	General solid wastes generated are disposed through local body.
22	Observations and recommendation. 1. The unit was operating at the time of inspection. 2. There is no discharge was observed on the day of inspection. However based on the complaint, observations made on 07.02.2023, notice was issued to the industry on 09.02.2023.	

Signature of Inspecting Officer

INSPECTION FORMAT

<table>
<tr><th>Sl. No.</th><th>Particulars</th><th>Details</th></tr>
<tr><td>1</td><td>Name of the industry</td><td>M/s.Griffith Foods (P) Ltd.,</td></tr>
<tr><td>2</td><td>Address</td><td>Plot No. 21, KIADB Industrial Area,
Doddaballapura Taluk, Bangalore Rural District</td></tr>
<tr><td>3</td><td>GPS co-ordinates</td><td>13.252527, 77.550512</td></tr>
<tr><td>4</td><td>Date of inspection</td><td>13.02.2023</td></tr>
<tr><td>5</td><td>Activity / Product Manufactured</td><td>Manufacturing of
1. Bread Crumbs-300MT/M
2. Food bases (Bakery products, sauce mixes, flour blends & flavoring substances)-50MT/M
3. Food seasonings(Seasonings & marinades)-150MT/M
4. Food Spices & Mixes (Spice powder)-41.66MT/M
5. Sauce and Dressing -500 MT/month</td></tr>
<tr><td>6</td><td>Size and category</td><td>Large Orange</td></tr>
<tr><td>7</td><td>Persons contacted with mobile number</td><td>Mr.Basavraj, Technical Executive</td></tr>
<tr><td>8</td><td>Consent validity</td><td>Valid for the period upto 30.09.2031</td></tr>
<tr><td>9</td><td>Source of water</td><td>Bore well</td></tr>
<tr><td>10</td><td colspan="2">Water Pollution Control details :
<table>
<tr><th>W.C for</th><th>W.C in KLD</th><th>W.W gen in KLD</th><th>Mode of treatment and disposal</th></tr>
<tr><td>Domestic</td><td>14.5</td><td>11.6</td><td>Treated in STP of capacity 15KLD and used on land for gardening.</td></tr>
<tr><td>Cooling</td><td>2.0</td><td>0.2</td><td rowspan="3">Treated in ETP of capacity 40KLD and used for toilet flushing and on land for gardening</td></tr>
<tr><td>Boiler</td><td>1.5</td><td>0.2</td></tr>
<tr><td>Others (Washing)</td><td>33.0</td><td>33.0</td></tr>
<tr><td>Total</td><td>51</td><td>45</td><td></td></tr>
</table></td></tr>
<tr><td>11</td><td>Whether water meters provided for water consumption and effluent generation</td><td>Yes</td></tr>
<tr><td>12</td><td>Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility</td><td>40 KLD ETP
1. Bar Screen Chamber
2. Collection tank
3. UASB Tank
4. Fluidized Bed Bio Reactor – 1
5. Fluidized Bed Bio Reactor – 1
6. Secondary Tube Settler Tank
7. Clarified water tank
8. Pressure sand filter
9. Activated carbon filter
10. Filter press</td></tr>
</table>

<table>
<tr><td>13</td><td>Details of STP if provided (capacity, technology and units of STP)</td><td>15 KLD STP
1. Bar Screen
2. Collection tank
3. Fludized Bed Bio Reactor
4. Secondary Settling tank
5. Clarified water tank
6. Pressure Sand Filter
7. Activated Carbon Filter
8. Filter press
9. Disinfection tank</td></tr>
<tr><td>14</td><td>Comment on any illegal discharge of effluent/ sewage</td><td>No illegal disposal was obesrved</td></tr>
<tr><td>15</td><td>Details of sample collected if any?</td><td>➢ Yes, sample of treated effluent from 40 KLD ETP was collected and handed over to laboratory for analysis.
➢ Sample of treated sewage was not collected since the treated effluent is not stored and the sewage is allowed for settling in SBR Tank, hence there is no sewage stored in treated effluent collection tank.</td></tr>
<tr><td>16</td><td>Details of air pollution sources and control measure</td><td>
<table>
<tr><th>Sl. No</th><th>Air pollution source</th><th>Air Pollution Control Measures Stipulated</th><th>Remarks</th></tr>
<tr><td>1</td><td>Hot water generator (LPG operated)</td><td>Provided Chimney of height 3m ARL</td><td>Not used since 2018</td></tr>
<tr><td>2</td><td>Mixing de-dusting</td><td>Provided chimney of height 3m ARL with cyclone</td><td>Provided</td></tr>
<tr><td>3</td><td>DG set 125KVA</td><td>Provided chimney of height 3m ARL with acoustic enclosure</td><td>Provided</td></tr>
<tr><td>4</td><td>Thermic fluid heater</td><td>Provided chimney of height 8m ARL, but not using the same and kept idle.</td><td>Not used since 2018</td></tr>
<tr><td>5</td><td>Lab fume</td><td>Provided chimney of</td><td>Provided</td></tr>
</table>
</td></tr>
</table>

			hood	height 3m ARL	
		6	Boiler capacity 2TPH	Provided chimney of height 12 m AGL	Provided
		7	250 KVA DG set	Provided chimney of height 3.5 m ARL with acoustic enclosure	Provided
17	HWM Authorization validity	Valid for the period upto 30.09.2026			
18	Hazardous and other wastes generation and disposal :				

Category No.	Waste description	Quantity authorized	Mode of storage	Mode of disposal
5.1	Used oil	0.6 KL	Stored in designated area	Disposed through KSPCB authorized recycler
5.2	Oil soaked cotton waste	0.05 MT	Stored in designated area	Disposed through KSPCB authorized Incinerator
5.2	Oil filters	0.02 MT	Stored in designated area	Disposed through KSPCB authorized Incinerator
33.1	Discarded containers	1.0 MT	Stored in designated area	Disposed through KSPCB authorized Recycler
35.3	ETP sludge	0.5 MT	Stored in designated area	Disposed through KSPCB authorized TSDF

19	Details of storage area for hazardous and other wastes	The authorities have provided separated storage sheds for storage of hazardous and other wastes.
20	Whether maintained Form-3, Form-10 and submitted Form-4 for the year 2021-22	Maintained Form-3 at site. Following E-manifest for disposal of hazardous waste
22	Observations and recommendation: 1. The unit was operating at the time of inspection. 2. The authorities have provided ETP and STP to treat the industrial and domestic sewage effluent separately. 3. The treated sewage and trade effluent are being used for gardening. The industry is generally complying with consent conditions.	

Assistant Environmental Officer,
Regional Office-Doddaballapura

<table>
<tr><th>Sl.No.</th><th>Particulars</th><th>Details</th></tr>
<tr><td>1.</td><td>Name of the industry</td><td>M/s Rittal India Pvt Ltd</td></tr>
<tr><td>2.</td><td>Address</td><td>Plot No: 23 and 24, Industrial Area , Doddaballapura-Tq Bangalore Rural-Dist</td></tr>
<tr><td>3.</td><td>Officer accompanied</td><td>Vijaya M, DEO</td></tr>
<tr><td>4.</td><td>GPS co-ordinates</td><td>13°15'14.0"N 77°32'51.1"E</td></tr>
<tr><td>5.</td><td>Date of inspection</td><td>16.01.2023</td></tr>
<tr><td>6.</td><td>Activity / Product Manufactured</td><td>Large Orange
O-1539 Oil and gas transportation pipeline ; Repairing, cleaning, degreasing, painting and leak proof testing of L.P.G. cylinders and manufacture of cylinders caps for L.P.G. Cylinders ; LPG Bottling (Without Painting)

Manufacture of electrical cabinets with degreasing and powder coating</td></tr>
<tr><td>7.</td><td>Size and category</td><td>Large- Orange</td></tr>
<tr><td>8.</td><td>Persons contacted with mobile number</td><td>Sri. Sundar Murthy, Manager,</td></tr>
<tr><td>9.</td><td>Consent validity</td><td>Consent under the provisions of the Water Act, 1974 and the Air Act, 1981 to Manufacture electrical cabinets of capacity 12000 Nos/Month vide order No. CFO vide order No. AW-335206 dated: 28/12/2022 for the period up to 30.09.2031 and addendum to the consent order vide No.258 dated:28.12.2022</td></tr>
<tr><td>10.</td><td>Source of water</td><td>Outside tanker</td></tr>
<tr><td>11.</td><td>No. of Employees</td><td>950 No's</td></tr>
<tr><td>12.</td><td colspan="2">Water Pollution Control details :
<table>
<tr><th>W.C for</th><th>W.C in KLD</th><th>W.W gen in KLD</th><th>Mode of treatment and disposal</th></tr>
<tr><td>Domestic</td><td>57 KLD</td><td>45.6</td><td>being treated in the STP of capacity 50 KLD and the treated effluent is being utilized for gardening purpose</td></tr>
<tr><td>process (degreasing and washing)</td><td>45 KLD</td><td>45 KLD</td><td>being treated in the ETP of capacity 50 KLD followed by RO treatment. The RO permeate is reused back for process (degreasing and washing). The RO -2 stage (3.5 KL/hr and 1.5 Kl/hr) rejects is mixed with treated sewage and is being utilized for gardening purpose.</td></tr>
<tr><td colspan="4">Sample collected on 8.12.2022 from the final treated collection tank- results awaited</td></tr>
</table></td></tr>
<tr><td>13.</td><td colspan="2">Whether water meters provided for water consumption and effluent generation</td><td>They have provided meter for quantification of water consumption</td></tr>
<tr><td>14.</td><td colspan="2">Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility</td><td>ETP of capacity 50 KLD followed by RO treatment. The RO permeate is reused back for process (degreasing and washing). The RO -2 stage (3.5 KL/hr and 1.5 Kl/hr)</td></tr>
</table>

15.	Details of STP if provided (capacity, technology and units of STP)	STP of capacity 50 KLD and the treated effluent is being utilized for gardening purpose. Meter has been provided at the outlet of the STP unit and log book has been maintained. As per the information furnished from industry authorities they have green belt area of 4047 sq m.
16.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal noticed at the time of inspection
17.	Details of sample collected if any?	Sample collected on 8.12.2022 from the final treated collection tank- results awaited
18.	Details of air pollution sources and control measure	• Oven for powder coated baking (LPG fired) –Provided chimney of height 3m ARL. • Automatic powder coating Booth-1 – provided chimney of height 3 mts. ARL with Bag filter. • Automatic powder coating Booth-11 – provided chimney of height 3 mts. ARL with Bag filter • DG set 1010 KVA- Provided chimney of height 30 m AGL with acoustic enclosure. • DG set 1010 KVA- Provided chimney of height 30 m AGL with acoustic enclosure • DG set 500 KVA- Provided chimney of height 7 m ARL with acoustic enclosure • Manual powder coating Booth with Cyclone dust collector as air pollution control measures (It is a closed system).
19.	HWM Authorization validity	The industry has obtained authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 vide order No. 306731 dated:13.07.2018 is valid up to 30.06.2022 and amendment to the authorization vide order No. 319552

		dated:12.08.2020 which was expired on 30.06.2022. They have submitted the application for the renewal of authorization

20. Hazardous and other waste generation and disposal

Sl. No	Category	Type of hazardous waste	Authorized quantity	Remark
1.	5.1	Used oil	0.7 KL/A	Is being collected in leak proof container and stored in secured manner and handed over to Board authorized re-processor /Recycler
2.	5.2	Waste residues containing oil (Sludge and filters containing oil)	0.01 MT/A	Is being stored in secured manner and handed over to Board authorized incinerator
3.	21.1	Process waste , residues and sludge-from powder coating activity	50 MT/A	Is being stored in secured manner and handed over to Board authorized TSDF
4.	33.1	Empty barrels	0.2 MT/A	They have provided a designated storage area stored and they have been informed to hand over to Board authorized recycler
5.	33.2	Contaminated cotton rags or other cleaning material	0.5 MT/A	They have provided a designated storage area stored and handed over to Board authorized incinerator
6.	35.3	Chemical sludge from waste water treatment	5 MT/A	Is being stored in secured manner and handed over to Board authorized TSDF
7.	Part D of Schedule III B1010	Iron and steel scrap and aluminum scrap	2250 MT/A	Is being stored in secured manner and handed over to Board authorized recycler/Preprocessor
8.	Part D of Schedule III B3050	Wood Waste	120 MT/A	Is being stored in secured manner and handed over to Board authorized recycler/Preprocessor
9.	Part D of Schedule III B3020	Paper waste Card board boxes	4 MT/A	Is being stored in secured manner and handed over to Board authorized recycler/Preprocessor

21.	Details of storage area for hazardous and other wastes	They have provided a designated hazardous storage area and informed them to provide a display Board and labeling as per the HWM Rules and to follow the e manifest

22.	Whether maintained Form-3, Form-10 and submitted Form-4	maintained
23.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	They have been informed to handed over the waste plastic to recycler
24.	Observations and recommendation: Industry was in operation and engaged in Manufacture of electrical cabinets with ***degreasing and powder coating at*** the time of inspection. Complied	

Environmental Officer,
RO, Doddaballapura

INSPECTION REPORT OF RAJSHEKAR S . EO, KSPCB,
REGIONAL OFFICE DODDABALLAPURA

Sl.No.	Particulars	Details
1.	Name of the industry	M/s Suprajit Engineering Ltd.,
2.	Address	Plot No. 25, 26A (part), KIADB Industrial area, Veerapura, Doddaballapur Taluk, Bengaluru Rural District
3.	Officer accompanied	Vijaya M, DEO
4.	GPS co-ordinates	13°15'11.2"N 77°32'45.0"E
5.	Date of inspection	19.12.2022
6.	Activity / Product Manufactured	Manufacture of Automotive cables and components of capacity 3333334.0 Nos./Month
7.	Size and category	Large -Green
8.	Persons contacted with mobile number	Mr.Jagadish- Maintainenance Head
9.	Consent validity	31.12.2022 and they have submitted the application for renewal of CFO
10.	Source of water	Bore well
11.	No. of Employees	400 No's
12.	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	59 KLD	47.4 KLD	STP and treated sewage to on land for gardening

13.	Whether water meters provided for water consumption and effluent generation	Not provided the meter for water consumption and there is no generation of effluent from the process
14.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	NA
15.	Details of STP if provided (capacity, technology and units of STP)	The 50 KLD STP was operating at the time of inspection. The authorities have maintained the logbook for operation of STP. The authorities have installed flow meter
16.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent/ sewage noticed during the inspection
17.	Details of sample collected if any?	Sample of treated sewage collected from the outlet of STP handed over to Board laboratory for the analysis results awaited
18.	Details of air pollution sources and control measure	1) DG sets of capacity 15 KVA and provided chimney of height 6 mts AGL with acoustic enclosures. 2) DG sets of capacity 250 KVA and provided chimney of height 8 mts

		AGL with acoustic enclosures. 3) DG sets of capacity 500 KVA and provided chimney of height 10 mts AGL with acoustic enclosures. 4) DG sets of capacity 500 KVA and provided chimney of height 10 mts AGL with acoustic enclosures.
19.	HWM Authorization validity	They have obtained authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the same valid for the period up to 16.07.2024
20.	Details of storage area for hazardous and other wastes	Provided
21.	Whether maintained Form-3, Form-10 and submitted Form-4	Submitted
22.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	-
23.	Observations and recommendation: Industry was in operation at the time of inspection. Complied	

Environmental Officer,
RO, Doddaballapura

INSPECTION REPORT OF RAJSHEKAR S . EO, KSPCB, REGIONAL OFFICE DODDABALLAPURA

Sl.No.	Particulars	Details
1.	Name of the industry	M/s Suprajit Engineering Ltd.,
2.	Address	Plot No. 27A, 25, 26 and 77A, KIADB Industrial area, Veerapura, Doddaballapur Taluk Bengaluru Rural District
3.	Officer accompanied	Vijaya M, DEO
4.	GPS co-ordinates	13°15'11.2"N 77°32'45.0"E
5.	Date of inspection	19.12.2022
6.	Activity / Product Manufactured	Manufacture of 1) Brake shoe of capacity 20,00,000 pieces/Month 2) Clutch plate of capacity 40,00,000 pieces/Month 3) Digital speedometer and smart clusters of capacity 20,00,000 pieces / Month 4) Disc pad of capacity 40,00,000 pieces/Moth 5) Fuel sender unit/ Tank units of capacity 25,00,000 pieces/Moth 6) Other Automotive components (trading parts) of capacity 50,00,000 pieces/Month 7) Parts of automobile instruments, Speedometer and Tacho meter 4,00,000 pieces/ Month Plastic injection moulded parts of capacity 50,00,000 pieces/Month
7.	Size and category	Large -Green
8.	Persons contacted with mobile number	Mr.Jagadish- Maintainenance Head
9.	Consent validity	31.12.2022 and they have submitted the application for renewal of CFO
10.	Source of water	Bore well
11.	No. of Employees	250 No's
12.	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	30 KLD	24 KLD	STP and treated sewage to on land for gardening

13.	Whether water meters provided for water consumption and effluent generation	Not provided the meter for water consumption and there is no generation of effluent from the process
14.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	NA

INSPECTION FORMAT

Sl. No.	Particulars	Details
1	Name of the industry	M/s Denim Works (Unit-1)
2	Address	No.28A, KAIDB Indsutrial Area, Veerapura, Doddaballapura, Bangalore Rural District-561203
3	GPS co-ordinates	13.251301, 77.553194
4	Date of inspection	15.03.2023
5	Activity / Product Manufactured	Readymade garment of capacity 187000 per month.
6	Size and category	Large Green
7	Persons contacted with mobile number	Sri. Savitha-Assistant Manager Sri.Joseph Pyril –General Manager
8	Consent validity	31.12.2027
9	Source of water	Bore well and outside tankers
10	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	50 KLD	40 KLD	Treated in STP and reused for gardening.

11	Whether water meters provided for water consumption and effluent generation	Yes
12	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	No trade effluent is generated
13	Details of STP if provided (capacity, technology and units of STP)	STP is provided with DEWATS system. There is no pressure sand filter, activated carbon filter and disinfection facility.
14	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal
15	Details of sample collected if any?	Grab sample of treated effluent was collected and handed over to laboratory for analysis.
16	Details of air pollution sources and control measure	

Air emission source	Control Measures provided	Remarks
600KVA DG set	Chimney height 10 Mts. AGL with acoustic enclosures	Adequate
250 KVA DG set	Not present in industry	-
Boiler of capacity 2TPH	Dismantled	-
Oven 88000	Not present in	-

		KCl	industry		
17	HWM Authorization validity	Valid for the period upto 31.12.2023.			
18	Hazardous and other wastes generation and disposal :				

Category No.	Waste description	Quantity authorized	Mode of storage	Mode of disposal
5.1	Used oil	0.400 KLT	--	--
5.2	Waste residues containing oil	0.030 MTA	--	--
B3030	Textile wastes	50.00 MTA	--	--
DB3020	Paper waste and paper products waste	1.0 aMT/A	--	--

19	Details of storage area for hazardous and other wastes	The authorities have not provided storage facility for the hazardous waste
20	Whether maintained Form-3, Form-10 and submitted Form-4 for the year 2020-21	The authorities have not maintained the records and not submitted annual report under HWM Rules 2016
21	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	The authorities were informed to dispose the plastic waste and E-waste to KSPCB authorized units only.
22	Observations and recommendation (specify compliance to 5 point criteria to be furnished in case of metal surface treatment units) : 1. The unit was operating at the time of inspection. 2. About 630 number of employees are working in the unit. 3. The authorities have provided DEWATS type of STP however, there is no proper maintenance. There is no Pressure sand filter and activated carbon filter and disinfection facility provided. 4. The authorities have not maintained the logbook for Operation and Maintenance of STP. 5. The authorities have not maintained hazardous waste generation and disposal details in Form-3. 6. The authorities have not provided designated storage facility for hazardous and other wastes. 7. The display board is not updated. 8. The authorities are not submitting the annual report under HWM Rules. 9. The authorities are not submitting the Environmental Audit Statement in Form-V every year. 10. The authorities have not registered under E-manifest for disposal of hazardous waste. In view of the above show-cause notice shall be issued.	

Assistant Environmental Officer
Regional Office-Doddaballapura

INSPECTION FORMAT

Sl. No.	Particulars	Details
1	Name of the industry	M/s. Buildmet fibers Pvt Limited.,
2	Address	Plot No. 41 & 42, KIADB Industrial area Veerapura, Doddaballapura Taluk Bangalore Rural District
3	GPS co-ordinates	13.248612, 77.548676
4	Date of inspection	07.02.2023
5	Activity / Product Manufactured	PP Woven fabrics, PP Woven sacks and Allied products of capacity 250 MT/month
6	Size and category	Large- Green
7	Persons contacted with mobile number	Sri Krishnamurthy – Manager
8	Consent validity	Expired on 31.12.2022. The unit authorities have applied for renewal of consent for operation under Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981, through XGN inward No.161436 and payment made on 25.01.2023
9	Source of water	Outside tanker
10	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	5.0	4.8	Septic tank and Soak Pit

11	Whether water meters provided for water consumption and effluent generation	Maintained
12	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	Not applicable
13	Details of STP if provided (capacity, technology and units of STP)	Disposed through Septic Tank and Soak Pit
14	Comment on any illegal discharge of effluent/ sewage	There is no discharge of effluent or sewage disposal
15	Details of sample collected if any?	Not Applicable
16	Details of air pollution sources and control measure	380 KVA DG set provided with chimney
17	HWM Authorization validity	Not obtained authorization under HOWM Rules.
18	Details of storage area for hazardous and other wastes	Storage area is provided
19	Whether maintained Form-3, Form-10 and submitted Form-4	Not applicable

20	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	➢ The general solid waste is disposed to Local Body. ➢ The authorities directed to obtain registration under Plastic Waste Management Rules under EPR. Notice issued.
21	Observations and recommendation: Notice has been issued to the authorities to obtain authorization.	

Signature of Inspecting Officer

Sl.No.	Particulars	Details
1.	Name of the industry	M/s Praxair India Pvt. Ltd.,,
2.	Address	Plot No.27a/1, KIADB Industrial.Area, Veerapura, Doddaballapur, Bangalore Rural District-561203
3.	GPS co-ordinates	13°15'09.1"N 77°32'49.2"E
4.	Date of inspection	15.02.2023
5.	Activity / Product Manufactured	G-60 1.Oil and gas transportationpipeline. 1. Repairing, cleaning degreasing, painting and leak proof testing of L.P.G. cylinders and manufacture of cylinders caps for L.P.G. cylinders. 2. LPG Bottling (With and /or Without Painting) Consent issued for Storage and filling of following gases 1. Liquid oxygen – 650 T/Month 2. Liquid Nitrogen- 980 T/Month 3. Liquid argon- 400 T/Month 4. Silane- 640 kgs/ Month 5. Carbondioxide-100 MT/Month 6. Ammonia-2000 kgs/Month 7. Krupton-1400 kgs/Month 8. Neon-80 kgs/Month 9. Xenon- 80 kgs/Month 10. Argon Carbon dioxide mixture-25000MT^3/Month 11. Argon Nitrogen mixture—1000MT^3/Month 12. Argon Oxygen Carbon dioxide mixture-2500MT^3/Month 13. Argon Oxygen mixture-2000MT^3/Month
14.	Size and category	Large Green
15.	Persons contacted with mobile number	Sri Murali, Manager, 9880771094
16.	Consent validity	Consent order vide No. AW-117020 dated:306.2021 for the period up to 31.12.2035
17.	Source of water	Outside tanker
18.	No. of Employees	5 No's at present
19.	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	2	1.6	ST & SP

20.	Whether water meters provided for water consumption and effluent generation	-
21.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	There is no generation of effluent from the process

22.	Details of STP if provided (capacity, technology and units of STP)	-
23.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal
24.	Details of sample collected if any?	-
25.	Details of air pollution sources and control measure	• 63 KVA DG Set with acoustic enclosure and adequate chimney height.
26.	HWM Authorization validity	They have obtained authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 vide No. 117096 dated:23.06.2021 up to 31.12.2025
27.	Hazardous and other waste generation and disposal	

Category No.	Waste description	Authorized Quantity per Annum	Mode of storage	Mode of disposal
Sch I 5.1	Used oil	0.06 KL	Unit was not in operation	
Sch I 5.2	Waste residues containing oil and oil filter	0.0.05 MT		
Sch III Part D B1010	Metal and metal bearing waste iron and steel scrap	2 MT		
Sch III B3050	Wood waste	0.1 MT		

28.	Details of storage area for hazardous and other wastes	-
29.	Whether maintained Form-3, Form-10 and submitted Form-4	-
30.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	-
31.	Observations and recommendation: 1. Industry was not in operation and it was observed that only they have store the empty new tanker/bulker in the premises and also they have informed that, they are in the process of shifting of the unit other area	

Deputy Environmental Officer,
RO, Doddaballapura

INSPECTION REPORT OF RAJSHEKAR S . EO, KSPCB,
REGIONAL OFFICE DODDABALLAPURA

Sl.No.	Particulars	Details
1.	Name of the industry	M/s. Eltel Industries
2.	Address	Plot No.39, KIADB Industrial Area, Veerapura, Doddaballapura, Bengaluru Rural District
3.	GPS co-ordinates	13°15'02.6"N 77°32'56.2"E
4.	Date of inspection	20.12.2022
5.	Activity / Product Manufactured	Manufacture of Electrical and Electronics test and measuring equipment of capacity 25 Nos./Month
6.	Size and category	Medium –Green
7.	Persons contacted with mobile number	Mr.Ramesh Raj- Incharge
8.	Consent validity	31.12.2022 and they have submitted the application for renewal of CFO
9.	Source of water	Outside tanker
10.	No. of Employees	65 No's
11.	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	2.5 KLD	2.0 KLD	ST & SP

12.	Whether water meters provided for water consumption and effluent generation	Not provided the meter for water consumption and there is no generation of effluent from the process
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	NA
14.	Details of STP if provided (capacity, technology and units of STP)	NA
15.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent/ sewage noticed during the inspection
16.	Details of sample collected if any?	-
17.	Details of air pollution sources and control measure	DG sets of capacity 82.5 KVA and provided chimney of height 3 mts ARL with acoustic enclosures
18.	HWM Authorization validity	They have been inform to handed over the Hazardous and Other Wastes to authorized recycler
19.	Details of storage area for hazardous and other wastes	-

20.	Whether maintained Form-3, Form-10 and submitted Form-4	-
21.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	-
22.	Observations and recommendation: Industry was in operation at the time of inspection. Complied	

Environmental Officer,
RO, Doddaballapura

INSPECTION FORMAT

Sl. No.	Particulars	Details
1	Name of the industry	M/s Southern Concrete Products
2	Address	Plot no.22-C, Kiadb Indsutrial Area, Veerapura Doddaballapura –Taluk, Bangalore Rural District.
3	GPS co-ordinates	13.252815, 77.549599
4	Date of inspection	13.02.2023
5	Activity / Product Manufactured	Precast concrete products on job work basis
6	Size and category	Small Green
7	Persons contacted with mobile number	Mr.Sudhanshu Kumar-In charge 9880028404
8	Consent validity	Expired on 31.12.2022
9	Source of water	Outside tankers
10	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	0.6	0.4	Septic tank and soak pit
Process			

11	Whether water meters provided for water consumption and effluent generation	Yes
12	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	NA
13	Details of STP if provided (capacity, technology and units of STP)	Sewage discharged through septic tank and soak pit
15	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal
16	Details of sample collected if any?	Not applicable
17	Details of air pollution sources and control measure	

Sl. No	Air pollution source	Air Pollution Control Measures Stipulated	Remarks
1	32.5 KVA DG set	Provided Chimney 3mtr ARL	Adequate

18	HWM Authorization validity	Not applicable

19	Hazardous and other wastes generation and disposal : NA	
20	Details of storage area for hazardous and other wastes	NA
21	Whether maintained Form-3, Form-10 and submitted Form-4 for the year 2020-21	NA
22	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	There is no generation plastic or e-waste. In case of any such wastes generation, the authorities were informed to dispose the waste to Board authorized vendors only
23	Observations and recommendation: 1. The unit was operating at the time of inspection. 2. The unit is engaged in production of concrete manhole frames and covers that are used on the top of man holes in sewerage networks. 3. About 20 number of employees are working in the unit. 4. There is no generation of trade effluent. Since the consent for operation is expired during 31.12.2022. A renewal notice shall be addressed to the industry.	

Assistant Environmental Officer
Regional Office-Doddaballapura

INSPECTION FORMAT

<table>
<tr><th>Sl. No.</th><th>Particulars</th><th>Details</th></tr>
<tr><td>1</td><td>Name of the industry</td><td>M/s Imperial Auto Industries ltd.,</td></tr>
<tr><td>2</td><td>Address</td><td>Plot No.22/3, Sy.No.95/96, KIADB Industrial Area, Veerapura, Doddaballapura</td></tr>
<tr><td>3</td><td>GPS co-ordinates</td><td>13.252606, 77.549328</td></tr>
<tr><td>4</td><td>Date of inspection</td><td>13.02.2023</td></tr>
<tr><td>5</td><td>Activity / Product Manufactured</td><td>Assembling of Hydraulic Hoses and tubes-41000 Nos/Month
Assembling of Hydraulic Hoses and tubes-9000 Nos/Month</td></tr>
<tr><td>6</td><td>Size and category</td><td>Large Green</td></tr>
<tr><td>7</td><td>Persons contacted with mobile number</td><td>Sri. Shantaveer-HR
9343438523</td></tr>
<tr><td>8</td><td>Consent validity</td><td>Valid for the period upto 31.12.2036</td></tr>
<tr><td>9</td><td>Source of water</td><td>Bore well and Outside tankers</td></tr>
<tr><td>10</td><td colspan="2">Water Pollution Control details :
<table>
<tr><th>W.C for</th><th>W.C in KLD</th><th>W.W gen in KLD</th><th>Mode of treatment and disposal</th></tr>
<tr><td>Domestic</td><td>4.0</td><td>3.2</td><td>Septic Tank and soak pit</td></tr>
<tr><td>Others</td><td>0.100</td><td>0.0</td><td>DM water used for Leak testing, pressure Testing, flushing, operations and ultrasound cleaning operations. The same is recycled back to the process</td></tr>
</table></td></tr>
<tr><td>11</td><td>Whether water meters provided for water consumption and effluent generation</td><td>Maintained.</td></tr>
<tr><td>12</td><td>Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility</td><td>Not applicable.</td></tr>
<tr><td>13</td><td>Details of STP if provided (capacity, technology and units of STP)</td><td>Sewage is discharged through septic tank and soak pit.</td></tr>
<tr><td>15</td><td>Comment on any illegal discharge of effluent/ sewage</td><td>Not observed illegal discharge</td></tr>
<tr><td>16</td><td>Details of sample collected if any?</td><td>Not applicable</td></tr>
<tr><td>17</td><td>Details of air pollution sources and control measure</td><td>1. 35 KVA x1, 125 KVAx2 no's provided with adequate chimney and acoustics.
2. Hose Cutting Machine-2 Nos provided</td></tr>
</table>

		with adequate chimney height 3. Buffing Machine-2 Nos-Closed system provided with adequate chimney
18	HWM Authorization validity	Not obtained authorization under HOWM Rules
19	Hazardous and other wastes generation and disposal-Not applicable.	
20	Details of storage area for hazardous and other wastes.	The authorities have provided separate area for storage of other waste generated such as metal waste, wood waste and paper waste generated in the unit.
21	Whether maintained Form-3, Form-10 and submitted Form-4 for the year 2020-21.	Not applicable
22	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	Plastic waste and E-waste are disposed through authorized recyclers. The authorities were informed to maintain the records for the same.
23	Observations and recommendation: 1. The industry was operating at the time of inspection. 2. About 125 number of employees are working in the unit. 3. Since there is generation of other waste such as metal waste, wood waste and packing waste (Carton Boxes). The authorities were directed to dispose the waste to Board authorized vendors. A notice may be addressed for providing STP to treat the sewage generated from the industry.	

Assistant Environmental Officer,
Regional Office-Doddaballapura

<table>
<tr><th>Sl.No.</th><th>Particulars</th><th>Details</th></tr>
<tr><td>1.</td><td>Name of the industry</td><td>M/s Carclo Technical Plastics Pvt Ltd.,</td></tr>
<tr><td>2.</td><td>Address</td><td>Plot No.27A-2, KIADB Industrial area,
Veera pura, Doddaballapura
Bangalore Rural district</td></tr>
<tr><td>3.</td><td>GPS co-ordinates</td><td>13°15'08.9"N 77°32'47.7"E</td></tr>
<tr><td>4.</td><td>Date of inspection</td><td>15.02.2023</td></tr>
<tr><td>5.</td><td>Activity / Product Manufactured</td><td>1. Moulding of various plastic components of 3502518 No's/Month</td></tr>
<tr><td>6.</td><td>Size and category</td><td>Large- Green</td></tr>
<tr><td>7.</td><td>Persons contacted with mobile number</td><td>Smt Kaviths, Manager HR, 9902244331</td></tr>
<tr><td>8.</td><td>Consent validity</td><td>Consent order vide No. AW-104866 dated:13.10.2017 for the period up to 31.12.2024</td></tr>
<tr><td>9.</td><td>Source of water</td><td>Outside tanker</td></tr>
<tr><td>10.</td><td>No. of Employees</td><td>164 No's</td></tr>
<tr><td>11.</td><td>Water Pollution Control details :
<table>
<tr><th>W.C for</th><th>W.C in KLD</th><th>W.W gen in KLD</th><th>Mode of treatment and disposal</th></tr>
<tr><td>Domestic</td><td>8.9</td><td>8</td><td>Treated in STP of Capacity 10 KLD and treated effluent being utilized for on land for gardening</td></tr>
<tr><td>Cooling</td><td>3.0</td><td>0</td><td>-</td></tr>
</table></td></tr>
<tr><td>12.</td><td>Whether water meters provided for water consumption and effluent generation</td><td>They have provided meter for quantification of water consumption</td></tr>
<tr><td>13.</td><td>Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility</td><td>There is no generation of effluent from the process</td></tr>
<tr><td></td><td></td><td></td></tr>
<tr><td>14.</td><td>Details of STP if provided (capacity, technology and units of STP)</td><td>Provided STP of 10 KLD capacity- BGL – SBR technology. Meter has been provided at the outlet of the STP unit and log book has been maintained.</td></tr>
<tr><td>15.</td><td>Comment on any illegal discharge of effluent/ sewage</td><td>There was no discharge of effluent or sewage disposal</td></tr>
<tr><td>16.</td><td>Details of sample collected if any?</td><td>Sample of STP outlet – final treated collection and handed over central lab for analysis and results are awaited</td></tr>
<tr><td>17.</td><td>Details of air pollution sources and control measure</td><td>• 380 KVA DG Set with acoustic enclosure and adequate chimney height .
• 250 KVA DG Set with acoustic enclosure and adequate chimney height</td></tr>
</table>

<table>
<tr><td></td><td></td><td></td></tr>
<tr><td>18.</td><td>HWM Authorization validity</td><td>They have obtained authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 vide No. H-118521 dated:23.12.2021 up to 31.12.2024 and addendum order vide No. 746 dated:19.03.2022 up to 31.12.2024.</td></tr>
<tr><td>19.</td><td colspan="2">Hazardous and other waste generation and disposal
<table>
<tr><td>Category No.</td><td>Waste description</td><td>Authorized Quantity per Annum</td></tr>
<tr><td>Sch I 5.1</td><td>Used oil</td><td>4.5 MT</td></tr>
<tr><td>Sch I 5.2</td><td>Waste residues containing oil and oil filter</td><td>4 MT
0.07 MR</td></tr>
</table></td></tr>
<tr><td>20.</td><td>Details of storage area for hazardous and other wastes</td><td>They have provided a designated storage area for the other waste</td></tr>
<tr><td>21.</td><td>Whether maintained Form-3, Form-10 and submitted Form-4</td><td>-</td></tr>
<tr><td>22.</td><td>Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).</td><td>-They have been informed to handed over the waste plastic to recycler</td></tr>
<tr><td>23.</td><td colspan="2">Observations and recommendation:
1. Industry was in operation and engaged in Moulding of various plastic component the time of inspection.
2. They have provided rain water harvesting facility and collection tank
Complied</td></tr>
</table>

Deputy Environmental Officer,
RO, Doddaballapura

INSPECTION FORMAT

<table>
<tr><th>Sl. No</th><th>Particulars</th><th>Details</th></tr>
<tr><td>1</td><td>Name of the industry</td><td>M/s Acsen Hy Veg (P) Limited</td></tr>
<tr><td>2</td><td>Address</td><td>No.20, KIADB Industrial Are,
Kasaba Hobli, Veerapura Post,
Doddaballapura, Bengaluru Rural District-561203</td></tr>
<tr><td>3</td><td>GPS co-ordinates</td><td>Lat:13.252339 N, Long:77.552430E</td></tr>
<tr><td>4</td><td>Date of inspection</td><td>22.02.2023</td></tr>
<tr><td>5</td><td>Activity / Product Manufactured</td><td>Processing, packing and dispatch of vegetable seeds of capacity 100 MT/Month</td></tr>
<tr><td>6</td><td>Size and category</td><td>Large Green</td></tr>
<tr><td>7</td><td>Persons contacted with mobile number</td><td>Sri. Purushotham – Assistant Manager Admin</td></tr>
<tr><td>8</td><td>Consent validity</td><td>Valid for the period upto 31.12.2034</td></tr>
<tr><td>9</td><td>Source of water</td><td>Outside Tankers</td></tr>
<tr><td>10</td><td colspan="2">Water Pollution Control details :
<table>
<tr><th>W.C for</th><th>W.C in KLD</th><th>W.W gen in KLD</th><th>Mode of treatment and disposal</th></tr>
<tr><td>Domestic</td><td>1.35</td><td>1.08</td><td>Septic Tank and Soak Pit</td></tr>
</table></td></tr>
<tr><td>11</td><td>Whether water meters provided for water consumption and effluent generation</td><td>Maintained water bills</td></tr>
<tr><td>12</td><td>Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility</td><td>There is no generation of trade effluent</td></tr>
<tr><td>13</td><td>Details of STP if provided (capacity, technology and units of STP)</td><td>Sewage disposed through septic tank and soak pit.</td></tr>
<tr><td>14</td><td>Comment on any illegal discharge of effluent/ sewage</td><td>No illegal discharge is observed</td></tr>
<tr><td>15</td><td>Details of sample collected if any?</td><td>Not applicable</td></tr>
<tr><td>16</td><td>Details of air pollution sources and control measure</td><td>
<table>
<tr><th>Air emission source</th><th>Control Measures provided</th><th>Remarks</th></tr>
<tr><td>Seed cleaning machine</td><td>Provided with cyclone dust collection system and chimney of 5mtr AGL Chimney</td><td>Adequate</td></tr>
<tr><td>160 KVA DG set</td><td>Provided with acoustics and</td><td>Adequate</td></tr>
</table></td></tr>
</table>

		100 KVA DG set	Provided with acoustics and Chimney 7m AGL	Adequate
17	HWM Authorization validity	Not applicable		
18	Hazardous and other wastes generation and disposal : The hazardous waste generated is used oil and oil soaked cotton waste due to servicing of DG Sets. The authorities were informed to store the waste in secured room and dispose the same to Board authorized recyclers/incinerators.			
19	Details of storage area for hazardous and other wastes	The authorities have provided separate storage area for storing the hazardous waste, generally used oil and oil soaked cotton waste.		
20	Whether maintained Form-3, Form-10 and submitted Form-4 for the year 2020-21	Not applicable		
21	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	---		
22	Observations and recommendation: 1. The unit was operating at the time of inspection. About 45 numbers of employees are working in the unit. 2. The sewage generated is disposed through septic tank and soak pit. The industry is generally complying with consent conditions.			

Assistant Environmental Officer
Regional Office-Doddaballapura

Sl.No.	Particulars	Details
1.	Name of the industry	M/s. Store Tech Storage Systems
2.	Address	Plot no. 20-P1, KIADB industrial area,Veerapura, Doddaballapura taluk, Bangalore rural district.
3.	GPS co-ordinates	13°15'11.8"N 77°33'07.4"E
4.	Date of inspection	16.02.2023
5.	Activity / Product Manufactured	General engineering work like metal cutting, drilling and welding along with powder coating on metal surface of capacity 10 T/month
6.	Size and category	Small- Green
7.	Persons contacted with mobile number	Sri Surya Kumar, Production Engineer, 8122980393
8.	Consent validity	Consent order vide No. AW-112074 dated:19.12.2019 for the period up to 31.12.2033 for General engineering work like metal cutting, drilling and welding along with powder coating on metal surface of capacity 10 T/month
9.	Source of water	Outside tanker
10.	No. of Employees	8 No's
11.	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	0.5	0.4	Disposed to ST

12.	Whether water meters provided for water consumption and effluent generation	Not provided the meter for water consumption and there is no generation of effluent from the process
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	NA
14.	Details of STP if provided (capacity, technology and units of STP)	-
15.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal
16.	Details of sample collected if any?	Not Applicable
17.	Details of air pollution sources and control measure	Powder coating booth 1 No with cyclone dust collector as Air pollution Control measures
18.	HWM Authorization validity	-
19.	Details of storage area for hazardous and	They have insisted to provided a

	other wastes	designated storage area for the other waste
20.	Whether maintained Form-3, Form-10 and submitted Form-4	-
21.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	-
22.	Observations and recommendation: 1. Industry was in operation and engaged in engineering activity Complied	

Deputy Environmental Officer,
RO, Doddaballapura

INSPECTION FORMAT

Sl.No.	Particulars	Details
1	Name of the industry	M/s STS Titeflex India Pvt. Ltd.,
2	Address	Plot No. 38, KIADB Industrial Area, Veerapura, Doddaballapura-Taluk, Bangalore Rural District
3	GPS co-ordinates	Lat: 13.251210, Long : 77.548900
4	Date of inspection	22.02.2023
5	Activity / Product Manufactured	Assembling of flexible hoses 25000 pieces/Annum
6	Size and category	Large Green
7	Persons contacted with mobile number	Mr.Roopesh-General manager
8	Consent validity	31.12.2024
9	Source of water	Outside tanker About 45 number of employees are working in the unit
10	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	2.0	1.2	Septic Tank and Soak Pit

11	Whether water meters provided for water consumption and effluent generation	Yes
12	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	There is no generation of trade effluent.
13	Details of STP if provided (capacity, technology and units of STP)	Sewage is disposed through septic tank and soak pit.
15	Comment on any illegal discharge of effluent/ sewage	There is no illegal disposal.
16	Details of sample collected if any?	Not applicable
17	Details of air pollution sources and control measure	

Air emission source	Control Measures provided	Remarks
50 KVA DG set	Provided with acoustics and Chimney 3m ARL	Adequate

18	HWM Authorization validity	Valid for the period upto 31.12.2024
19	Hazardous and other wastes generation and disposal :	

Category No.	Waste description	Quantity authorized	Mode of storage	Mode of disposal
5.1	Used oil	0.20 KLT	Stored in secured room	Sent to through Board authorized Recycler

	5.2	Waste residues containing oil	0.50 MT	Stored in secured room	Sent to through Board authorized Recycler
	33.1	Empty barrels/containers liners contaminated with hazardous waste	0.062 MT	Stored in secured room	Sent to through Board authorized Recycler
	A38	Trichloroethylene	0.500 MT	Stored in secured room	Sent to through Board authorized Recycler

20	Details of storage area for hazardous and other wastes	The authorities have provided separate storage facility for storage of hazardous and other waste.
21	Whether maintained Form-3, Form-10 and submitted Form-4 for the year 2020-21	The authorities have maintained the Form-3 at site and submitted annual report in Form-4 under HWM Rules 2016.
22	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	Plastic waste and E-waste are being disposed through Board authorized vendors. The authorities were informed to maintain the records for the same.
23	Observations and recommendation: 1. The industry was operating at the time of inspection. 2. The sewage generated is disposed through septic tank and soak pit. 3. The authorities informed that, tricholoroethylene is being used for activity of Degreasing of hoses. The used chemical is disposed through KSPCB authorized recycler. 4. The authorities have maintained the records for generation and disposal of hazardous and other waste. The industry is complying with consent conditions.	

Assistant Environmental Officer,
Regional Office - Doddaballapura

INSPECTION FORMAT

<table>
<tr><th>Sl. No</th><th>Particulars</th><th>Details</th></tr>
<tr><td>1</td><td>Name of the industry</td><td>M/s. Indic EMS electronics Private Limited</td></tr>
<tr><td>2</td><td>Address</td><td>Plot.No.37, KIADB Industrial Area,
Veerapura, Doddaballpaura Taluk-561203</td></tr>
<tr><td>3</td><td>GPS co-ordinates</td><td></td></tr>
<tr><td>4</td><td>Date of inspection</td><td>07.02.2023</td></tr>
<tr><td>5</td><td>Activity / Product Manufactured</td><td>➢ Contract of PCB's and assembly of SMT-11833333 nos/month (142 Million Components per month)
➢ PCB through holes – 4166666 Nos/Month (50 Million Components/Annum)</td></tr>
<tr><td>6</td><td>Size and category</td><td>Large Green</td></tr>
<tr><td>7</td><td>Persons contacted with mobile number</td><td>Sri. Raju-Maintenance</td></tr>
<tr><td>8</td><td>Consent validity</td><td>Valid for the period upto 31.12.2035</td></tr>
<tr><td>9</td><td>Source of water</td><td>Outside Tankers</td></tr>
<tr><td>10</td><td>Water Pollution Control details :
<table>
<tr><th>W.C for</th><th>W.C in KLD</th><th>W.W gen in KLD</th><th>Mode of treatment and disposal</th></tr>
<tr><td>Domestic</td><td>12</td><td>10</td><td>Treated in STP of capacity 25 KLD and reused for gardening</td></tr>
</table></td></tr>
<tr><td>11</td><td>Whether water meters provided for water consumption and effluent generation</td><td>Maintained</td></tr>
<tr><td>12</td><td>Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility</td><td>There is no effluent generation from the industry</td></tr>
<tr><td>13</td><td>Details of STP if provided (capacity, technology and units of STP)</td><td>➢ The authorities have provided STP of Capacity 25 KLD with SBR Technology.
➢ The STP was operating at the time of inspection.
➢ Grab sample of treated effluent was collected and handed over to the laboratory.
➢ The authorities have provided flow meter at the outlet of the STP.</td></tr>
<tr><td>14</td><td>Comment on any illegal discharge of effluent/ sewage</td><td>No discharge of effluent is observed</td></tr>
<tr><td>15</td><td>Details of sample collected if any?</td><td>Sample of treated effluent from STP was collected and handed over to laboratory for analysis. Results awaited.</td></tr>
<tr><td>16</td><td>Details of air pollution sources and control measure</td><td>
<table>
<tr><th>Sl. No.</th><th>Air pollution sources</th><th>Air pollution control measures stipulated</th><th>Remarks</th></tr>
<tr><td>1</td><td>250KVA DG Set</td><td>Chimney of 5m ARL with acoustic enclosure.</td><td>Adequate</td></tr>
</table></td></tr>
</table>

		2	110 KVA DG Set	Chimney of 3m ARL with acoustic enclosure.	Adequate
		3	Resin Coating Booth	Chimney of 5m ARL with filters	Adequate
		4	Wave soldering unit-17 numbers	Individual Chimney with 3 mtr ARL with filters	Adequate
17	HWM Authorization validity	The authorities have obtained authorization under HWM Rules 2016 and the same is valid for the period upto 31.12.2026.			
18	Hazardous and other wastes generation and disposal :	**Waste category**	**Hazardous Waste**	**Authorized qty**	**Mode of storage**	**Mode of disposal**
		1	2	3	5	
		5.1	Used Oil	0.5KL T/A	Stored in secured room	Disposed Through authorized recycler
		5.2	Waste residues containing oil	0.3M T/A	Stored in secured room	Disposed Through authorized incinerator
		33.1	Empty Barrels/container/liners contaminated with hazardous chemicals/wastes	2.0M T/A	Stored in secured room	Disposed Through authorized recycler
		B1110	Used electrical and electronic assemblies other than those listed in Part D of schedule III Electric assemblies consisting only of metals or alloys wastes electrical and electronic assemblies or scrap (including printed circuit boards)	1.50 MT/A	Stored in secured room	Disposed Through authorized vendor
		DB10	Metal and	35.0	Stored in	Disposed

		10	metal-alloy wastes in metallic, non-dispersible form	MT/A	secured room	Through authorized recycler	
		DB3020	Paper and Paper Board and Paper Products	80.0 MT/A	Stored in secured room	Disposed Through authorized recycler	
19	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	The authorities were informed to dispose the plastic waste and e-waste to KSPCB authorized recyclers only. Also informed to maintain generation and disposal details of such wastes.					
20	Observations and recommendation : The industry is complying with consent conditions.						

Assistant Environmental Officer,
Regional Office-Doddaballapura

Sl.No.	Particulars	Details
1.	Name of the industry	M/sAdvance cables Technologies (P) Ltd.,
2.	Address	Plot No. 20,P2., KIADB Industrial area Veerapura, Doddaballapura Taluk Bangalore Rural District
3.	GPS co-ordinates	13°15'12.7"N 77°33'07.6"E
4.	Date of inspection	16.02.2023
5.	Activity / Product Manufactured	Cable cutting – crimping- extrusion- plastic moulding-packing and dispatch Assembly/Manufacturing of 1. Patch card assembly of capacity 33334 No's/Month 2. Optical fiber cables 62.5 lakh meter/month 3. Optical fiber cables 31.5 lakh meter/month 4. Wires and cables 375 Lakh meter/Month
6.	Size and category	Small- Green
7.	Persons contacted with mobile number	Sri Surya Kumar, Production Engineer, 8122980393
8.	Consent validity	Consent order vide No. W-111206 dated:12.09.2019 for the period up to 31.12.2026
9.	Source of water	Outside tanker
10.	No. of Employees	105 No's
11.	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	3	2.4	Disposed to ST & SP
Cooling	2	0	-

12.	Whether water meters provided for water consumption and effluent generation	Not provided the meter for water consumption and there is no generation of effluent from the process
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	NA
14.	Details of STP if provided (capacity, technology and units of STP)	-
15.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal
16.	Details of sample collected if any?	Not Applicable
17.	Details of air pollution sources and control measure	320 KVA DG Set without acoustic they have been informed to provide a adequate chimney height.

18.	HWM Authorization validity	-
19.	Details of storage area for hazardous and other wastes	They have provided a designated storage area for the other waste
20.	Whether maintained Form-3, Form-10 and submitted Form-4	-
21.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	They have been informed to handed over the waste plastic to recycler
22.	Observations and recommendation: 1. Industry was t in operation and engaged in Wires and cable at the time of inspection. Complied	

Deputy Environmental Officer,
RO, Doddaballapura

INSPECTION FORMAT

<table>
<tr><th>Sl. No.</th><th>Particulars</th><th>Details</th></tr>
<tr><td>1</td><td>Name of the industry</td><td>M/s Metalkraft Forming Industries Private Limited</td></tr>
<tr><td>2</td><td>Address</td><td>Plot No.20-A, Site No.94, KIADB Industrial Area, Veerapura, Doddaballapura,Bengaluru Rural District-561203</td></tr>
<tr><td>3</td><td>GPS co-ordinates</td><td>Lat:13.25258N, Long:77.550868E</td></tr>
<tr><td>4</td><td>Date of inspection</td><td>22.02.2023</td></tr>
<tr><td>5</td><td>Activity / Product Manufactured</td><td>Manufacturing of Cold roll forming – 1000 MT/Month</td></tr>
<tr><td>6</td><td>Size and category</td><td>Medium Green</td></tr>
<tr><td>7</td><td>Persons contacted with mobile number</td><td>Mr.Naveen S – Executive H R & Admin</td></tr>
<tr><td>8</td><td>Consent validity</td><td>Valid for the period upto 31.12.2027</td></tr>
<tr><td>9</td><td>Source of water</td><td>Bore well</td></tr>
<tr><td>10</td><td>Water Pollution Control details :
<table>
<tr><th>W.C for</th><th>W.C in KLD</th><th>W.W gen in KLD</th><th>Mode of treatment and disposal</th></tr>
<tr><td>Domestic</td><td>1.8</td><td>1.5</td><td>Septic Tank and Soak Pit</td></tr>
</table></td><td></td></tr>
<tr><td>11</td><td>Whether water meters provided for water consumption and effluent generation</td><td>Maintained</td></tr>
<tr><td>12</td><td>Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility</td><td>Not applicable</td></tr>
<tr><td></td><td></td><td></td></tr>
<tr><td>13</td><td>Details of STP if provided (capacity, technology and units of STP)</td><td>Sewage disposed through septic tank and soak pit</td></tr>
<tr><td>14</td><td>Comment on any illegal discharge of effluent/ sewage</td><td>No illegal discharges found</td></tr>
<tr><td>15</td><td>Details of sample collected if any?</td><td>Not applicable</td></tr>
<tr><td>16</td><td>Details of air pollution sources and control measure</td><td>
<table>
<tr><th>Air emission Sources</th><th>Control measures</th><th>Remarks</th></tr>
<tr><td>250 KVA DG Set</td><td>Chimney with 5mtr AGL with acoustics</td><td>Provided</td></tr>
</table></td></tr>
<tr><td>17</td><td>HWM Authorization validity</td><td>Not obtained the authorization under Hazardous Waste Management Rules 2016.</td></tr>
<tr><td>18</td><td>Details of storage area for hazardous and other wastes</td><td>The authorities have not obtained authorization under HOWM Rules, the hazardous waste generated is used oil and oil soaked cotton waste, waste residues containing oil and the other waste generated is metal waste.</td></tr>
</table>

19	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	Wastes such as plastic wastes and metal wastes are being disposed through KSPCB authorized vendors.
20	Observations and recommendation: 1. The unit was operating at the time of inspection. 2. As per the information furnished during inspection about 96 employees are working in the industry. However as per the consent obtained the number of employees is 60 numbers. 3. The raw materials are GP coils and BGL coils. 4. The authorities have installed cutting machine (slitting machine) and forming mills and packing machines. 5. The sewage is disposed through septic tank and soak pit. 6. There is waste generated from servicing of DG set and oil traced metal waste generated from forming mills. 7. The authorities have stored huge quantity of metal waste generated from packing, in an open area. There is also waste mixed with paper waste is dumped in open area. **Recommendations:** In view of the above observations, a notice may be issued for obtaining consent for expansion for increased number of employees and authorization under Hazardous and Other Waste (Management and Transboundary Movement) Rules 2016.	

Assistant Environmental Officer,
Regional Office-Doddaballapura

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details
1.	Name of the industry	M/s Avishkar Technology
2.	Address	Plot No. 20 B., KIADB Industrial area Veerapura, Doddaballapura Taluk Bangalore Rural District
3.	GPS co-ordinates	13°15'12.0"N 77°33'05.6"E
4.	Date of inspection	16.02.2023
5.	Activity / Product Manufactured	Engineering activity – sheet metal cutting, welding and drilling
6.	Size and category	White category
7.	Persons contacted with mobile number	Sri Mahesh, Production Manager, 9164971275
8.	Consent validity	Falls under White category
9.	Source of water	Outside tanker
10.	No. of Employees	17 No's
11.	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	0.765	0.612	Disposed to ST

12.	Whether water meters provided for water consumption and effluent generation	Not provided the meter for water consumption and there is no generation of effluent from the process
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	NA
14.	Details of STP if provided (capacity, technology and units of STP)	-
15.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent/ sewage noticed during the inspection
16.	Details of sample collected if any?	Not Applicable
17.	Details of air pollution sources and control measure	40 KVA DG Set without acoustic enclosure
18.	HWM Authorization validity	-
19.	Details of storage area for hazardous and other wastes	-
20.	Whether maintained Form-3, Form-10 and submitted Form-4	-

21.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	-
22.	Observations and recommendation: 1. Industry was in operation and engaged in engineering activity (ceramic tiles display system/racks) at the time of inspection. It is recorded – white category	

Deputy Environmental Officer,
RO, Doddaballapura

INSPECTION REPORT OF VIJAYA M. DEO, KSPCB, REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details
1.	Name of the industry	M/s. South India Chemicals
2.	Address	Plot No. Plot No., KIADB Industrial area Veerapura, Doddaballapura Taluk Bangalore Rural District
3.	GPS co-ordinates	13°15'13.8"N 77°33'06.6"E
4.	Date of inspection	16.02.2023
5.	Activity / Product Manufactured	Thinner –blending unit
6.	Size and category	Small green
7.	Persons contacted with mobile number	Sri Manjunatha , Manager, 789297871 Sri Govindappa, Owner, 9448067937 Contacted via phone
8.	Consent validity	Newly Identified
9.	Source of water	Outside tanker
10.	No. of Employees	-
11.	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	-	-	-

12.	Whether water meters provided for water consumption and effluent generation	-
13.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	-
14.	Details of STP if provided (capacity, technology and units of STP)	-
15.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal
16.	Details of sample collected if any?	Not Applicable
17.	Details of air pollution sources and control measure	There were no Air pollution sources
18.	HWM Authorization validity	-
19.	Details of storage area for hazardous and other wastes	-
20.	Whether maintained Form-3, Form-10 and submitted Form-4	-

21.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	---
22.	Observations and recommendation: 1. Industry was not in operation at the time of inspection and it was observed that, they have stored the ethyl acetate, methanol, acetone IPA, xylene were stored in a barrels and container as per the information furnished during the inspection that, they are mixing the in aforementioned chemicals in a required ratio and repacking and dispatch. 2. Notice may be issued for the Non compliances	

Deputy Environmental Officer,
RO, Doddaballapura

INSPECTION REPORT OF RAJASHEAKR S., EO, KSPCB,
REGIONAL OFFICE-DODDABALLAPURA

Sl.No.	Particulars	Details
1.	Name of the industry	**M/s Supreme Solar projects Pvt. Ltd.**
2.	Address	No. 28C, Sy. No. 92, 93, 94 & 95, Veerapura village, KIADB Industrial area, Doddballapura, Bengaluru rural district..
3.	GPS co-ordinates	13°15'06.3"N 77°33'03.2"E
4.	Officer accompanied	Vijaya M, DEO
5.	Date of inspection	21.06.2023
6.	Activity / Product Manufactured	As per the consent Large Green G-97 Activity of Powder Coating on surface of the furniture (3 in 1chemical solution) without generating trade effluents
7.	Size and category	Large- Green
8.	Persons contacted with mobile number	Sri Pavan Kumar, Manager
9.	Consent validity	The consent issued under the provision of the Water Act and Air Act to manufacture Electrical Geysers of capacity 15,000 Nos./Month and Solar water Heaters of capacity 15,000 Nos./Month is valid for the period up to 31.12.2033 under Large Green G-97 Activity of Powder Coating on surface of the furniture (3 in 1chemical solution) without generating trade effluents
10.	Source of water	
11.	No. of Employees	
12.	Water Pollution Control details :	

W.C for	W.C in KLD	W.W gen in KLD	Mode of treatment and disposal
Domestic	6.75	6	Treated in STP of capacity 100KLD and used on land for gardening
Industrial	0.5	0.4	Wastewater generated from the leakage of drums shall be treated in the STP facility and treated effluent shall be used for gardening within the premises.

13.	Whether water meters provided for water consumption and effluent generation	They have not provided meter for quantification of water consumption
14.	Details of ETP if provided / details of CETP, if disposed to CETP and details of primary treatment facility	-

15.	Details of STP if provided (capacity, technology and units of STP)	-
16.	Comment on any illegal discharge of effluent/ sewage	There was no discharge of effluent or sewage disposal noticed at the time of inspection
17.	Details of sample collected if any?	
18.	Details of air pollution sources and control measure	
19.	HWM Authorization validity	-
20.	Hazardous and other waste generation and disposal	
21.	Details of storage area for hazardous and other wastes	-
22.	Whether maintained Form-3, Form-10 and submitted Form-4	-
23.	Details of any other solid wastes not listed above and mode of storage and disposal (compliance to Plastic Rules, e-waste Rules etc., to be recorded).	-
24.	Observations and recommendation: Veerapura village, KIADB Industrial area, Doddaballapura, Bengaluru Rural district. They have accorded the consent under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 to manufacture ***Electrical Geysers of capacity 15,000 Nos./Month and Solar Water Heaters of capacity 15,000 Nos./Month*** vide order No. AW-114054 dated:20.08.2020 is valid up ***to 31.12.2033 under*** **Green category** with a condition, ***to treat the domestic effluent (sewage and canteen waste water) of quantity 6 KLD and drum leakage test water of quantity 0.4 KLD in the STP of capacity 10 KLD and to use treated effluent for gardening within the premises .*** Board has issued the closure directions under the provisions of the Water Act, 1974 to	

industry vide order no. PCB/CEO-2(NEIA-BNG)/CLOSURE-WA/Supreme/2020-21/01, dated: 03.04.2021 for discharging the canteen waste water and solar inner tank leakage test water into industry storm water drain ultimately reaching veerapura lake.

Further M/s. Supreme Solar Projects Pvt Ltd. requested the Board office that to withdraw the closure directions on 07.04.2021 in response to this, Board Office in its letter No. 175 dated:8.04.2021 directed this office to coordinate the ZSEO for inspection and to report the compliance.

In view of the Board office letter the Senior Environmental Officer, Bengaluru North was inspected the industry on 15.04.2021 along with officers of Regional office Doddaballapura and forwarded the report to the Board office vide letter No. 34 dated:20.04.2021 with a recommendation that to keep the closure order in abeyance Accordingly Board has issued abeyance of Closure Direction for the period up to 30.06.2021 vide order No. PCB/CEO-2(NEIA-BNG) ABEYANCE-WA/Supreme/2021-22/48 dated 01.07.2021.

Further this Office received a memo vide No. KSPCB/SEO/NEIA-BNG/Supreme/2021-22/2132 dated 10.08.2021 from Board office to coordinate the ZSEO for inspection and report of the compliance. In view of the above, the industry was inspected by the zonal SEO on 18.08.2021 along with EO, DEO and AEO of Regional Office, Doddaballapura and report of has been forwarded to Board Office vide No. 141 dated:26.08.2021 with a recommendation that Closure order may be revoked with a conditions to treat the effluent in STP of capacity 10 KLD to the standards for gardening and use the same in the garden and shall not be discharge of any effluent outside the premises.

In continuation, industry was inspected on 26.12.2022 on receipt of the complaint from the public through whatsapp on 24.12.2022 and sample of enamel coating effluent and effluent from the electroplating activity were collected under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and mahazar was conducted. This Office forwarded the inspection to Board Office with a recommendation to implement the Closure Directions at the earliest on 29.12.2022. Industry authorities have submitted the letter on 01.02.2023 reply to Show Cause Notice dated: 29.12.2022 and The reply submitted by the industry authorities was not satisfactory. Further this office forwarded the analysis report to the Board Office with a recommendation to implement the Closure Directions vide dated: 03.02.2023.

Accordingly, Board Office has reclamp the closure direction No. 166 dated: 14.03.2023 under section 33 (A) of the Water (Prevention & Control of Pollution) Act, 1974 read with Rule 34 of Karnataka State Board for the Prevention and Control of Pollution (Procedure for transaction of Business) and the Water (Prevention and Control of Pollution) Rules 1976. Meanwhile Industry authorities have submitted the application for the electroplating activity in different entity M/s Sunstrom International Private Limited on 23.03.2023 through XGN software. Since the unit it is the same industry building (Shed) of M/s Supreme Solar projects pvt. Ltd. and for the non compliances; application was not accepted .

To verify the implementation of the closure order, industry was inspected on 01.04.2023 and it was observed that, industry was operating with help of the BESCOM power supply and in this regard a letter has been addressed to the BESCOM authorities on 05.04.2023

	to disconnect the power supply and further industry was inspected on 17.04.2023 and inspection report has been forwarded to Board Office for further course of action on 21.04.2023. In the meantime the M/s Supreme Solar Projects Pvt Ltd., authorities have approached the Hon'ble High Court of Karnataka (WP No.10087 of 2023 (GM-POL)). Vide order dated 11.05.2023 the Hon'ble High Court has set aside the closure order dated 14.03.2023. Industry was inspected on 21.06.2023 and following observation were made; Industry was operating at the time of inspection; engaged in Electrical Geysers o and Solar water Heaters and electroplating activity was not operating at the time of inspection. Further actions will be initiated as per the directions of Board Office.

Environmental Officer,
RO, Doddaballapura

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

TC-5487

Email:centrallab@kspcb.gov.in
Website :http://kspcb.karnataka. gov.in

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",
೭ನೇ 'ಡಿ'ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ್, ಬೆಂಗಳೂರು-೫೬೦೦೭೯.
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANNEXURE-II
ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 07.11.2022

NAME OF THE LOCATION:	Nagarakere Lake, Near Kodi Narayana Mandira, Dharmayanagara, Doddapete, Lat:13.289615N, Long: 77.544527E	Page 1 of 4
SAMPLE COLLECTED BY :	Sri Rajashekara, EO **RO, Doddaballapura**	DATE OF COMMENCEMENT OF TEST: 13.10.2022
DATE OF COLLECTION :	12.10.2022	DATE OF COMPLETION OF TEST: 02.11.2022
DATE OF RECEIPT :	13.10.2022	SAMPLE REPORT NO: **LR-48**
PARTICULARS :	Grab sample of Nagarakere Lake water Near Kodi Narayana Mandira, Dharmayanagara, Doddapete	SAMPLE NO : **L-48, L-48A, L-48B, L-48C, L-48D, L-48E**

Sl. No	Parameters	Unit	Water Quality Criteria					Results						Test Method
			A	B	C	D	E	Sample Number						
								L-48	L-48A	L-48B	L-48C	L-48D	L-48E	
1.	pH@25^0 C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.6	-	-	-	-	-	IS 3025 (Part 11)
2.	Conductivity@25^0 C	µs/cm	-	-	-	-	2250	387	-	-	-	-	-	IS 3025 (Part 14)
3.	Dissolved Oxygen	mg/L	6	5	4	4	-	-	-	6.8	-	-	-	IS 3025 (Part 38)
4.	Total Suspended solids	mg/L	-	-	-	-	-	4.0	-	-	-	-	-	IS 3025 (Part 17)
5.	Ammonia as N	mg/L	-	-	-	-	-	-	-	-	-	1.1	-	IS 3025 (Part 34)

P.T.O.

Sl. No	Parameters	Unit	Water Quality Criteria					Results						Test Method
			A	B	C	D	E	Sample Number						
								L-48	L-48A	L-48B	L-48C	L-48D	L-48E	
6.	Total Kjeldhal Nitrogen	mg/L	-	-	-	-	-	1.5	-	-	-	-	-	IS 3025 (Part 34)
7.	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	-	-	-	-	-	APHA 23rd edition (4500 NH3-D)
8.	Biochemical Oxygen Demand (3 days @ 27 ^{0} C)	mg/L	2	3	3	-	-	2.7	-	-	-	-	-	IS 3025 (Part 44)
9.	Chemical Oxygen Demand	mg/L	-	-	-	-	-	-	-	-	-	32	-	IS 3025 (Part 58)
10.	Hexavalent chromium as Cr^{-6}	mg/L	-	-	-	-	-	BDL	-	-	-	-	-	APHA 23rd edition (3500-Cr -B)
11.	Sodium Absorption Ratio	-	-	-	-	-	26	BDL	-	-	-	-	-	IS;11624
12.	Boron as B	mg/L	-	-	-	-	2.0	BDL	-	-	-	-	-	APHA 23rd edition (4500-B B)
13.	Total Coliform	MPN/ 100ml	50	500	5000	-	-	-	-	-	540000	-	-	APHA 23rd edition (9221 A, B,C). 9-68 to 9-75
14.	Fecal Coliform	MPN/ 100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	-	-	-	63000	-	-	APHA 23rd edition (9221 E,D).9-77 to 9-78
15.	Copper as Cu	mg/L	-	-	-	-	-	-	0.006	-	-	-	-	APHA 23rd edition (3125B)
16.	Zinc as Zn	mg/L	-	-	-	-	-		0.019	-	-	-	-	
17.	Nickel as Ni	mg/L	-	-	-	-	-		BDL	-	-	-	-	
18.	Manganese as Mn	mg/L	-	-	-	-	-		0.199	-	-	-	-	

P.T.O.

Sl. No	Parameters	Unit	Water Quality Criteria					Results						Test Method
			A	B	C	D	E	Sample Number						
								L-48	L-48A	L-48B	L-48C	L-48D	L-48E	
19.	Total Chromium as Cr	mg/L	-	-	-	-	-	BDL	-	-	-	-	-	APHA 23rd edition (3125B)
20.	Iron as Fe	mg/L	-	-	-	-	-	0.626	-	-	-	-	-	
21.	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	-	-	-	-	-	
22.	Lead as Pb	mg/L	-	-	-	-	-	0.015	-	-	-	-	-	
23.	Fluoride as F	mg/L	-	-	-	-	-	0.22	-	-	-	-	-	IS 3025 (Part 60)
24.	Nitrate Nitrogen as NO_3	mg/L	-	-	-	-	-	12	-	-	-	-	-	IS 3025 (Part 34)
25.	Phenolic Compounds	mg/L	-	-	-	-	-	-	-	-	-	BDL	-	IS 3025 (Part 43)
26.	Bio Assay	% of survival	-	-	-	-	-	-	-	-	-	-	100% survival of fishes in 100% sample after 96hrs	IS:6582 (Part 1)
INFERENCE		Class "D"- As per Primary Water Quality Criteria – CPCB.												
		Designated best use - Propagation of Wild Life, Fisheries.												

Note: 1. Additional analysis report No: LR-48A dated 07.11.2022 shall also be read for declaration of inference of the sample tested.

2. The above results pertain only to the sample tested.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. The report shall not be reproduced without the written approval of Head of the laboratory.
5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
6. BDL: Below Detection Level in mg/L

Free Ammonia: 1.0; Hexavalent chromium as Cr^{+6}: 0.05; Nickel as Ni: 0.002; Total Chromium as Cr: 0.001; Boron as B: 0.1; Phenolic Compounds: 0.1; Sodium Absorption Ratio: 2.0; Cadmium as Cd: 0.001;

Authorized Signatory
State Board Analyst
Senior Scientific Officer
Karnataka State Pollution Control Board
Bengaluru

---End of Report---

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KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY
MoEF RECOGNISED ENVIRONMENTAL LABORATORY
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ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Ph : 080-23238458
Email:centrallab@kspcb.gov.in
Website: kspcb.karnataka.gov.in
ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., "ನಿಸರ್ಗ ಭವನ",
7 ನೇ 'ಡಿ' ಅಡ್ಡರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date : 06-07-02023

NAME OF THE LAKE :	Inlet to Chikkatumakuru lake Infront of entrance of STP of CMC Doddaballapura, Majarahosahalli village, Doddaballapura taluk, Bangalore rural dist (Inlet at Latitude 13.265107 N, Longitude 77.540824E)	Page 1 of 1
SAMPLE COLLECTED BY :	Smt.Vishalakshi, AEO **RO: Doddaballapura**	DATE OF COMMENCEMENT OF TEST :25-05-2023
DATE OF COLLECTION :	24-05-2023	DATE OF COMPLETION OF TEST :31-05-2023
DATE OF RECEIPT :	25-05-2023	SAMPLE REPORT NO. : **W-481**
PARTICULARS	Lake Water Sample	SAMPLE NO. : **W-481**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.1	IS 3025 (Part 11): 2022
2	Conductivity	µS/cm	-	-	-	-	2250	**2340**	IS 3025 (Part 14): 2019
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	**3.5**	IS 3025 (Part 38): 2019
4	Biochemical Oxygen Demand @ 27° C for 3days	mg/L	2	3	3	-	-	14	IS 3025 (Part 44): 2019
5	Total coliforms	MPN/ 100mL	50	500	5000	-	-	24000000	APHA 23rd edition (9221 B): 2017
6	Sodium Absorption Ratio (SAR)	-	-	-	-	-	26	5.0	IS;11624: 2019
7	Free Ammonia as N	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3-D): 2017
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B) : 2017
9	Copper as Cu	mg/L	-	-	-	-	-	0.023	
10	Zinc as Zn	mg/L	-	-	-	-	-	0.062	
11	Nickel as Ni	mg/L	-	-	-	-	-	0.004	APHA 23rd edition (3125B): 2017
12	Manganese as Mn	mg/L	-	-	-	-	-	0.621	
13	Iron as Fe	mg/L	-	-	-	-	-	1.610	
14	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	
15	Lead as Pb	mg/L	-	-	-	-	-	0.018	
16	Total Chromium as Cr	mg/L	-	-	-	-	-	0.013	
INFERENCE			**Class "E"**- to prescribed standards with respect to Oxygen (Dissolved), as per Primary Water Quality Criteria – CPCB.						
			Designated best use - Irrigation, Industrial cooling, Controlled Waste disposal.						

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L.
Boron as B:0.1;Free Ammonia as N:1.0;Cadmium as Cd:0.003.

Radha. M.N
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

———End of Report———

: 080-23238458

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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560079

K.S.P.C.B., Nisarga Bhavan,
#49, 3rd Cross, Thimmaiah Road,
Shivanagar, Bangalore-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date : 13-06-2023

NAME OF THE LAKE :	Chikkatumkur Lake, Doddaballapura Taluk, Bengaluru Rural Dist	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vishalakshi AEO **RO: Doddaballapura**	DATE OF COMMENCEMENT OF TEST :24.03.2023
DATE OF COLLECTION :	23.03.2023	DATE OF COMPLETION OF TEST :31.03.2023
DATE OF RECEIPT :	24.03.2023	SAMPLE REPORT NO. : **W- 4075**
PARTICULARS	Lake Water Sample	SAMPLE NO. : **W-4075**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.2	IS 3025 (Part 11): 2022
2	Conductivity	µS/cm	-	-	-	-	2250	1471	IS 3025 (Part 14): 2019
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	**BDL**	IS 3025 (Part 38): 2019
4	Biochemical Oxygen Demand @ 27° C for 3 days	mg/L	2	3	3	-	-	38	IS 3025 (Part 44): 2019
5	Total coliforms	MPN/ 100mL	50	500	5000	-	-	**92000**	APHA 23rd edition (9223 B): 2017
6	Fecal Coliform	MPN/ 100mL	-	500 (Desirable) 2500 (Max permissible)	-	-	-	8400	APHA 23rd edition (9221 E): 2017
6	Sodium Absorption Ratio (SAR)	-	-	-	-	-	26	3.1	IS;11624: 2019
7	Free Ammonia as N	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3-D): 2017
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B) : 2017
INFERENCE			**Class " E "**- to prescribed standards with respect to Oxygen (Dissolved), Total coliforms,Fecal Coliform as per Primary Water Quality Criteria – CPCB.						
			Designated best use - Irrigation, Industrial cooling, Controlled Waste disposal						

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L.
Oxygen (Dissolved): 1.0; Free Ammonia as N: 1.0; Boron as B: 0.1

Radha. M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

----End of Report----

: 080-23238458

Email:centrallab_kspcb.gov.in
Website:kspcb.karnataka.gov.in

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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560079

K.S.P.C.B., "Nisarga Bhavan"
7, D Cross, Thimmaiah Road,
Shivanagara, Bengaluru-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date : 13-06-2023

NAME OF THE LAKE :	Chikkatumkur Lake, Outlet Doddaballapura Taluk, Bengaluru Rural Dist	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vishalakshi AEO **RO: Doddaballapura**	DATE OF COMMENCEMENT OF TEST :24.03.2023
DATE OF COLLECTION :	23.03.2023	DATE OF COMPLETION OF TEST :31.03.2023
DATE OF RECEIPT :	24.03.2023	SAMPLE REPORT NO. : **W- 4076**
PARTICULARS	Lake Water Sample	SAMPLE NO. : **W-4076**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.7	IS 3025 (Part 11): 2022
2	Conductivity	µS/cm	-	-	-	-	2250	1458	IS 3025 (Part 14): 2019
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	4.1	IS 3025 (Part 38): 2019
4	Biochemical Oxygen Demand @ 27° C for 3 days	mg/L	2	3	3	-	-	12	IS 3025 (Part 44): 2019
5	Total coliforms	MPN/ 100mL	50	500	5000	-	-	160000	APHA 23rd edition (9223 B): 2017
6	Fecal Coliform	MPN/ 100mL	-	500 (Desirable) 2500 (Max permissible)	-	-	-	9400	APHA 23rd edition (9221 E): 2017
6	Sodium Absorption Ratio (SAR)	-	-	-	-	-	26	3.1	IS;11624: 2019
7	Free Ammonia as N	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3-D): 2017
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B) : 2017
INFERENCE			**Class " D "**- to prescribed standards with respect to Biochemical Oxygen Demand @ 27° C for 3 days,Total coliforms,Fecal Coliform as per Primary Water Quality Criteria – CPCB.						
			Designated best use - Propagation of Wild Life, fisheries						

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L.
Free Ammonia as N: 1.0; Boron as B: 0.1

Radha. M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

———End of Report———

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY
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ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಧಾಮ",
ಎ.ಸಿ. ಡಿ ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANALYSIS REPORT

Date : 04-01-2023

NAME OF THE LAKE :	Chikkatumkur Lake, Doddaballapura-(T), Bangalore Rural Dist. ($13^0$15'43.8"N, $77^0$32'27.0"E)	Page 1 of 1
SAMPLE COLLECTED BY :	Sri. Rajashekara S, EO **RO:Doddaballapura**	DATE OF COMMENCEMENT OF TEST :23-12-2022
DATE OF COLLECTION :	23-12-2022	DATE OF COMPLETION OF TEST : 28-12-2022
DATE OF RECEIPT :	23-12-2022	SAMPLE REPORT NO. : **W-3211**
PARTICULARS	Lake Water Sample	SAMPLE NO. : **W-3211**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH at 25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.0	IS 3025 (Part 11)
2	Conductivity @ 25°C	µs/cm	-	-	-	-	2250	1860	IS 3025 (Part 14)
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	BDL	IS 3025 (Part 38)
4	Biochemical Oxygen Demand(3 days @ 27° C)	mg/L	2	3	3	-	-	17	IS 3025 (Part 44)
5	Total coliforms	MPN/ 100mL	50	500	5000	-	-	920000	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
6	Sodium Absorption Ratio	-	-	-	-	-	26	4.6	IS 11624
7	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3- D)
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
9	Copper as Cu	mg/L	-	-	-	-	-	BDL	
10	Zinc as Zn	mg/L	-	-	-	-	-	BDL	
11	Nickel as Ni	mg/L	-	-	-	-	-	0.003	
12	Manganese as Mn	mg/L	-	-	-	-	-	0.726	APHA 23rd edition (3125B)
13	Total Chromium as Cr	mg/L	-	-	-	-	-	BDL	
14	Iron as Fe	mg/L	-	-	-	-	-	0.155	
15	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	
16	Lead as Pb	mg/L	-	-	-	-	-	BDL	
INFERENCE			Class "E"- As per Primary Water Quality Criteria – CPCB.						
			Designated best use - Irrigation, Industrial cooling, Controlled Waste disposal						

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
5. BDL: Below Detection Level in mg/L.
Free Ammonia as NH_3:1.0; Boron as B:0.1;Zinc as Zn;0.002;Total Chromium as Cr:0.001; Cadmium as Cd;0.001; Copper as Cu:0.001;Lead as Pb;0.002.

Radha. M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

——End of Report——

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

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ಕೆ.ಎಸ್.ಪಿ.ಸಿ.ಬಿ., "ನಿಸರ್ಗ ಭವನ",
7ನೇ ಡಿ ಕ್ರಾಸ್, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560079
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date : 20.10.2022

NAME OF THE LAKE :	Chikkatumkur Lake Lat: 13.256900 Lang:77.528771	Page 1 of 2
SAMPLE COLLECTED BY :	Smt. Vijaya. M, DEO **RO: Doddaballapura**	DATE OF COMMENCEMENT OF TEST : 17.08.2022
DATE OF COLLECTION :	16.08.2022.	DATE OF COMPLETION OF TEST : 26.08.2022
DATE OF RECEIPT :	17.08.2022	SAMPLE REPORT NO. : **W-1384**
PARTICULARS	Lake water sample	SAMPLE NO. : **W-1384**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Copper as Cu	mg/L	-	-	-	-	-	0.005	APHA 23rd edition (3125B)
2	Zinc as Zn	mg/L	-	-	-	-	-	0.004	
3	Nickel as Ni	mg/L	-	-	-	-	-	0.008	
4	Manganese as Mn	mg/L	-	-	-	-	-	0.265	
5	Total Chromium as Cr	mg/L	-	-	-	-	-	0.004	
6	Iron as Fe	mg/L	-	-	-	-	-	0.964	
7	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	
8	Lead as Pb	mg/L	-	-	-	-	-	BDL	
INFERENCE			**Class "D "- As per Primary Water Quality Criteria – CPCB.**						
			Designated best use- Propagation of Wild Life, Fisheries.						

Note: **1. Additional analysis report No: W- 1384 A dated 20-10 -2022 shall also be read for declaration of Inference of the sample Tested.**

2. The above results pertain only to the sample tested.
3. The report shall not be reproduced without the written approval of the laboratory.
4. Samples will be stored for a period of 10 days from the date of issue of report.
5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
6. BDL: Below Detection Level in mg/L.
   Cadmium as Cd: 0.001;Lead as Pb: 0.002;

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

———End of Report———

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date : 20.10.2022

NAME OF THE LAKE :	Chikkatumkur Lake Lat: 13.256900 Lang:77.528771	Page 2 of 2
SAMPLE COLLECTED BY :	Smt. Vijaya. M, DEO **RO: Doddaballapura**	DATE OF COMMENCEMENT OF TEST : 17.08.2022
DATE OF COLLECTION :	16.08.2022	DATE OF COMPLETION OF TEST : 26.08.2022
DATE OF RECEIPT :	17.08.2022	SAMPLE REPORT NO. : **W-1384 A**
PARTICULARS	Lake water sample	SAMPLE NO. : **W-1384**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Arsenic as As	mg/L	-	-	-	-	-	0.004	APHA 23rd edition (3125B)
2	Mercury as Hg	mg/L	-	-	-	-	-	BDL	
INFERENCE			**Class "D "**- As per Primary Water Quality Criteria – CPCB.						
			Designated best use- Propagation of Wild Life, Fisheries.						

Note: 1. Additional analysis report No: W- 1384 dated 20-10 -2022 shall also be read for declaration of Inference of the sample Tested.

2. BDL: Below Detection Level in mg/L.
Mercury as Hg: 0.001

Section Head
Water Testing Laboratory

———End of Report———

080-23238458

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
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TC-5487

560079

K.S.P.C.B., Nisarga Bhavana,
7th D Cross, Tumkur Road,
Shivanagar, Bangalore-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date : 13-06-2023

NAME OF THE LAKE :	Doddatumakur Lake, Doddatumkur, Doddaballapura Taluk, Bengaluru Rural Dist	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vishalakshi AEO **RO: Doddaballapura**	DATE OF COMMENCEMENT OF TEST :24.03.2023
DATE OF COLLECTION :	23.03.2023	DATE OF COMPLETION OF TEST :31.03.2023
DATE OF RECEIPT :	24.03.2023	SAMPLE REPORT NO. : **W- 4074**
PARTICULARS	Lake Water Sample	SAMPLE NO. : **W-4074**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.4	IS 3025 (Part 11): 2022
2	Conductivity	µS/cm	-	-	-	-	2250	724	IS 3025 (Part 14): 2019
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	6.3	IS 3025 (Part 38): 2019
4	Biochemical Oxygen Demand @ 27° C for 3 days	mg/L	2	3	3	-	-	**4.0**	IS 3025 (Part 44): 2019
5	Total coliforms	MPN/ 100mL	50	500	5000	-	-	2400	APHA 23rd edition (9223 B): 2017
6	Fecal Coliform	MPN/ 100mL	-	500 (Desirable) 2500 (Max permissible)	-	-	-	220	APHA 23rd edition (9221 E): 2017
6	Sodium Absorption Ratio (SAR)	-	-	-	-	-	26	2.2	IS;11624: 2019
7	Free Ammonia as N	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3-D): 2017
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B) : 2017
INFERENCE			**Class " D "**- to prescribed standards with respect to Biochemical Oxygen Demand @ 27° C for 3 days, as per Primary Water Quality Criteria – CPCB.						
			Designated best use - Propagation of Wild Life, fisheries						

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L.
Free Ammonia as N: 1.0; Boron as B: 0.1

Radha. M. N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

-----End of Report-----

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

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ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",
ಸಿ.ಡಿ. 'ಡಿ' ಕ್ರಾಸ್, ತಿಮ್ಮಯ್ಯ ರಸ್ತ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date : 20.10.2022

NAME OF THE LAKE :	Doddatumkur Lake outlet Point -1 Near Doddatumkur Village, Lat:13.226573N Lang:77.528494E	Page 1 of 2
SAMPLE COLLECTED BY :	Smt. Vijaya. M, DEO **RO: Doddaballapura**	DATE OF COMMENCEMENT OF TEST : 17.08.2022
DATE OF COLLECTION :	16.08.2022	DATE OF COMPLETION OF TEST : 26.08.2022
DATE OF RECEIPT :	17.08.2022	SAMPLE REPORT NO. : **W-1377**
PARTICULARS	Lake water sample	SAMPLE NO. : **W-1377**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Copper as Cu	mg/L	-	-	-	-	-	0.164	APHA 23rd edition (3125B)
2	Zinc as Zn	mg/L	-	-	-	-	-	0.229	
3	Nickel as Ni	mg/L	-	-	-	-	-	0.008	
4	Manganese as Mn	mg/L	-	-	-	-	-	0.195	
5	Total Chromium as Cr	mg/L	-	-	-	-	-	0.005	
6	Iron as Fe	mg/L	-	-	-	-	-	0.774	
7	Cadmium as Cd	mg/L	-	-	-	-	-	0.005	
8	Lead as Pb	mg/L	-	-	-	-	-	0.007	
INFERENCE			Class "D ". As per Primary Water Quality Criteria – CPCB.						
			Designated best use- Propagation of Wild Life, Fisheries.						

Note: **1. Additional analysis report No: W- 1377 A dated 20-10 -2022 shall also be read for declaration of Inference of the sample Tested.**

2. The above results pertain only to the sample tested.
3. The report shall not be reproduced without the written approval of the laboratory.
4. Samples will be stored for a period of 10 days from the date of issue of report.
5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

———End of Report———

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date : 20.10.2022

NAME OF THE LAKE :	Doddatumkur Lake outlet Point -1 Near Doddatumkur Village, Lat:13.226573N Lang:77.528494E	Page 2 of 2
SAMPLE COLLECTED BY :	Smt. Vijaya. M, DEO **RO: Doddaballapura**	DATE OF COMMENCEMENT OF TEST : 17.08.2022
DATE OF COLLECTION :	16.08.2022	DATE OF COMPLETION OF TEST : 26.08.2022
DATE OF RECEIPT :	17.08.2022	SAMPLE REPORT NO. : **W-1377 A**
ARTICULARS	Lake water sample	SAMPLE NO. : **W-1377**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Arsenic as As	mg/L	-	-	-	-	-	0.002	APHA 23rd edition (3125B)
2	Mercury as Hg	mg/L	-	-	-	-	-	BDL	
INFERENCE			**Class "D "**- As per Primary Water Quality Criteria – CPCB.						
			Designated best use- Propagation of Wild Life, Fisheries.						

Note: **1. Additional analysis report No: W- 1377 dated 20-10 -2022 shall also be read for declaration of Inference of the sample Tested.**

2. BDL: Below Detection Level in mg/L.

Mercury as Hg: 0.001

Section Head
Water Testing Laboratory

———End of Report———

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

TC-5487

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY
MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",
೭ನೇ 'ಡಿ'ಮುಖ್ಯ ರಸ್ತೆ, ಹಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANALYSIS REPORT

Date : 04-01-2023

NAME OF THE LAKE :	Doddatumkur Lake out late, Doddatumkur, Doddaballapura-(T), Bangalore Rural Dist. (13°13'35.5"N, 77°31'43.1"E)	Page 1 of 1
SAMPLE COLLECTED BY :	Sri. Rajashekara S, EO RO:Doddaballapura	DATE OF COMMENCEMENT OF TEST :23-12-2022
DATE OF COLLECTION :	23-12-2022	DATE OF COMPLETION OF TEST : 28-12-2022
DATE OF RECEIPT :	23-12-2022	SAMPLE REPORT NO. : W-3210
PARTICULARS	Lake Water Sample	SAMPLE NO. : W-3210

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH at 25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.7	IS 3025 (Part 11)
2	Conductivity @ 25°C	µs/cm	-	-	-	-	2250	646	IS 3025 (Part 14)
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	5.7	IS 3025 (Part 38)
4	Biochemical Oxygen Demand(3 days @ 27° C)	mg/L	2	3	3	-	-	5.0	IS 3025 (Part 44)
5	Total coliforms	MPN/ 100mL	50	500	5000	-	-	54000	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
6	Sodium Absorption Ratio	-	-	-	-	-	26	2.7	IS 11624
7	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3- D)
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
9	Copper as Cu	mg/L	-	-	-	-	-	BDL	
10	Zinc as Zn	mg/L	-	-	-	-	-	0.002	
11	Nickel as Ni	mg/L	-	-	-	-	-	0.003	
12	Manganese as Mn	mg/L	-	-	-	-	-	0.596	APHA 23rd edition (3125B)
13	Total Chromium as Cr	mg/L	-	-	-	-	-	BDL	
14	Iron as Fe	mg/L	-	-	-	-	-	0.729	
15	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	
16	Lead as Pb	mg/L	-	-	-	-	-	BDL	
INFERENCE		Class "D"- As per Primary Water Quality Criteria – CPCB.							
		Designated best use - Propagation of Wild Life, Fisheries							

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
5. BDL: Below Detection Level in mg/L.
Free Ammonia as NH_3:1.0; Boron as B:0.1;Total Chromium as Cr:0.001;
Cadmium as Cd;0.001; Copper as Cu:0.001;Lead as Pb;0.002.

Radha . M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website:kspcb.karnataka.gov.in

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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7 ನೇ 'ಡಿ' ಅಡ್ಡರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560079

K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore-560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date : 15-05-2023

1	Station code	3632				Type of Water Body	Lake	
2	Date & time of Sample taken	Date	12-04-2023	Time	12.45PM			
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY : Sri. Vijaya M, DEO **RO:Doddaballapura**		
4	Visible Effluent Discharge in Proximity	None√	Moderate	High	Other	Completed by	Assistant Scientific Officer	
5	Weather	Cloudy	Clear√	Windy	Raining	Verified by:	Deputy Scientific Officer	
6	Depth of water body (meter)	< 50 cm√	50-100cm	>100 cm	Flood	AGENCY:	KARNATAKA	
7	Human Activities	Cattle Wading	Melon Farming	Fishing √	Other Boating	Date of commencement of test	13-04-2023	
8	Colour	Clear√	Turbid	Green	Brown	Date of completion of test	18-04-2023	
9	Odour	None √	Fishy	H2S	Other	Sample Report No.	**W-64**	
10	Particulars of sample collected	Lake Water Sample				Sample No.	**W-64**	

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25^0 C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.66	IS 3025 (Part 11)
3	Conductivity@25^0 C	µs/cm	-	-	-	-	2250	562	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	24000	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	3300	APHA 23rd edition (9221 E,D). 9-77 to 9-78
6	Dissolved Oxygen	mg/L	6	5	4	4	-	**2.1**	IS 3025 (Part 38)
7	Biochemical Oxygen Demand(3 days @ 27 ^{0}C)	mg/L	2	3	3	-	-	8.40	IS 3025 (Part 44)
8	Chemical Oxygen Demand	mg/L	-	-	-	-	-	88	IS 3025 (Part 58)
9	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
10	Nitrate as N	mg/L	-	-	-	-	-	11.037	IS 3025 (Part 34)
11	Ammonia as N	mg/L	-	-	-	-	-	1.8	IS 3025 (Part 34)
12	Turbidity	NTU	-	-	-	-	-	2.2	IS 3025 (Part 10)
13	Total Hardness as $CaCO_3$	mg/L	-	-	-	-	-	112	IS 3025 (Part 21)

P.T.O

1	Station code	3632				Type of Water Body	Lake
2	Date & time of Sample taken	Date	12-04-2023	Time	12.45PM		
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY : Sri. Vijaya M, DEO RO:Doddaballapura	
4	Date of commencement of test	13-04-2023				W-64	
5	Date of completion of test	18-04-2022				W-64	
6	Particulars of sample collected	Lake Water Sample					

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
14	Calcium as $CaCO_3$	mg/L	-	-	-	-	-	62	IS 3025 (Part 40)
15	Magnesium as $CaCO_3$	mg/L	-	-	-	-	-	50	IS 3025 (Part 46)
16	Chloride as Cl	mg/L	-	-	-	-	-	104	IS 3025 (Part 32)
17	Sodium as Na	mg/L	-	-	-	-	-	79.84	IS 3025 (Part 45)
18	Potassium as K	mg/L	-	-	-	-	-	9.22	IS 3025 (Part 45)
19	Sulphate as SO_4	mg/L	-	-	-	-	-	4.556	IS 3025 (Part 24)
20	P- Alkalinity	mg/L	-	-	-	-	-	Nil	IS 3025 (Part 23)
21	Total Alkalinity as $CaCO_3$	mg/L	-	-	-	-	-	84	
22	Bicarbonate (HCO_3)	mg/L	-	-	-	-	-	84	
23	Carbonate (CO_3)	mg/L	-	-	-	-	-	Nil	
24	Total Dissolved Solids	mg/L	-	-	-	-	-	380	IS 3025 (Part 16)
25	Total Phosphate as P	mg/L	-	-	-	-	-	0.44	IS 3025 (Part 31)
26	Fluoride as F	mg/L	-	-	-	-	-	0.516	IS 3025 (Part 60)
27	Copper as Cu	mg/L	-	-	-	-	-	0.019	APHA 23rd edition (3125B)
28	Zinc as Zn	mg/L	-	-	-	-	-	BDL	
29	Nickel as Ni	mg/L	-	-	-	-	-	0.007	
30	Manganese as Mn	mg/L	-	-	-	-	-	0.085	
31	Total Chromium as Cr	mg/L	-	-	-	-	-	BDL	
32	Iron as Fe	mg/L	-	-	-	-	-	0.934	
33	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	
34	Lead as Pb	mg/L	-	-	-	-	-	0.005	
INFERENCE		Class "E"- to prescribed standards with respect to Dissolved Oxygen, as per Primary Water Quality Criteria – CPCB.							
		Designated best use - Irrigation, Industrial cooling, Controlled Waste disposal.							

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L.
Boron as B:0.1;Zinc as Zn;0.002;Total Chromium as Cr:0.001;Cadmium as Cd;0.001.

Radha. M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

----End of Report----

n : 080-23238458

Email:centrallab@kspcb.gov.in
Website:kspcb.karnataka.gov.in

K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
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ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date : 17.05.2023

1	Station code	3632				Type of Water Body	Lake	
2	Date & time of Sample taken	Date	14-03-2023	Time	02:30:PM			
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY: Smt. Vishalakshi AEO **RO: Doddaballapura**		
4	Visible Effluent Discharge in Proximity	None √	Moderate	High	Other	Completed by	Scientific Assistant	
5	Weather	Cloudy	Clear √	Windy	Raining	Verified by:	Deputy Scientific Officer	
6	Depth of water body (meter)	< 50 cm	50-100cm√	>100 cm	Flood	AGENCY:	KARNATAKA	
7	Human Activities	Cattle Wading	Melon Farming	Fishing √	Other Boating	Date of commencement of test	15-03-2023	
8	Colour	Clear√	Turbid	Green	Brown	Date of completion of test	21-03-2023	
9	Odour	None √	Fishy	H2S	Other	Sample Report No.	**W-3964**	
10	Particulars of sample collected	Lake Water Sample				Sample No.	**W-3964**	

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25^0 C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.7	IS 3025 (Part 11)
3	Conductivity@25^0 C	µs/cm	-	-	-	-	2250	514	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	**92000**	APHA 23rd edition(9221 A, B, C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max pennissible)	-	-	-	8400	APHA 23rd edition (9221 E,D). 9-77 to 9-78
6	Dissolved Oxygen	mg/L	6	5	4	4	-	5.2	IS 3025 (Part 38)
7	Biochemical Oxygen Demand(3 days @ 27 ^{0}C)	mg/L	2	3	3	-	-	**6.0**	IS 3025 (Part 44)
8	Chemical Oxygen Demand	mg/L	-	-	-	-	-	56	IS 3025 (Part 58)
9	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
10	Nitrate as N	mg/L	-	-	-	-	-	0.5	IS 3025 (Part 34)
11	Ammonia as N	mg/L	-	-	-	-	-	0.68	IS 3025 (Part 34)
12	Turbidity	NTU	-	-	-	-	-	2.5	IS 3025 (Part 10)
13	Total Hardness as $CaCO_3$	mg/L	-	-	-	-	-	148	IS 3025 (Part 21)
14	Calcium as $CaCO_3$	mg/L	-	-	-	-	-	80	IS 3025 (Part 40)

P.T.O

1	Station code	3632				Page 2of 2	
2	Date & time of Sample taken	Date	14-03-2023	Time	02:30:PM	Type of Water Body	Lake
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY: Smt. Vishalakshi AEO **RO: Doddaballapura**	
4	Date of commencement of test	14-03-2023				**W-3964**	
5	Date of completion of test	21-03-2023				**W-3964**	
6	Particulars of sample collected	Lake Water Sample					

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
15	Magnesium as $CaCO_3$	mg/L	-	-	-	-	-	68	IS 3025 (Part 46)
16	Chloride as Cl	mg/L	-	-	-	-	-	88	IS 3025 (Part 32)
17	Sodium as Na	mg/L	-	-	-	-	-	81	IS 3025 (Part 45)
18	Potassium as K	mg/L	-	-	-	-	-	14	IS 3025 (Part 45)
19	Sulphate as SO_4	mg/L	-	-	-	-	-	6.0	IS 3025 (Part 24)
20	P- Alkalinity	mg/L	-	-	-	-	-	Nil	IS 3025 (Part 23)
21	Total Alkalinity as $CaCO_3$	mg/L	-	-	-	-	-	148	
22	Bicarbonate (HCO_3)	mg/L	-	-	-	-	-	148	
23	Carbonate (CO_3)	mg/L	-	-	-	-	-	Nil	
24	Total Dissolved Solids	mg/L	-	-	-	-	-	350	IS 3025 (Part 16)
25	Total Phosphate as P	mg/L	-	-	-	-	-	0.5	IS 3025 (Part 31)
26	Fluoride as F	mg/L	-	-	-	-	-	0.18	IS 3025 (Part 60)

INFERENCE	Class "D"- to prescribed standards with respect to Total Coliform, Biochemical Oxygen Demand(3 days @ 27 0C) as per Primary Water Quality Criteria – CPCB.
	Designated best use - Propagation of Wild Life, fisheries

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L.
Boron as B :0.1.

Radha. M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

----End of Report----

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website:kspcb.karnataka.gov.in

ಕ.ರಾ.ಮ.ನಿ.ಮಂ., "ನಿಸರ್ಗ ಭವನ",
7 ನೇ 'ಡಿ' ಅಡ್ಡರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560079

K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
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ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date : 15-04-2023

1	Station code	3632					Page 1of 2	
2	Date & time of Sample taken	Date	03-02-2023		Time	03.00 PM	Type of Water Body	Lake
3	Name of Monitoring Station	Veerapura Lake					SAMPLE COLLECTED BY : Smt.Vishalakshi, AEO RO: **Doddaballapura**	
4	Visible Effluent Discharge in Proximity	None √	Moderate	High	Other		Completed by	Project Assistant
5	Weather	Cloudy	Clear√	Windy	Raining		Verified by:	Deputy Scientific Officer
6	Depth of water body (meter)	< 50 cm	50-100cm√	>100 cm	Flood		AGENCY:	KARNATAKA
7	Human Activities	Cattle Wading	Melon Farming	Fishing √	Other		Date of commencement of test	04-02-2023
8	Colour	Clear√	Turbid	Green	Brown		Date of completion of test	13-02-2023
9	Odour	None√	Fishy	H2S	Other		Sample Report No.	**W-3591**
10	Particulars of sample collected	Lake Water Sample					Sample No.	**W-3591**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25^0 C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.5	IS 3025 (Part 11)
3	Conductivity@25^0 C	µs/cm	-	-	-	-	2250	182	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	35000	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	3100	APHA 23rd edition (9221 E,D). 9-77 to 9-78
6	Dissolved Oxygen	mg/L	6	5	4	4	-	6.1	IS 3025 (Part 38)
7	Biochemical Oxygen Demand(3 days @ 27 ^{0}C)	mg/L	2	3	3	-	-	4.0	IS 3025 (Part 44)
8	Chemical Oxygen Demand	mg/L	-	-	-	-	-	40	IS 3025 (Part 58)
9	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
10	Nitrate as N	mg/L	-	-	-	-	-	0.42	IS 3025 (Part 34)
11	Ammonia as N	mg/L	-	-	-	-	-	0.12	IS 3025 (Part 34)
12	Turbidity	NTU	-	-	-	-	-	6.2	IS 3025 (Part 10)
13	Total Hardness as $CaCO_3$	mg/L	-	-	-	-	-	76	IS 3025 (Part 21)
14	Calcium as $CaCO_3$	mg/L	-	-	-	-	-	44	IS 3025 (Part 40)

P.T.O

1	Station code	3632				Page 2of 2		
2	Date & time of Sample taken	Date	03-02-2023	Time	03.00 PM	Type of Water Body	Lake	
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY : Smt.Vishalakshi, AEO RO: **Doddaballapura**		
4	Date of commencement of test	04-02-2023				W-3591		
5	Date of completion of test	13-02-2023				W-3591		
6	Particulars of sample collected	LakeWater Sample						

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
15	Magnesium as $CaCO_3$	mg/L	-	-	-	-	-	32	IS 3025 (Part 46)
16	Chloride as Cl	mg/L	-	-	-	-	-	12	IS 3025 (Par. .)
17	Sodium as Na	mg/L	-	-	-	-	-	12	IS 3025 (Part 45)
18	Potassium as K	mg/L	-	-	-	-	-	18	IS 3025 (Part 45)
19	Sulphate as SO_4	mg/L	-	-	-	-	-	2.0	IS 3025 (Part 24)
20	P- Alkalinity	mg/L	-	-	-	-	-	Nil	IS 3025 (Part 23)
21	Total Alkalinity as $CaCO_3$	mg/L	-	-	-	-	-	60	
22	Bicarbonate (HCO_3)	mg/L	-	-	-	-	-	60	
23	Carbonate (CO_3)	mg/L	-	-	-	-	-	Nil	
24	Total Dissolved Solids	mg/L	-	-	-	-	-	124	IS 3025 (Part 16)
25	Total Phosphate as P	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 31)
26	Fluoride as F	mg/L	-	-	-	-	-	0.1	IS 3025 (Part 60)
INFERENCE		Class "D"- As per Primary Water Quality Criteria – CPCB.to prescribed standards with respect to Biochemical Oxygen Demand(3 days @ 27 °C)) & Total Coliform.							
		Designated best use- Propagation of Wild Life, Fisheries							

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L.
Boron as B :0.1;Total Phosphate as P:0.05.

Radha. M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

———End of Report———

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

TC-5487

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",
ಓ.ನಂ. '೮' ರಾಮಯ್ಯ ರಸ್ತೆ, ಶಿವಾಜಿನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANALYSIS REPORT

Date : 7/2/2023

1	Station code	3632				Page 1of 2		
2	Date & time of Sample taken	Date	4/1/2023	Time	2:15 PM	Type of Water Body	Lake	
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY: Sri. S. Rajashekara, EO **RO: Doddaballapura**		
4	Visible Effluent Discharge in Proximity	None √	Moderate	High	Other	Completed by	Scientific Assistant	
5	Weather	Cloudy	Clear √	Windy	Raining	Verified by:	Deputy Scientific Officer	
6	Depth of water body (meter)	< 50 cm	50-100cm√	>100 cm	Flood	AGENCY:	KARNATAKA	
7	Human Activities	Cattle Wading	Melon Farming	Fishing√	Other Agriculture	Date of commencement of test	5/1/2023	
8	Colour	Clear √	Turbid	Green	Brown	Date of completion of test	11/1/2023	
9	Odour	None √	Fishy	H2S	Other	Sample Report No.	**W-3318**	
10	Particulars of sample collected	Lake Water Sample				Sample No.	**W-3318**	

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25^0 C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.5	IS 3025 (Part 11)
3	Conductivity@25^0 C	µs/cm	-	-	-	-	2250	376	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	92000	APHA 23rd edition(9221 A, B, C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	4800	APHA 23rd edition (9221 E,D). 9-77 to 9-78
6	Dissolved Oxygen	mg/L	6	5	4	4	-	6.4	IS 3025 (Part 38)
7	Biochemical Oxygen Demand(3 days @ 27 ^{0}C)	mg/L	2	3	3	-	-	4.0	IS 3025 (Part 44)
8	Chemical Oxygen Demand	mg/L	-	-	-	-	-	43	IS 3025 (Part 58)
9	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
10	Nitrate as N	mg/L	-	-	-	-	-	1.1	IS 3025 (Part 34)
11	Ammonia as N	mg/L	-	-	-	-	-	0,12	IS 3025 (Part 34)
12	Turbidity	NTU	-	-	-	-	-	1.6	IS 3025 (Part 10)
13	Total Hardness as $CaCO_3$	mg/L	-	-	-	-	-	100	IS 3025 (Part 21)
14	Calcium as $CaCO_3$	mg/L	-	-	-	-	-	56	IS 3025 (Part 40)

P.T.O

1	Station code	3632				Page 2of 2	
2	Date & time of Sample taken	Date	4/1/2023	Time	2:15 PM	Type of Water Body	Lake
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY: Sri S. Rajashekara, EO RO: Doddaballapura	
4	Date of commencement of test	5/1/2023				W-3318	
5	Date of completion of test	11/1/2023				W-3318	
6	Particulars of sample collected	Lake Water Sample					

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
15	Magnesium as $CaCO_3$	mg/L	-	-	-	-	-	44	IS 3025 (Part 46)
16	Chloride as Cl	mg/L	-	-	-	-	-	56	IS 3025 (Part 32
17	Sodium as Na	mg/L	-	-	-	-	-	38	IS 3025 (Part 45)
18	Potassium as K	mg/L	-	-	-	-	-	5.0	IS 3025 (Part 45)
19	Sulphate as SO_4	mg/L	-	-	-	-	-	6.0	IS 3025 (Part 24)
20	P- Alkalinity	mg/L	-	-	-	-	-	Nil	IS 3025 (Part 23)
21	Total Alkalinity as $CaCO_3$	mg/L	-	-	-	-	-	108	
22	Bicarbonate (HCO_3)	mg/L	-	-	-	-	-	108	
23	Carbonate (CO_3)	mg/L	-	-	-	-	-	Nil	
24	Total Dissolved Solids	mg/L	-	-	-	-	-	260	IS 3025 (Part 16)
25	Total Phosphate as P	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 31)
26	Fluoride as F	mg/L	-	-	-	-	-	0.10	IS 3025 (Part 60)
INFERENCE		Class "D"- As per Primary Water Quality Criteria – CPCB.							
		Designated best use - Propagation of Wild Life, Fisheries							

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
5. BDL: Below Detection Level in mg/L.
Boron as B :0.1; Total Phosphate as P: 0.05

Radha. M. N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

GS

Authorized Signatory (Chemical)
(Gouri Golsangi)
Assistant Scientific Officer

----End of Report----

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website : http://kspcb.gov.in

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY
MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

TC-5487

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ,
ಪರಿಸರ ಪ್ರಯೋಗಾಲಯ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 079.
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date : 3/1/2023

Page 1of 2

1	Station code	3632					
2	Date & time of Sample taken	Date	12/12/2022	Time	3:00 PM	Type of Water Body	Lake
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY: Smt. Vishalakshi, AEO **RO: Doddaballapura**	
4	Visible Effluent Discharge in Proximity	None √	Moderate	High	Other	Completed by	Scientific Assistant
5	Weather	Cloudy	Clear	Windy	Raining√	Verified by:	Deputy Scientific Officer
6	Depth of water body (meter)	< 50 cm	50-100cm√	>100 cm	Flood	AGENCY:	KARNATAKA
7	Human Activities	Cattle Wading	Melon Farming	Fishing√	Other Agriculture	Date of commencement of test	13/12/2022
8	Colour	Clear √	Turbid	Green	Brown	Date of completion of test	17/12/2022
9	Odour	None √	Fishy	H2S	Other	Sample Report No.	**W-3067**
10	Particulars of sample collected	Lake Water Sample				Sample No.	**W-3067**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.3	IS 3025 (Part 11)
3	Conductivity@25° C	µs/cm	-	-	-	-	2250	560	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	**5400**	APHA 23rd edition(9221 A, B, C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	460	APHA 23rd edition (9221 E,D). 9-77 to 9-78
6	Dissolved Oxygen	mg/L	6	5	4	4	-	**4.8**	IS 3025 (Part 38)
7	Biochemical Oxygen Demand(3 days @ 27 °C)	mg/L	2	3	3	-	-	**5.0**	IS 3025 (Part 44)
8	Chemical Oxygen Demand	mg/L	-	-	-	-	-	56	IS 3025 (Part 58)
9	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
10	Nitrate as N	mg/L	-	-	-	-	-	2.0	IS 3025 (Part 34)
11	Ammonia as N	mg/L	-	-	-	-	-	0.56	IS 3025 (Part 34)
12	Turbidity	NTU	-	-	-	-	-	4.8	IS 3025 (Part 10)
13	Total Hardness as $CaCO_3$	mg/L	-	-	-	-	-	140	IS 3025 (Part 21)
14	Calcium as $CaCO_3$	mg/L	-	-	-	-	-	76	IS 3025 (Part 40)

P.T.O

1	Station code	3632				Page 2of 2	
2	Date & time of Sample taken	Date	12/12/2022	Time	3:00 PM	Type of Water Body	Lake
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY: Smt. Vishalakshi, AEO **RO: Doddaballapura**	
4	Date of commencement of test	13/12/2022				W-3067	
5	Date of completion of test	17/12/2022				W-3067	
6	Particulars of sample collected	Lake Water Sample					

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
15	Magnesium as $CaCO_3$	mg/L	-	-	-	-	-	64	IS 3025 (Part 46)
16	Chloride as Cl	mg/L	-	-	-	-	-	100	IS 3025 (Part 32)
17	Sodium as Na	mg/L	-	-	-	-	-	65	IS 3025 (Part 45)
18	Potassium as K	mg/L	-	-	-	-	-	21	IS 3025 (Part 45)
19	Sulphate as SO_4	mg/L	-	-	-	-	-	20	IS 3025 (Part 24)
20	P- Alkalinity	mg/L	-	-	-	-	-	Nil	IS 3025 (Part 23)
21	Total Alkalinity as $CaCO_3$	mg/L	-	-	-	-	-	156	
22	Bicarbonate (HCO_3)	mg/L	-	-	-	-	-	156	
23	Carbonate (CO_3)	mg/L	-	-	-	-	-	Nil	
24	Total Dissolved Solids	mg/L	-	-	-	-	-	380	IS 3025 (Part 16)
25	Total Phosphate as P	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 31)
26	Fluoride as F	mg/L	-	-	-	-	-	0.4	IS 3025 (Part 60)
INFERENCE			**Class "D"- As per Primary Water Quality Criteria – CPCB.**						
			Designated best use - Propagation of Wild Life, Fisheries						

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
5. BDL: Below Detection Level in mg/L.
Boron as B :0.1; Total Phosphate as P: 0.05

Radha. M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

----End of Report----

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

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KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
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ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಧಾಮ",
7 ನೇ 'ಡಿ' ಕ್ರಾಸ್, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560079
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANALYSIS REPORT

Date : 19-12-2022

1	Station code	3632					
2	Date & time of Sample taken	Date	14-11-2022	Time	12.45PM	Type of Water Body	Lake
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY : Smt.Vishalakshi, AEO **RO: Doddaballapura**	
4	Visible Effluent Discharge in Proximity	None √	Moderate	High	Other	Completed by	Scientific Assistant
5	Weather	Cloudy	Clear√	Windy	Raining	Verified by:	Deputy Scientific Officer
6	Depth of water body (meter)	< 50 cm	50-100cm√	>100 cm	Flood	AGENCY:	KARNATAKA
7	Human Activities	Cattle Wading	Melon Farming	Fishing√	Other	Date of commencement of test	15-11-2022
8	Colour	Clear√	Turbid	Green	Yellow	Date of completion of test	29-11-2022
9	Odour	None √	Fishy	H2S	Other	Sample Report No.	**W-2740**
10	Particulars of sample collected	Lake Water Sample				Sample No.	**W-2740**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25^0 C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.0	IS 3025 (Part 11)
3	Conductivity@25^0 C	µs/cm	-	-	-	-	2250	398	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	24000	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	3400	APHA 23rd edition (9221 E,D). 9-77 to 9-78
6	Dissolved Oxygen	mg/L	6	5	4	4	-	6.0	IS 3025 (Part 38)
7	Biochemical Oxygen Demand(3 days @ 27 °C)	mg/L	2	3	3	-	-	5.0	IS 3025 (Part 44)
8	Chemical Oxygen Demand	mg/L	-	-	-	-	-	54	IS 3025 (Part 58)
9	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
10	Nitrate as N	mg/L	-	-	-	-	-	1.2	IS 3025 (Part 34)
11	Ammonia as N	mg/L	-	-	-	-	-	0.11	IS 3025 (Part 34)
12	Turbidity	NTU	-	-	-	-	-	4.6	IS 3025 (Part 10)
13	Total Hardness as $CaCO_3$	mg/L	-	-	-	-	-	108	IS 3025 (Part 21)
14	Calcium as $CaCO_3$	mg/L	-	-	-	-	-	60	IS 3025 (Part 40)

P.T.O

1	Station code	3632				Page 2of 2	
2	Date & time of Sample taken	Date	14-11-2022	Time	12.45PM	Type of Water Body	Lake
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY : Smt.Vishalakshi, AEO **RO: Doddaballapura**	
4	Date of commencement of test	15-11-2022				**W-2740**	
5	Date of completion of test	29-11-2022				**W-2740**	
6	Particulars of sample collected	Lake Water Sample					

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
15	Magnesium as $CaCO_3$	mg/L	-	-	-	-	-	48	IS 3025 (Part 46)
16	Chloride as Cl	mg/L	-	-	-	-	-	64	IS 3025 (Part 32)
17	Sodium as Na	mg/L	-	-	-	-	-	40	IS 3025 (Part 45)
18	Potassium as K	mg/L	-	-	-	-	-	5.0	IS 3025 (Part 45)
19	Sulphate as SO_4	mg/L	-	-	-	-	-	6.0	IS 3025 (Part 24)
20	P- Alkalinity	mg/L	-	-	-	-	-	Nil	IS 3025 (Part 23)
21	Total Alkalinity as $CaCO_3$	mg/L	-	-	-	-	-	120	
22	Bicarbonate (HCO_3)	mg/L	-	-	-	-	-	120	
23	Carbonate (CO_3)	mg/L	-	-	-	-	-	Nil	
24	Total Dissolved Solids	mg/L	-	-	-	-	-	276	IS 3025 (Part 16)
25	Total Phosphate as P	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 31)
26	Fluoride as F	mg/L	-	-	-	-	-	0.1	IS 3025 (Part 60)

INFERENCE	Class "D"- As per Primary Water Quality Criteria – CPCB.
	Designated best use - Propagation of Wild Life, Fisheries.

Note: 1. The above results pertain only to the sample tested.
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3. Samples will be stored for a period of 10 days from the date of issue of report.
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
5. BDL: Below Detection Level in mg/L.
Boron as B :0.1;Total Phosphate as P:0.05.

Radha.M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

----End of Report----

Authorized Signatory (Chemical)
(Gouri Golsangi)
Assistant Scientific Officer

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

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ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",
ನೇ 'ಡಿ'ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANALYSIS REPORT

Date : 07-12-2022

1	Station code	3632					
2	Date & time of Sample taken	Date	19-10-2022	Time	01.30 PM	Type of Water Body	Lake
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY :Smt. Vishalakshi, AEO **RO: Doddaballapura**	
4	Visible Effluent Discharge in Proximity	None √	Moderate	High	Other	Completed by	Scientific Assistar
5	Weather	Cloudy	Clear √	Windy	Raining	Verified by:	Deputy Scientific Officer
6	Depth of water body (meter)	< 50 cm	50-100cm√	>100 cm	Flood	AGENCY:	KARNATAKA
7	Human Activities	Cattle Wading	Melon Farming	Fishing √	Other Boating	Date of commencement of test	20-10-2022
8	Colour	Clear √	Turbid	Green	None	Date of completion of test	02-11-2022
9	Odour	None √	Fishy	H_2S	Other	Sample Report No.	**W-2461**
10	Particulars of sample collected	Lake Water Sample				Sample No.	**W-2461**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25^0 C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.9	IS 3025 (Part 11)
3	Conductivity@25^0 C	µs/cm	-	-	-	-	2250	379	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	16000	APHA 23rd edition(9221 A, B, C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	430	APHA 23rd edition (9221 E,D).9-77 to 9-78
6	Dissolved Oxygen	mg/L	6	5	4	4	-	6.0	IS 3025 (Part 38)
7	Biochemical Oxygen Demand(3 days @ 27 ^{0}C)	mg/L	2	3	3	-	-	4.0	IS 3025 (Part 44)
8	Chemical Oxygen Demand	mg/L	-	-	-	-	-	40	IS 3025 (Part 58)
9	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
10	Nitrate as N	mg/L	-	-	-	-	-	1.3	IS 3025 (Part 34)
11	Ammonia as N	mg/L	-	-	-	-	-	0.8	IS 3025 (Part 34)
12	Turbidity	NTU	-	-	-	-	-	38.5	IS 3025 (Part 10)
13	Total Hardness as $CaCO_3$	mg/L	-	-	-	-	-	116	IS 3025 (Part 21)
14	Calcium as $CaCO_3$	mg/L	-	-	-	-	-	68	IS 3025 (Part 40)
15	Magnesium as $CaCO_3$	mg/L	-	-	-	-	-	48	IS 3025 (Part 46)

P.T.O

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

TC-5487

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY
MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date : 27.10.2022

1	Station code	3632				Page 1of 2		
2	Date & time of Sample taken	Date	15.09.2022	Time	1:20PM	Type of Water Body	Lake	
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY : Sri. K.M. Ramesh, RO **RO: Doddaballapura**		
4	Visible Effluent Discharge in Proximity	None √	Moderate	High	Other	Completed by	Scientific Assistant	
5	Weather	Cloudy	Clear √	Windy	Raining	Verified by:	Deputy Scientific Officer	
6	Depth of water body (meter)	< 50 cm	50-100cm√	>100 cm	Flood	AGENCY:	KARNATAKA	
7	Human Activities	Cattle Wading	Melon Farming	Fishing √	Other Agriculture	Date of commencement of test	16.09.2022	
8	Colour	Clear √	Turbid	Green	Brown	Date of completion of test	23.09.2022	
9	Odour	None √	Fishy	H2S	Other	Sample Report No.	**W-2095**	
10	Particulars of sample collected	Lake Water Sample				Sample No.	**W-2095**	

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25^0 C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.3	IS 3025 (Part 11)
3	Conductivity@25^0 C	µs/cm	-	-	-	-	2250	330	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	92000	APHA 23rd edition(9221 A, B, C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	3900	APHA 23rd edition (9221 E,D). 9-77 to 9-78
6	Dissolved Oxygen	mg/L	6	5	4	4	-	5.4	IS 3025 (Part 38)
7	Biochemical Oxygen Demand(3 days @ 27 ^{0}C)	mg/L	2	3	3	-	-	4.0	IS 3025 (Part 44)
8	Chemical Oxygen Demand	mg/L	-	-	-	-	-	40	IS 3025 (Part 58)
9	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
10	Nitrate as N	mg/L	-	-	-	-	-	1.34	IS 3025 (Part 34)
11	Ammonia as N	mg/L	-	-	-	-	-	0.39	IS 3025 (Part 34)
12	Turbidity	NTU	-	-	-	-	-	8.6	IS 3025 (Part 10)
13	Total Hardness as $CaCO_3$	mg/L	-	-	-	-	-	84	IS 3025 (Part 21)
14	Calcium as $CaCO_3$	mg/L	-	-	-	-	-	48	IS 3025 (Part 40)

P.T.O

1	Station code	3632				Page 2of 2		
2	Date & time of Sample taken	Date	04-08-2022	Time	03.00 PM	Type of Water Body	Lake	
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY : Smt. Vishalakshi, AEO **RO: Doddaballapura**		
4	Date of commencement of test	05-08-2022				**W-1265**		
5	Date of completion of test	17-08-2022				**W-1265**		
6	Particulars of sample collected	Lake Water Sample collected from west side of lake						

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
15	Magnesium as $CaCO_3$	mg/L	-	-	-	-	-	8.0	IS 3025 (Part 46)
16	Chloride as Cl	mg/L	-	-	-	-	-	16	IS 3025 (Part 32)
17	Sodium as Na	mg/L	-	-	-	-	-	15	IS 3025 (Part 45)
18	Potassium as K	mg/L	-	-	-	-	-	2.0	IS 3025 (Part 45)
19	Sulphate as SO_4	mg/L	-	-	-	-	-	2.0	IS 3025 (Part 24)
20	P- Alkalinity	mg/L	-	-	-	-	-	Nil	IS 3025 (Part 23)
21	Total Alkalinity as $CaCO_3$	mg/L	-	-	-	-	-	40	
22	Bicarbonate (HCO_3)	mg/L	-	-	-	-	-	40	
23	Carbonate (CO_3)	mg/L	-	-	-	-	-	Nil	
24	Total Dissolved Solids	mg/L	-	-	-	-	-	92	IS 3025 (Part 16)
25	Total Phosphate as P	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 31)
26	Fluoride as F	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 60)
INFERENCE		**Class "D"**- As per Primary Water Quality Criteria – CPCB.							
		Designated best use - Propagation of Wild Life, Fisheries.							

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
5. BDL: Below Detection Level in mg/L.
Boron as B :0.1;Total Phosphate as P:0.05;Fluoride as F:0.1;Ammonia as N :0.1.

Radha.M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

----End of Report----

: 080-23238458

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY
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ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ಕ.ಕಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಧಾಮ",
೬ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

TC-5487

ANALYSIS REPORT

Date : 19-09-2022

1	Station code	3632				Page 1of 2		
2	Date & time of Sample taken	Date	04-08-2022	Time	03.00 PM	Type of Water Body	Lake	
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY : Smt. Vishalakshi, AEO **RO: Doddaballapura**		
4	Visible Effluent Discharge in Proximity	None √	Moderate	High	Other	Completed by	Scientific Assistant	
5	Weather	Cloudy	Clear	Windy	Raining √	Verified by:	Deputy Scientific Officer	
	Depth of water body (meter)	< 50 cm	50-100cm√	>100 cm	Flood	AGENCY:	KARNATAI	
7	Human Activities	Cattle Wading	Melon Farming	Fishing √	Other	Date of commencement of test	05-08-2022	
8	Colour	Clear	Turbid	Green	Brown √	Date of completion of test	17-08-2022	
9	Odour	None √	Fishy	H2S	Other	Sample Report No.	**W-1265**	
10	Particulars of sample collected	Lake Water Sample collected from west side of lake				Sample No.	**W-1265**	

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25^0 C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.5	IS 3025 (Part 11)
	Conductivity@25^0 C	µs/cm	-	-	-	-	2250	133	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	**92000**	APHA 23rd edition(922 A, B, C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	4600	APHA 23rd edition (9221 E,D). 9-77 to 9-78
6	Dissolved Oxygen	mg/L	6	5	4	4	-	6.3	IS 3025 (Part 38)
7	Biochemical Oxygen Demand(3 days @ 27 ^{0}C)	mg/L	2	3	3	-	-	**4.0**	IS 3025 (Part 44)
8	Chemical Oxygen Demand	mg/L	-	-	-	-	-	36	IS 3025 (Part 58)
9	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
10	Nitrate as N	mg/L	-	-	-	-	-	0.41	IS 3025 (Part 34)
11	Ammonia as N	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 34)
12	Turbidity	NTU	-	-	-	-	-	120.8	IS 3025 (Part 10)
13	Total Hardness as $CaCO_3$	mg/L	-	-	-	-	-	32	IS 3025 (Part 21)
14	Calcium as $CaCO_3$	mg/L	-	-	-	-	-	24	IS 3025 (Part 40)

P.T.O

: 080-23238458

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

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KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",
೭ನೇ 'ಡಿ'ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANALYSIS REPORT

Date : 01-08-2022

1	Station code	3632				Page 1of 2		
2	Date & time of Sample taken	Date	05-07-2022	Time	03.20 PM	Type of Water Body	Lake	
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY : Sri. Ramesh K.M EO **RO: Doddaballapura**		
4	Visible Effluent Discharge in Proximity	None √	Moderate	High	Other	Completed by	Project Assistant	
5	Weather	Cloudy	Clear √	Windy	Raining	Verified by:	Deputy Scientific Officer	
6	Depth of water body (meter)	< 50 cm	50-100cm√	>100 cm	Flood	AGENCY:	KARNATAKA	
7	Human Activities	Cattle Wading	Melon Farming	Fishing √	Other	Date of commencement of test	06-07-2022	
8	Colour	Clear √	Turbid	Green	Brown	Date of completion of test	15-07-2022	
9	Odour	None √	Fishy	H2S	Other	Sample Report No.	**W-971**	
10	Particulars of sample collected	Lake Water Sample collected from west side of lake				Sample No.	**W-971**	

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.5	IS 3025 (Part 11)
3	Conductivity@25° C	µs/cm	-	-	-	-	2250	351	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	9200	APHA 23rd edition(9221 A, B, C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	470	APHA 23rd edition (9221 E,D). 9-77 to 9-78
6	Dissolved Oxygen	mg/L	6	5	4	4	-	6.0	IS 3025 (Part 38)
7	Biochemical Oxygen Demand(3 days @ 27 °C)	mg/L	2	3	3	-	-	3.0	IS 3025 (Part 44)
8	Chemical Oxygen Demand	mg/L	-	-	-	-	-	37	IS 3025 (Part 58)
9	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
10	Nitrate as N	mg/L	-	-	-	-	-	1.1	IS 3025 (Part 34)
11	Ammonia as N	mg/L	-	-	-	-	-	0.51	IS 3025 (Part 34)
12	Turbidity	NTU	-	-	-	-	-	35.2	IS 3025 (Part 10)
13	Total Hardness as $CaCO_3$	mg/L	-	-	-	-	-	60	IS 3025 (Part 21)
14	Calcium as $CaCO_3$	mg/L	-	-	-	-	-	32	IS 3025 (Part 40)

P.T.O

1	Station code	3632				Page 2of 2	
2	Date & time of Sample taken	Date	05-07-2022	Time	03.20 PM	Type of Water Body	Lake
3	Name of Monitoring Station	Veerapura Lake				SAMPLE COLLECTED BY : Sri. Ramesh K.M EO **RO: Doddaballapura**	
4	Date of commencement of test	06-07-2022				**W-971**	
5	Date of completion of test	15-07-2022				**W-971**	
6	Particulars of sample collected	Lake Water Sample collected from west side of lake					

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
15	Magnesium as $CaCO_3$	mg/L	-	-	-	-	-	28	IS 3025 (Part 46)
16	Chloride as Cl	mg/L	-	-	-	-	-	32	IS 3025 (Part 32)
17	Sodium as Na	mg/L	-	-	-	-	-	33	IS 3025 (Part 45)
18	Potassium as K	mg/L	-	-	-	-	-	6.3	IS 3025 (Part 45)
19	Sulphate as SO_4	mg/L	-	-	-	-	-	38.0	IS 3025 (Part 24)
20	P- Alkalinity	mg/L	-	-	-	-	-	Nil	IS 3025 (Part 23)
21	Total Alkalinity as $CaCO_3$	mg/L	-	-	-	-	-	76	
22	Bicarbonate (HCO_3)	mg/L	-	-	-	-	-	76	
23	Carbonate (CO_3)	mg/L	-	-	-	-	-	Nil	
24	Total Dissolved Solids	mg/L	-	-	-	-	-	236	IS 3025 (Part 16)
25	Total Phosphate as P	mg/L	-	-	-	-	-	0.2	IS 3025 (Part 31)
26	Fluoride as F	mg/L	-	-	-	-	-	0.20	IS 3025 (Part 60)
INFERENCE		Class "D"- As per Primary Water Quality Criteria – CPCB.							
		Designated best use - Propagation of Wild Life, Fisheries.							

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
5. BDL: Below Detection Level in mg/L.
Boron as B :0.1;Total Phosphate as P:0.05.

Radha. M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

----End of Report----

Ph : 080-23238458

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

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೭ನೇ 'ಡಿ'ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

ANALYSIS REPORT

Date : 24-02-2023

NAME OF THE LAKE :	Muttur lake, Doddaballapura, Doddaballapura tq, Bengaluru rural dist Lati 13.165691, Long 77.33607	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vijaya.M, DEO **RO : Doddaballapura**	DATE OF COMMENCEMENT OF TEST : 02-02-2023
DATE OF COLLECTION :	31-01-2023	DATE OF COMPLETION OF TEST : 14-02-2023
DATE OF RECEIPT :	01-02-2023	SAMPLE REPORT NO. : **W-3554**
PARTICULARS :	Lake water sample	SAMPLE NO. : **W-3554**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH at 25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.4	IS 3025 (Part 11)
2	Conductivity @ 25°C	µs/cm	-	-	-	-	2250	562	IS 3025 (Part 14)
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	5.6	IS 3025 (Part 38)
4	Biochemical Oxygen Demand(3 days @ 27° C)	mg/L	2	3	3	-	-	**4.0**	IS 3025 (Part 44)
5	Total coliforms	MPN/ 100mL	50	500	5000	-	-	**92000**	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
6	Sodium Absorption Ratio	-	-	-	-	-	26	4.0	IS 11624
7	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3- D)
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
9	Copper as Cu	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 42)
10	Zinc as Zn	mg/L	-	-	-	-	-	0.08	IS 3025 (Part 49)
11	Nickel as Ni	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 54)
12	Manganese as Mn	mg/L	-	-	-	-	-	0.08	APHA 23rd edition (3111B)
13	Total Chromium as Cr	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 52)
14	Iron as Fe	mg/L	-	-	-	-	-	0.35	IS 3025 (Part 53)
15	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 41)
16	Lead as Pb	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 47)
INFERENCE		**Class "D"**- As per Primary Water Quality Criteria – CPCB.							
		Designated best use - Propagation of Wild Life, Fisheries.							

Note: 1. The above results pertain only to the sample tested.
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3. Samples will be stored for a period of 10 days from the date of issue of report.
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
5. BDL: Below Detection Level in mg/L.
Free Ammonia :1.0; Boron as B:0.1;Copper as Cu:0.05; Nickel as Ni:0.1;Total Chromium as Cr:0.2; Cadmium as Cd :0.04;Lead as Pb:0.2.

Authorized Signatory (Chemical & Biological)
(Gouri Golsangi)
Assistant Scientific Officer

———End of Report———

TC-5487

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY
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Ph : 080-23238458
Email:centrallab@kspcb.gov.in
Website:kspcb.karnataka.gov.in
ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., "ನಿಸರ್ಗ ಭವನ",
7 ನೇ 'ಡಿ' ಅಡ್ಡರಸ್ತೆ, ಶಿವಮ್ಮ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560079
K.S.P.C.B., "Nisarga Bhavana"
7th D Cross, Thimmaiah Road,
Shivanagar, Bengaluru–560079

ANALYSIS REPORT

Date : 04-07-2023

NAME OF THE LAKE :	Bashettihalli Lake Sample collected at location ($13^0 16'03.2"N 77^0 33'14.0"E$)	Page 1 of 1
SAMPLE COLLECTED BY :	Sri. Vijaya .M, DEO **RO: Doddaballapura**	DATE OF COMMENCEMENT OF TEST :06-05-2023
DATE OF COLLECTION :	05-05-2023	DATE OF COMPLETION OF TEST :16-05-2023
DATE OF RECEIPT :	06-05-2023	SAMPLE REPORT NO. : **W-324**
PARTICULARS	Lake Water Sample	SAMPLE NO. : **W-324**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.9	IS 3025 (Part 11): 2022
2	Conductivity	µS/cm	-	-	-	-	2250	736	IS 3025 (Part 14): 2019
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	4.6	IS 3025 (Part 38): 2019
4	Biochemical Oxygen Demand @ 27° C for 3 days	mg/L	2	3	3	-	-	4.0	IS 3025 (Part 44): 2019
5	Total coliforms	MPN/ 100mL	50	500	5000	-	-	160000	APHA 23rd edition (9221 B): 2017
6	Sodium Absorption Ratio (SAR)	-	-	-	-	-	26	BDL	IS;11624: 2019
7	Free Ammonia as N	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3-D): 2017
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B) : 2017
9	Copper as Cu	mg/L	-	-	-	-	-	0.013	APHA 23rd edition (3125B): 2017
10	Zinc as Zn	mg/L	-	-	-	-	-	0.006	
11	Nickel as Ni	mg/L	-	-	-	-	-	0.012	
12	Manganese as Mn	mg/L	-	-	-	-	-	0.062	
13	Iron as Fe	mg/L	-	-	-	-	-	0.660	
14	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	
15	Lead as Pb	mg/L	-	-	-	-	-	BDL	
16	Total Chromium as Cr	mg/L	-	-	-	-	-	0.002	
INFERENCE			**Class "D"**- to prescribed standards with respect to Biochemical Oxygen Demand @ 27° C for 3 days &Total coliforms , as per Primary Water Quality Criteria – CPCB.						
			Designated best use - Propagation of Wild Life, Fisheries						

Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. BDL: Below Detection Level in mg/L.
Sodium Absorption Ratio (SAR):2.0;Boron as B:0.1;Free Ammonia as N:1.0;Cadmium as Cd:0.003;Lead as Pb:0.006.

Radha. M. N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

———End of Report———

Ph : 080-23238458
Fax : 080-23238300

Email:centrallab@kspcb.gov.in
Website : http://kspcb. gov.in

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",
೬ ನೇ 'ಡ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ್, ಬೆಂಗಳೂರು-೫೬೦೦೭೯

K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore – 560079

TC-5487

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 45001:2018 CERTIFIED LABORATORY

ANALYSIS REPORT

Date: 27-12-2021

NAME OF THE LAKE :	Bashettihalli lake, Bashettihalli, Doddaballapura-tq, Bengaluru Rural Dist.	Page 1of 1 DATE OF COMMENCEMENT OF TEST: 08-12-2021
SAMPLE COLLECTED BY :	Smt. Vijaya.M, DEO **RO: Doddaballapura**	DATE OF COMPLETION OF TEST: 15-12-2021
DATE OF COLLECTION :	07-12-2021	
DATE OF RECEIPT :	08-12-2021	SAMPLE REPORT NO: **W-2657**
PARTICULARS :	Collected on west side of lake collected	SAMPLE NO : **W-2657**

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH@25^0 C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	6.7	IS 3025 (Part 11)
2	Conductivity@25^0 C	µs/cm	-	-	-	-	2250	281	IS 3025 (Part 14)
3	Dissolved Oxygen	mg/L	6	5	4	4	-	6.3	IS 3025 (Part 38)
4	Biochemical Oxygen Demand (3 days @ 27 ^{0} C)	mg/L	2	3	3	-	-	**6.0**	IS 3025 (Part 44)
5	Total Coliform	MPN /100ml	50	500	5000	-	-	**540x10^2**	APHA 23rd edition (9221 A, B,C) 9-68 to 9-75
6	Sodium Absorption Ratio	-	-	-	-	-	26	BDL	IS;11624
7	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3-D)
8	Boron as B	mg/L	-	-	-	-	2.0	BDL	APHA 23rd edition (4500-B B)

INFERENCE	**Class " D"** – As per Primary water quality criteria-CPCB
	Designed best use - Propagation of Wild Life, Fisheries

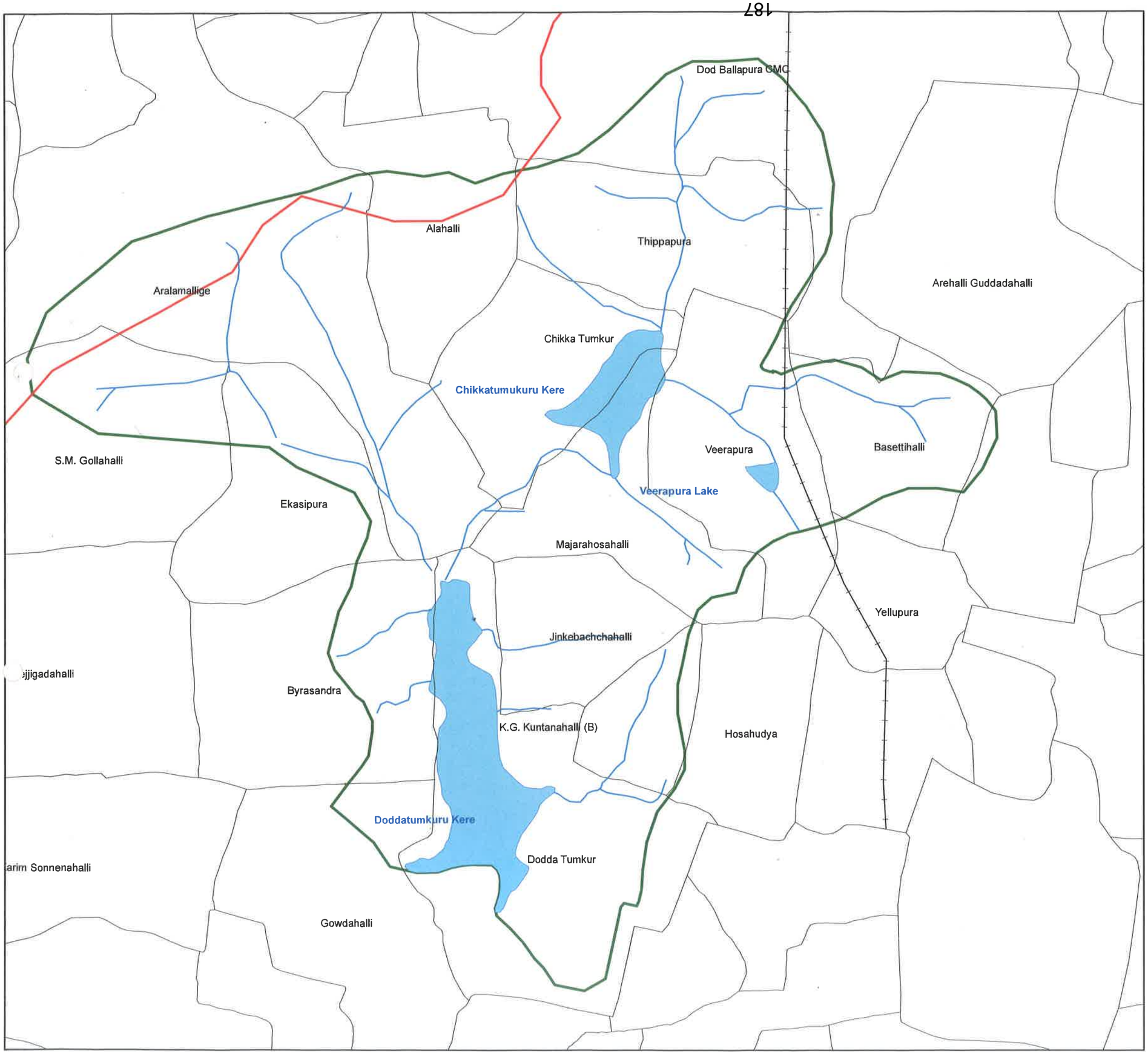
Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. Decision Rule: "Statement of conformity / non conformity applies only to test results as per standard stipulated by regulatory authority".
5. BDL: Below Detection Level in mg/L.
Boron as B:0.1; Free Ammonia:1.0; Sodium Absorption Ratio:2.0.

Radha . M . N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

---End of Report---



N
W E
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Location Map: Showing Catchment area covering Veerapura Lake, Doddatumukuru Kere & Chikkatumukuru Kere

Legend

- Drainage
- Waterbodies
- Village Boundary

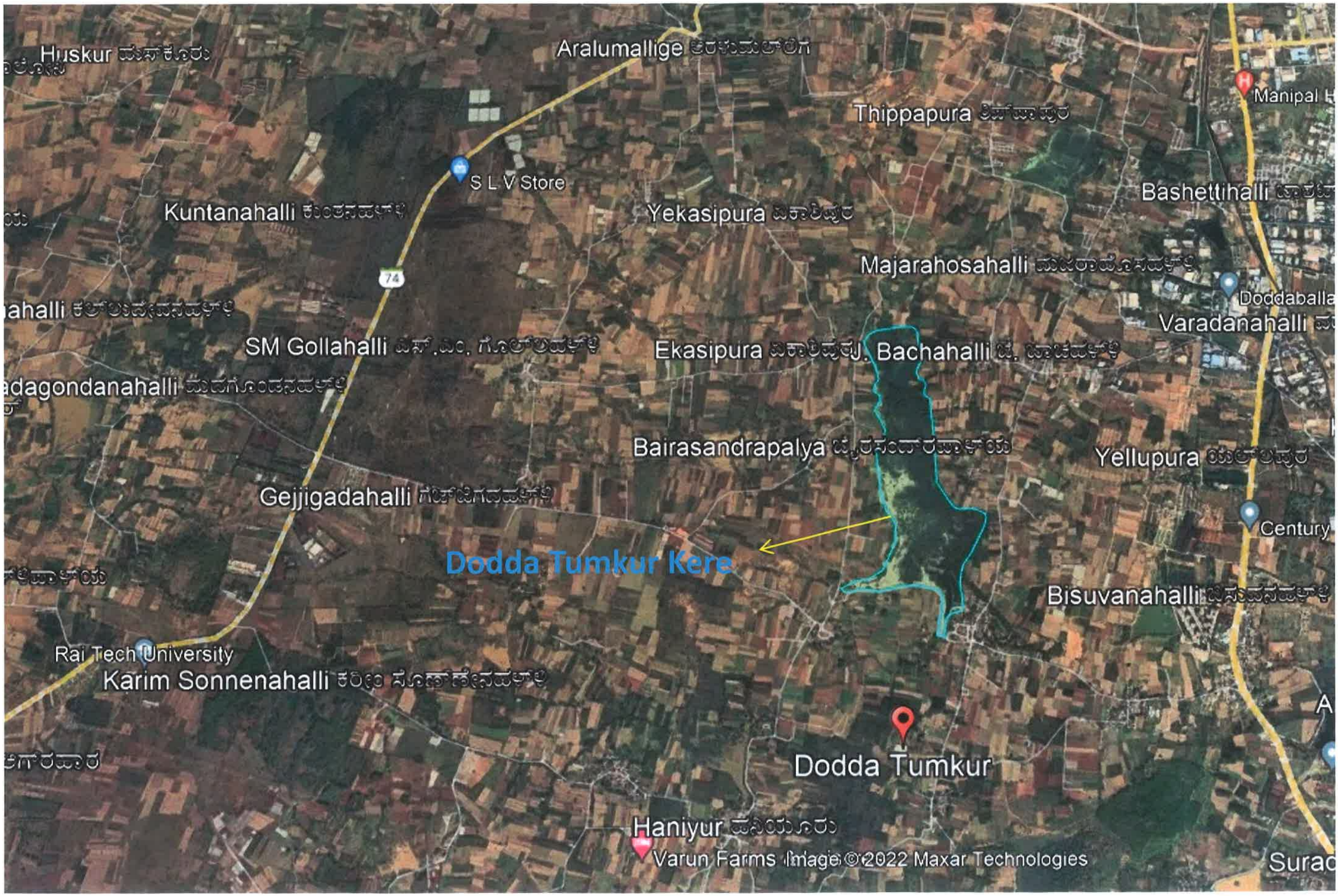
Transport Network

TYPE

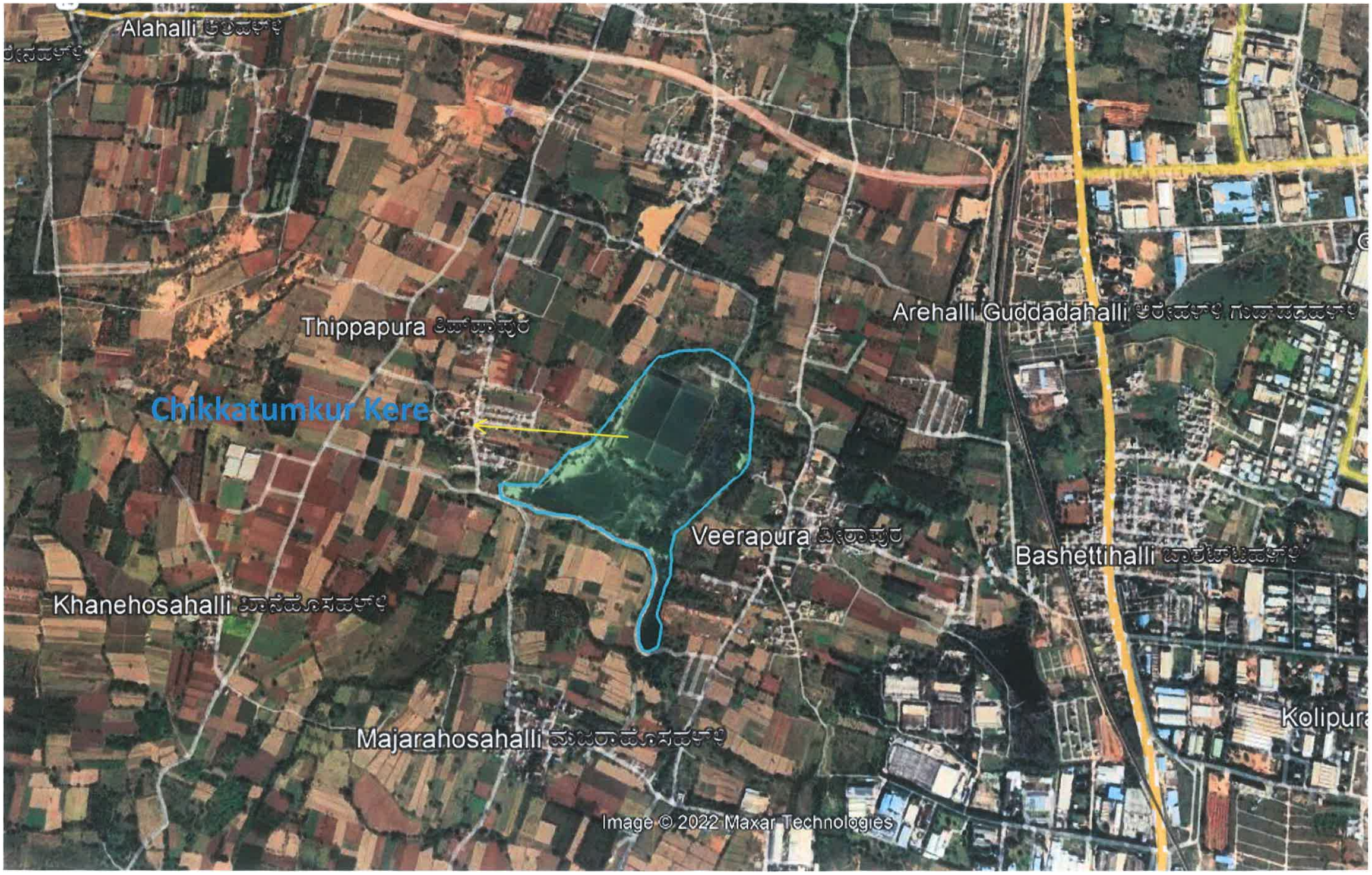
- MAJOR ROAD
- RAILWAY LINE

Veerapura Lake

Dodda Tumkurkere



Majarahoshalli Lake (Chikkatumkur Lake)



Majarahoshalli Lake (Chikkatumkur lake) Catchment area